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## ARTICLE

## Analysis on Securities Transaction Tax (STTT)

Laltu Pore*

Financial transaction tax (FTT) is a tax placed on a specific type of financial transaction for a specific purpose. Several different tax instruments are referred in generally as "financial transaction taxes." A securities transactions tax (STT) is a tax imposed on trades in all or certain types of securities. STT was introduced in India in 2004, to circumvent the tax avoidance of capital gains tax. In this paper, we will analyze the impact of the STT in the Indian market.

## Economist Debate on Financial Transactions Tax:

Financial transaction taxes have inspired large theoretical, empirical, and polemical literatures debating their pros and cons. One of the earliest and most illustrious proponents of a FTT on stocks was John Maynard Keynes, who highlighted the key tension as; the desire to curb speculative bubbles vs. the desire not to impair the financing of real enterprise. The development of liquid financial markets enables entrepreneurs to raise capital and diversify their risk, greatly expanding a society's capacity to undertake largescale investment; it also enables savers to increase their returns and diversify their risk. However,
the availability of a liquid market can decouple investment from an assessment of fundamental asset yields and focus it on (short-term) capital gains. Thus, near-term returns can be driven not by fundamentals but by "what average opinion believes average opinion" of the future price to be-that is, by speculation (Keynes, 1936). The second major proponent of a financial transaction tax levied specifically on foreign exchange transactions was James Tobin (Nobel laureate) in 1978. Tobin proposed a one percent (called as Tobin tax) tax on all foreign exchange transactions to be levied multilaterally by world governments in order to limit cross-border capital flows that impair country governments' efforts to regulate aggregate demand.

Numerous authors have furthered the debate on transaction taxes. Proponents (e.g., Joseph Eugene Stiglitz (Nobel laureate) in 1989; summers and Summers, 1989) claim that an STT would curtail short-term speculation, thereby reducing wasted resources, market volatility, and asset mispricing. Opponents (e.g., Habermeier and Kirilenko, 2003; Schwert and Seguin, 1993) focus on the fact that an STT would result in

[^0]lower asset prices, increased cost of capital for businesses, and lower returns to savings. They also fear that it would reduce liquidity, producing greater price volatility and interfering with price discovery, and lead to widespread tax evasion and distortion of financial markets.

## Pros and Cons of Transaction Tax:

Imposition of an STT raises transaction costs, similar to a widening of the bid-ask spread or an increase in exchange fees or brokerage commissions. Numerous studies have analyzed the effect of transaction costs on investor behavior including saving, trading, and risk-taking. Like capital income taxes, transaction taxes lower the return to savings, and thus they have the potential either to encourage current consumption by raising the relative cost of future consumption, or to decrease current consumption due to reduced wealth. Their net impact on savings depends on the relative magnitude of these substitutions and income effects (Li, 2009).

The most salient effect of transaction costs, including STT, on investor behavior is the creation of a "no trade zone" around the optimal portfolio allocation, inside of which investors will not respond to changes in expected asset returns by rebalancing their positions, because the net gain from doing so is less than the transaction cost incurred (Constantinides, 1986). Since asset prices and expected returns are likely to change more over longer periods of time, increasing the likelihood that the benefit of
portfolio rebalancing will become cost-effective, transaction costs particularly suppress shortterm trading. With a longer holding period, the cost of establishing an investment position is amortized over a longer period, reducing its magnitude relative to portfolio returns.

Like the other major realization-based tax, the capital gains tax (CGT) or STT thus distorts trading relative to a tax-free market. However, the distortions introduced by the two taxes differ greatly. The CGT "lock-in effect", under which investors defer realization in order to avoid taxation, increases as the market price of the security rises relative to the individual investor's tax basis (purchase price). Since equities generally appreciate over time, the lockin effect of a CGT thus tends to increase with holding period, whereas that of an STT tends to diminish. In addition, the lock-in effect of a CGT is asymmetrical with respect to price movements: In addition to discouraging gains realization, a CGT encourages immediate realization of losses (provided there is some available loss offset).
By contrast, an STT deters trading irrespective of built-in gains and losses. Dammon and Spatt (1996) also show that higher transaction costs increase the lock-in effect of a CGT-i.e., they lower the optimal ratio of securities price to basis above which realization is deferred.

## Global Experience with Transaction Taxes:

The trend in share transaction taxes over the past several decades has been downward. Financial

Transactions Tax (FTT) in particular, taxes on securities transactions-have indeed come under widespread scrutiny because of the slowdown in the cash volume as well as general global economic developments. The most common form of FTT is a Security Transaction Tax (STT) on secondary trading in equity shares. China, India, Indonesia, Italy, South Africa, South Korea, and the U.K. impose taxes on all purchase and/or sale of company shares. Among non-G-20 members with major financial centers, Hong Kong, Switzerland, Singapore, and Taiwan also impose stock transaction taxes of $10-30$ basis points (details in Table 1). STT on equity are sometimes extended to equity derivatives as well. India, taxes equity futures and options as well as the underlying shares. Futures are taxed based on their delivery price, while options are taxed both on the premium and on the strike price, if exercised.
USA eliminated its stock transaction tax as early as 1966. Germany eliminated its stock transaction
tax in 1991 and its capital duty in 1992. Japan eliminated its share transaction tax in 1999. Australia eliminated its federal stamp duty on share transfers in 2001. Italy sharply reduced its capital and transaction duties in 2000, and France eliminated its share transaction tax in 2009. Taxes on share trades frequently exempt new share issuance, as in the U.K., but a capital levy on original issuance is sometimes imposed in addition to or as part of a transaction tax. Within the G-20, Korea, Russia, and Turkey all impose some sort of tax on original issuance of equity (details in Table 1).
The European Union has encouraged the reduction and/or elimination of capital levies by capping them at 1 per cent and prohibiting transactions taxes on new share offerings in the interest of fostering the development of EU capital markets. In 2006, the European Commission recommended the abolition of all capital duties by 2010 "in order to support the development of EU companies...to create more jobs and growth".

Table 1: Securities Transaction Taxes in G20 and Selected Other Countries, 2010

| G20 Countries |  |
| :--- | :--- |
| Argentina | Federal stamp duty on share transfer abolished 2001 |
| Australia | state-level taxes may apply to shares |
| Brazil | 1.5 per cent tax on equity issued abroad as DR (reduced from 3 per cent 2008) |
| Canada | NA |
| China | 0.1 per cent of principal |
| France | $15-30$ bps tax abolished $1 / 1 / 2008$ |
| Germany | NA |
| India | 0.125 per cent on delivery and 0.025 per cent on intraday |
| Indonesia | 0.1 per cent on value of shares, local stamp duty may also apply |
| Italy | $0.01-0.14$ per cent of shares traded off exchanges |
| Japan | NA |
| Mexico | NA |


| Russia | NA |
| :--- | :--- |
| Saudi Arabia | NA |
| South Africa | 0.25 per cent of value, new share issues excluded |
| South Korea | 0.5 per cent on value of shares in corporations or partnerships |
| Turkey | initial margin 0.15 and annual maintenance charge 0.025 per cent |
| UK | stamp duty 0.5 per cent on secondary sale of shares |
| USA | SEC fees 0.0013 per cen $t$ (volume), NY state tax $\$ 0.05$ per share up to $\$ 350$ per trade |
| Non- G20 Countries |  |
| Hong Kong | 10 bps |
| Singapore | 20 bps |
| Switzerland | 15 bps on domestic and 30 bps on foreign shares |
| Taiwan | 31 bps |

Source: IMF

Table 2 represents information on STT collection as percentage of GDP in selected countries. Japan and Italy eliminated their stock market transaction taxes before 2000 before that they had collected a maximum of 0.2 per cent of GDP. Further, Germany removed their transaction taxes during 1995 and France eliminated its taxes only after 2007.

South Africa, South Korea, Switzerland and UK
have collected significant amount through STT in the range of $0.2-0.7$ per cent of GDP. Hong Kong and Taiwan have seen the most optimistic revenue of the countries shown (2.1 per cent in 2008, 1.32 percent in 2009 in Hong Kong and 1.1 per cent in 2007 and 0.8 per cent in 2008 in Taiwan). The STT is imposed in Indian markets since 2004 and collected in the range of 0.1-0.2 per cent of GDP.

Table 2: STT collection as percentage of GDP in Selected Countries

| Country | 1990 | 1995 | 2000 | 2001 | 2002 | 2003 | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 |
| :--- | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| France | 0.05 | 0.01 | 0.03 | 0.02 | 0.01 | 0.01 | 0.01 | 0.01 | 0.01 | 0.01 | 0.00 | 0.00 |
| Germany | 0.06 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Hong Kong | NR | NR | NR | NR | NR | NR | NR | NR | NR | NR | 2.10 | 1.32 |
| India | NR | NR | NR | NR | NR | NR | 0.02 | 0.07 | 0.12 | 0.19 | 0.10 | NA |
| Italy | 0.08 | 0.12 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| Japan | 0.18 | 0.11 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| South Korea | 0.12 | 0.18 | 0.62 | 0.37 | 0.45 | 0.32 | 0.26 | 0.41 | 0.43 | 0.58 | NA | NA |
| South Africa | NR | NR | NR | 0.34 | 0.36 | 0.36 | 0.46 | 0.54 | 0.58 | 0.49 | 0.51 | NA |
| Switzerland | 0.56 | 0.38 | 0.85 | 0.67 | 0.50 | 0.46 | 0.47 | 0.44 | 0.46 | 0.46 | NA | NA |
| Taiwan | NR | NR | NR | 0.65 | 0.77 | 0.72 | 0.85 | 0.65 | 0.79 | 1.07 | 0.77 | NA |
| UK | 0.12 | 0.17 | 0.45 | 0.27 | 0.23 | 0.22 | 0.22 | 0.27 | 0.28 | 0.29 | 0.22 | NA |

NR—Not Relevant.
NA - Not Available.
Source: IMF

## Experience with India

Securities Transaction Tax (STT) introduced in the Finance Act 2004 and SEBI circular no MRD/DoP/SE/Cir-32/04 dated September 23, 2004. Securities Transactions Tax (STT) is paid on the Value of Taxable Securities Transaction at different rates based on the type of transaction. The stock exchanges and mutual funds are
requested to collect STT on all transactions and remitted the same to the Government of India account with effect from October 01, 2004 on monthly basis. The STT is not applicable for others securities like Currency derivatives, wholesale debt instrument etc.

Table 3: The STT rates on different types of instrument (per cent)

| Date | Cash Deliverable <br> (buy and sell) | Cash Non <br> Deliverable (sell) | Equity Futures <br> (sell) | Options premium <br> (sell) | Exercised <br> options |
| :---: | :---: | ---: | ---: | ---: | ---: |
| 1-Oct-04 | 0.075 | 0.015 | 0.0100 | NA | 0.0100 |
| 1-Jun-05 | 0.100 | 0.020 | 0.0133 | NA | 0.0133 |
| 1-Jun-06 | 0.125 | 0.025 | 0.0170 | NA | 0.0170 |
| 1-Jun-08 | 0.125 | 0.025 | 0.0170 | 0.0170 | 0.125 |

## NA- Not Applicable

Table 3 represents the STT rates on different types of instruments at different point of time. As on today, STT is applicable @ 0.125 per cent on the value of transaction for buy/sale of an equity share in a company or a unit of an equity-oriented fund, where the contract for the purchase of such share or unit is settled by the actual delivery or transfer of such share or unit. Further, STT is payable @ 0.025 per cent on value of transaction for sale of an equity share in a company or a unit of an equity-oriented fund, where the contract for the sale of such share or unit is settled otherwise than by the actual delivery or transfer of such share or unit. In the equity futures segment, STT is payable by the seller of the contract @ 0.017 per cent on the value of taxable securities transaction. For sale of an option in securities, STT is payable
by the seller @ 0.017 per cent on the value of taxable securities transactions in case of option in securities is calculated based on the option premium. However, when option is exercised, STT is payable by the purchaser @ 0.125 per cent on value of taxable securities transaction, Value of taxable securities transactions in case of option in securities, where option is exercised, is calculated based on the settlement price.

In addition to STT, there are different charges prevailing in the Indian market and the same are presented in Table 4. The charges including brokerage, is maximum at 0.73 per cent for exercising options contract, followed by options premium ( 0.62 per cent), cash delivery ( 0.47 per cent), cash segment intraday ( 0.14 per cent) and Futures segment ( 0.054 per cent).

Table 4: Different types of charges prevailing in India (per cent)

| Natures of Charges | Cash Market |  | Futures | Options <br> Premium | Options <br> Exercised |  |
| :--- | ---: | ---: | ---: | ---: | ---: | :---: |
|  | Delivery | Intraday |  | 0.050 | 0.050 |  |
| Transaction Charges | 0.003 | 0.003 | 0.002 | 0.002 | 0.002 |  |
| Stamp Duty | 0.010 | 0.002 | 0.002 | 0.002 | 0.500 |  |
| Brokerage | 0.300 | 0.100 | 0.030 | 0.500 | 0.052 |  |
| Service Tax | 0.031 | 0.010 | 0.003 | 0.052 | 0.125 |  |
| Securities Transaction Tax (STT) | 0.125 | 0.025 | 0.017 | 0.017 | 0.000 |  |
| Turnover fees | 0.000 | 0.000 | 0.000 | 0.000 | 0.729 |  |
| Total cost | 0.469 | 0.141 | 0.054 | 0.621 | 17.16 |  |
| STT as percentage of Total | 26.64 | 17.77 | 31.43 | 2.74 |  |  |
|  | Excluding Brokerage |  |  |  |  |  |
| Total cost | 0.169 | 0.041 | 0.024 | 0.121 | 0.229 |  |
| STT as percentage of Total | 73.86 | 61.50 | 70.57 | 14.10 | 54.68 |  |

Excluding the brokerage fees, the transactions cost is maximum at 0.23 per cent for options exercised category followed by cash segment delivery ( 0.17 per cent), options segment ( 0.12 per cent), cash segment on Intraday ( 0.04 per cent) and futures segment ( 0.02 per cent). STT as a percentage of total cost, is standing maximum for cash segment on delivery ( 73.86 per cent), followed by futures segment ( 70.57 per cent), cash segment on Intraday based ( 61.50 per cent) and options segment (14.1 per cent).

## STT and Market Movement:

The Indian capital market has witnessed a phenomenal growth over the last decade. The benchmark border market index Nifty 50 reported a compounded annual growth rate (CAGR) of 15.9 per cent over the period 2001-02 to 2011-12 (as on September 2011). The CAGR of cash market trading volume was 21.4 per cent and 87.1 percent for $\mathrm{F} \& \mathrm{O}$ segment over the period 2001-02 to 2010-11. Further, the trading volume (NSE plus BSE) in both cash and F\&O segment has increased significantly since 2005-06.

Table 5: Trends in Indian Capital Market

| Year | Turnover (₹ crore) |  | Per cent |  |
| :--- | ---: | ---: | ---: | ---: |
|  | Cash Segment | F\&O Segment | Index Return | Annualized Volatility |
| $2001-02$ | $8,15,413$ | $1,03,851$ | -1.62 | 22.22 |
| $2002-03$ | $9,35,642$ | $4,42,344$ | -13.40 | 15.72 |
| $2003-04$ | $15,94,016$ | $21,42,521$ | 81.14 | 22.84 |
| $2004-05$ | $16,59,684$ | $25,63,165$ | 14.89 | 26.11 |
| $2005-06$ | $23,32,913$ | $48,24,260$ | 67.15 | 16.43 |
| $2006-07$ | $28,96,279$ | $74,15,276$ | 12.31 | 28.03 |
| $2007-08$ | $50,98,774$ | $1,33,32,786$ | 23.89 | 32.09 |
| $2008-09$ | $38,49,524$ | $1,10,22,257$ | -36.19 | 41.54 |
| $2009-10$ | $55,08,023$ | $1,76,63,899$ | 73.76 | 29.40 |
| $2010-11$ | $46,70,402$ | $2,92,48,375$ | 11.14 | 17.83 |
| $2011-12 \$$ | $17,40,591$ | $1,57,60,028$ | -15.26 | 13.76 |

Note: Return is calculated over previous financial year.

\$ as on September 30, 2011.
Source: BSE and NSE

The yearly Nifty market return was highest in 2003-4 (81.14 percent), followed by 2009-10 ( 73.76 per cent), in 2005-06 ( 67.15 per cent), in 2007-08 (23.89 per cent) and in 2004-05 (14.89 per cent). It has been observed that while there was positive return in the market, the turnover in the market has also increased.

In the cash market, total volume has reached maximum at $₹ 55,08,023$ crore in 2009-10 (market return was 73.76 percent),followed by ₹ $50,98,774$ crore in 2007-08 (market return 23.89 per cent), and $₹ 46,70,402$ crore in 2010-11 (market return 11.14 per cent). During 2008-09, the nifty index decreased by 36.19 per cent, correspondingly the turnover in the cash market has also declined to
$₹ 38,49,524$ crore as against $₹ 50,98,774$ crore in 2007-08. In the current financial year (as on Sept 2011), nifty has decreased by 15.26 percent over the last financial year and the cash volume decreased to ₹ $17,40,591$ crore as against of $₹ 23,55,538$ crore of corresponding period of previous year. In the derivatives market, total volume has reached maximum at $₹ 2,92,48,375$ crore in 2010-11 (market return was 11.14 per cent), followed by ₹ $1,76,63,899$ crore in 2009-10 (market return 73.76 per cent) and stood at ₹ $1,57,60,028$ crore in the current financial year (as on Sept 2011) as compared to ₹ $12,451,760$ crore of corresponding period of previous year (details in Table 5).

Table 6: STT collection at BSE \& NSE (in ₹ crore)

| Calendar <br> Year | Cash <br> Deliverable | Cash Non <br> Deliverable | Equity <br> Futures | Options <br> premium | Exercised <br> options | Total | Percentage of <br> GDP |
| :---: | ---: | ---: | ---: | ---: | ---: | ---: | ---: |
| $2004-05$ | 316 | 56 | 127 | 0 | 17 | 516 | 0.02 |
| $2005-06$ | 1,738 | 249 | 573 | 0 | 69 | 2,628 | 0.08 |
| $2006-07$ | 2,814 | 362 | 1,185 | 0 | 168 | 4,529 | 0.11 |
| $2007-08$ | 5,178 | 626 | 1,974 | 0 | 293 | 8,071 | 0.18 |
| $2008-09$ | 3,510 | 502 | 1,201 | 67 | 64 | 5,344 | 0.10 |
| $2009-10$ | 4,871 | 758 | 1,552 | 24 | 97 | 7,301 | 0.12 |
| $2010-11$ | 4,653 | 602 | 1,675 | 36 | 98 | 7,064 | 0.10 |
| $2011-12 \$$ | 1,749 | 193 | 656 | 22 | 32 | 2,652 | 0.06 |

Note: GDP is calculated on current price.
\$ As on September 2011.
Source: BSE and NSE

Table 6 represents the details of STT collection by both BSE and NSE since 2004-05. The STT collection was maximum of ₹ 8,071 crore ( 0.18 per cent of GDP) in 2007-08, followed by ₹ 7,301 crore ( 0.12 per cent of GDP) in 2009-10, ₹ 7,064 crore ( 0.10 per cent) in 2010-11 and stood at $₹ 2,652$ crore ( 0.06 per cent of GDP) in the current financial year (as on Sept 2011).

It has been observed that the STT collection was highest when market returns were quite significant.

References:

- IMF working paper on Taxing Financial Transactions: Issues and Evidence by Thornton Matheson
- www.sebi.gov.in
- www.nseindia.com
- www.bseindia.com


## Point of View:

## Chronology of Securities Laws in India

> Pranjal Jayaswal*

The evolution of law can be traced to the need to regulate human activity and behaviour. Various new branches of law evolved with mankind venturing into new kind of activities. When governments and corporations started issuing securities to raise funds needed by them, the need arose to have laws on issuance, trading, transfer etc. of these securities. In due course of time, the body of these laws made by governments, regulators, self regulatory organizations etc. developed that may be termed as Securities Law. In the United States, earlier there were state level securities laws, popularly known as "Blue Sky Laws", first enacted in 1911 and subsequently, federal laws were made, for example, Securities Act (1933), Securities Exchange Act (1934), Investment Advisors Act (1940) etc. The above laws were amended in later years, for example vide Securities Investor Protection Act (1970), Insider Trading and Securities Fraud Enforcement Act (1988), Dodd- Frank Act (2010) etc. The European Countries also have a long history of securities issuance and trading and related laws, for example, London Stock exchange had its first rule book in 1812, city code on takeovers and mergers was published in1968 etc.

In this context, it may be interesting to note that European Union issued various directives to harmonize securities laws in various European Countries, for example, in respect of listing particulars (1980), collective investment in transferable securities (1985), public offers (1989), regulations on insider dealing (1989), investment services (1993), prospectus (2003), market abuse (2003), takeover bids (2004), transparency (2004), markets in financial instruments (2004) etc.

The history of securities trading in India can be traced back to the close of the eighteenth century and the first stock exchange was established in Mumbai in 1875. Exchange bye laws were there much prior to the former enactment of securities law and the provisions of various statutes like Indian Companies Act, 1850, Indian Contract Act, 1872, Indian Stamp Act, 1899, Public Debt Act, 1944 etc. applied to securities issuance and trading.

Also, there were statutes applicable to specific regions, for example, Bombay Securities Contracts Control Act, 1925 applied to the Presidency of Bombay.

Stock exchanges and forward markets came under the exclusive authority of the Central

[^1]Government under the Constitution which came into force in 1950 and subsequently, in 1956, Securities Contract Regulation Act and in 1957 rules there under were made to regulate dealing in securities. In respect of issuance of securities, control of capital issues was introduced through the Defense of India Rules in 1943 under the Defense of India Act, 1939 to channel resources to support the war effort. In 1947, Capital Issues (Control) Act was enacted on similar lines. In 1961, Central Government exempted certain categories of companies from the provisions of this Act. Further, it issued various guidelines on issuance of securities, for example, fresh share capital (1975), bonus shares (1981), debentures (1982), cumulative convertible preference shares (1985), employee stock option (1985) etc. Further, Central Government directed stock exchanges on listing agreements and various other matters, for example, eligibility criterion for underwriters (1958), procedure for allotment of shares (1961), norms on advertisement of prospectus (1962), publication of half yearly results by listed companies (1977), minimum promoter's contribution (1979), standard denominations for corporate securities (1981), guidelines for good and bad delivery (1981), trading lot for corporate securities (1983), audit of accounts of members of stock exchanges (1984), setting up of the investor protection fund/ customer protection fund by the stock exchanges (1985), minimum capital for listing on stock exchanges (1985), norms to prevent insider trading (1985),
permitted stock brokers multiple membership of stock exchanges (1988), raised minimum capital for listing and minimum public offer size (1988, 1989), amended provisions related to takeovers in listing agreement (1990), brokers to indicate execution price of transactions and the brokerage separately (1991), margin on shares in specified list (1991) etc. Further, Central Government issued guidelines on various market intermediaries, for example, venture capital (1988), merchant bankers (1990), mutual funds (1992) etc.

However, the pace of development of securities laws got a boost with the establishment of SEBI to protect the interest of investors in securities and to promote the development of and to regulate the securities market. Though, SEBI was set up in 1988 under an administrative arrangement, it was given statutory powers with the enactment of SEBI Act in 1992. During the same year, Capital Issues (Control) Act was repealed and the office of Controller of Capital Issue was abolished.

Another milestone in securities laws came in 1996 with the enactment of Depositories Act to provide for the regulation of depositories in securities. The provisions of Companies Act, 1956 also applied to issuance and transfer of securities and by an amendment in 2000, provisions on transfer of securities and nonpayment of dividend in relation to listed companies and companies which intend to get their securities listed came under the jurisdiction of SEBI. This article attempts to chronicle the development of securities law in India, covering amendment to
the above Acts, various Rules made by Central Government and Regulations made by SEBI there under and amendments therein.

Primary Securities Market: Primary securities market was governed by the provisions of Capital Issues (Control) Act, 1947 which was repealed on May 13, 1992 and in June 1992, SEBI issued guidelines for disclosure and investor protection (DIP Guidelines) and issued various clarifications thereafter. In 2000, all the guidelines, circulars, instructions in respect of disclosure and investor protection were consolidated and were known as SEBI (Disclosure and Investor Protection) Guidelines, 2000. In 2009, in order to have a greaterenforceability of the regulatory framework relating to issue of capital by companies and to streamline the disclosures while also taking into account changes in marketdesign, DIP Guidelines, 2000 was replaced by SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009.

As stated above, subsequent to repeal of Capital Issues (Control) Act, 1947, the regulatory framework for primary markets developed through DIP Guidelines that removed the restriction on pricing and frequency of issues which were part of the erstwhile regime. Now, companies were required to disclose all material facts and risk factors associated with their projects while making public issues and DIP guidelines provided disclosure standards for the same. These standards were strengthened in later years for example, in 1995, it was mandated to provide details of bridge loans, in 2000, cash
flow statement disclosing the use of promoter's contribution brought prior to issue etc. Also attempts were made to make the disclosure documents easy to read and comprehend. For example, in 2004, standard letter of offer in case of buy back and in 2005, order of presentation of disclosures in prospectus in public issue was specified.

Also, it was decided to do away with various repetitive disclosures in case of the rights issues and public issues by the listed companies as various information was already in public domain (2005, 2009). Also, time involved in the issue process was reduced, for example, in rights issue from 109 days to 43 days (2008), maximum time allowed to complete bonus issue from 6 months to $15 / 60$ days (2009), time between public issue closure and listing from 22 days to 12 days (2010) etc. In 2008, validity of observation letter issued by SEBI for public / rights issue was extended from three months to one year.

The DIP Guidelines also defined eligibility criterion for the issuers. As there were concerns raised about the quality of some of the issuers who were able to raise funds from the market in the period after the repeal of the Capital Issues (Control) Act, the eligibility criterion was strengthened, for example in 1996 by providing for track record of dividend payment, project appraisal and participation by way of loan by a public financial institution or a scheduled commercial bank. In 1999, the requirement of 'actual payment of dividend' was changed to
'ability to pay dividend'. In 2000, in case of nonfulfilling the eligibility criterion, an alternative was provided where the issue to be compulsorily made through book building route wherein $60 \%$ (modified as $50 \%$ in 2003) of the offer has to be allotted to Qualified Institutional Buyers. This measure provided safety to retail investors by reason of market appraisal and price acceptance by well informed investors. In 2010, simplified norms on issue of securities by small and medium enterprises were provided.

Various other norms were also introduced in the primary market through DIP Guidelines like promoter's contribution and lock-in requirements (1992), underwriting requirements (1992), allotment on proportionate basis (1993), guidelines for issue advertisements (1993), price band in draft offer document (1994), guidelines on preferential issue (1994), book building (1995), reservation for small investors (1995), freedom to companies to issue share in any denomination (1999), marketing of IPOs by using the existing infrastructure of stock exchanges (2000), green shoe option (2003),shelf prospectus (2004), qualified institutional placement (2006), grading of IPOs (optional in 2006, mandatory in 2007), mandatory ECS facility for refunds in IPO (2006), fast track issue mechanism (2007), discount in issue price for retail investors / retail shareholders(2007), below investment grade debt instruments (2007), applications supported by blocked amount (2008), pure auction method (2009), anchor investor (2009) etc. Apart from DIP guidelines/ ICDR Regulations, various
other rules/ regulations/ guidelines were also framed governing the primary market, for example, SEBI issued guidelines on employee stock options in 1992 and modified them further in 1995. The guidelines were reframed in 1999. In 1993, scheme was framed by Central Government on issue of foreign currency convertible bonds, GDR, ADR etc.

In 2004, rules and in 2006, guidelines on issue of IDRs and in 2011, regulations on rights issue of IDRs were made. In 2002, regulations and in 2003, rules were made on issue of sweat equity. In an effort to develop the debt markets, in 2008, regulations were framed on debt securities and securitized debt instruments providing norms for their issue, listing etc.

Earlier in the year 2007, SCRA was amended to enable SEBI to make regulations for securitized debt instrument as above. In the year 2011, norms were specified for issuing structured products/ market linked debentures that are intended to be listed on a stock exchange.

Secondary Securities Market:Secondary securities market was governed by the provisions of Securities Contract Regulation Act, 1956 (SCRA) and Securities Contract Regulation Rules, 1957. Post 1992, various sections of SCRA in respect of stock exchanges could be administered also by SEBI besides the Central Government like grant of recognition, withdrawal of recognition, get annual report, direction to make rules or make rules, supersede governing body, suspend business of stock exchanges etc.

SEBI initiated various measures in the secondary market like it reconstituted the governing boards of the stock exchanges. In 1992, the exchanges were required to appoint equal number of elected member directors and public representatives on its board and also a non member professional in the capacity of an executive director. The various committees of stock exchanges were also restructured,forexample, theirdisciplinary, default and arbitration committees were required to have a majority of non brokers. This restructuring was aimed to move the stock exchanges from their 'closed club' character and reorient them to function as public institutions. This culminated in corporatization and demutualization of stock exchanges. In 2004, amendment to SCRA made it mandatory that all stock exchanges, if not already corporatised and demutualised, shall be corporatised and demutualised on and from the appointed date so notified in the official gazette by SEBI. The Corporatisation and Demutualisation schemes of 19 stock exchanges including BSE were approved in 2005. In 2006, regulations were made on public shareholding in recognized stock exchanges to ensure that at least 51 per cent of its equity share capital is held by the public. Further, no shareholder could hold more than $5 \%$ shares and in 2008 this limit was increased to $15 \%$ for certain categories of shareholders. Further, a person to acquire more than $1 \%$ shareholding should take prior approval of SEBI, which was increased to $5 \%$ in 2008.

Another important development in secondary market was gradual shortening of the settlement
cycle, for example, in 1996, BSE was directed that trading period of 14 days for ' $B$ ' group shares was reduced to 9 days. This trend finally culminated in rolling settlement as $\mathrm{T}+5$ (1998), $\mathrm{T}+3$ (2002) and $T+2$ (2003). The accounts period settlement was discontinued in 2002.

In this context, it may be mentioned that stock exchanges in India had a facility of carry forward of trades (badla) that was banned in 1993 and later remodeled as revised carry forward (1995) and modified carry forward (1997). This ceased to be available since 2001 on introduction of compulsory rolling settlement.

Introduction of derivatives trading is another important development in secondary market. In 1999, amendments were made in SCRA to facilitate derivative trading. Earlier in 1995, prohibition on options in securities was removed by amendment to SCRA. In 2000, regulations were made to provide for registration and other norms of trading member and clearing member of derivative segment and in 2008 of currency derivatives segment of an exchange. Derivative products were introduced in a phased manner starting with index futures contracts (2000), options on indices (2001), options on individual stocks (2001), individual stock future (2001), futures and options contracts on sectoral indices (2002) and interest rate futures contracts (2003). In 2008, norms were made for the introduction of bond index and volatility index so that derivative products can be made on them in future. Various new products in the derivative segment have since been permitted for example, futures and options
contract on Index having smaller contract size (2007), index options with tenure upto three years (2008), currency futures on USD - INR (2008), exchange traded interest rate futures (2009), Currency Futures on Euro-INR, Pound SterlingINR and Japanese Yen-INR (2010), derivative contracts on volatility index(2010), index options with tenure upto five years (2010), options on USD-INR spot rate(2010), futures and options on foreign stock indices (2011), futures on 91-day GOI Treasury-Bill (2011), interest rate futures on 2 -year and 5 -year notional coupon bearing Government of India security (2011) etc.

In 2009, flexibility was given to the stock exchanges to set the expiry date / day for equity derivative contracts and in 2010 to offer either European style or American style stock options. In 2010, the derivative contracts that were cash settled were permitted to be settled physically. Another important development in the secondary market was creation of regulatory framework for dematerialization by enactment of Depositories Act in 1996.
Regulations for depositories and participant were also made during the same year. Various other laws were also amended to facilitate dematerialization, for example, in 1996; the Indian Stamp Act was amended to exempt transfers of equity shares through electronic book entry from payment of stamp duty. The move towards paperless trading and electronic book entry transfer was done in a phased manner and it started in 1998 with 8 scrips for institutional investors and in 1999, with 12 scrips for all classes of investors.

In 1999, it was mandated that issuer of a new security will compulsorily enter into an agreement with a depository for dematerialization of securities. Various other measures were also taken pursuant to dematerialization benefitting investors, for example, in 1998, market lot for securities and in 2000, no-delivery period for corporate actions such as issue of dividend and bonus shares, for scrips traded in dematerialized mode were abolished.

Further, SEBI directed the stock exchanges on various occasions to amend the listing agreement for ensuring better corporate governance, disclosure and investor protection. For example, stock exchanges were advised to amend listing agreement to make companies furnish to the stock exchanges a yearly statement on the actual and projected utilization of funds and profitability (1994), provide shareholders with cash flow statements (1995) etc. In 1995, an amendment to SCRA made violation of listing agreement an offence under the Act resulting into imprisonment and/or fine. In 1998, it was mandated to furnish to the stock exchanges and also publish un-audited financial results on a quarterly basis, details of deployment of funds raised through public/ rights issue on half yearly basis and immediately informing any material events to the stock exchange. The provisions on corporate governance were introduced in 2000 by adding clause 49 in the listing agreement providing for independent directors, audit committee etc. Various other changes in listing agreement mandated by SEBI include permitting
companies to send a statement containing the salient features of the balance sheet, profit and loss account and auditors' report to each shareholder (2007), option to submit consolidated financial results to the stock exchanges (2008), reporting of pledged shares (2009) etc. Further, listing agreements for various securities were specified, for example debt securities (2004, 2009), Indian depository receipts (2006), listing on SME exchange (2010), securitized debt instruments (2011) etc. In this regard, it may be mentioned that in 2003, regulations were made creating Central Listing Authority to standardize the listing requirements; however, the same were repealed in 2007.

Further, guidelines on delisting of securities were made in 2003 that was replaced by regulations in 2009. Further, in 2008, rules were made on delisting of securities. In 2009, in case of an unlisted company making an IPO, it was mandated that security must be listed on at least one stock exchange having nationwide trading terminals.

Various other measures were also introduced in the secondary market. Some of these were to strengthen the safety and integrity of the secondary market, for example, capital based trading limits for brokers (1996), mark to market margin (1996), price band for securities (1997), guidelines for setting up settlement guarantee fund by the stock exchanges (1997), index based market wide circuit breaker (2001), VAR based margin in cash segment (2001) etc. In 2005, hand delivery bargain/ delivery versus payment system were discontinued and all trades were to
be settled through clearing corporation. Some of these norms were aimed at protecting the interest of investors, for example, uniform norms for good and bad delivery and bad delivery cell in exchanges (1996), system of unique order code number and time stamping of contracts (1997), warehousing of trades for institutional investors (1997) etc. In this regard, it may be interesting to note that in 2001, unique client identification was mandated through PAN, passport, driving license etc. In 2003, regulations were made to allot unique identification number of market participants (MAPIN) that was discontinued in 2007 on PAN being made the sole identification number. In 2011, KYC form was standardized and made uniform for various market intermediaries and also regulations were made to provide for KYC registration agency. The other norms altered the trading and settlement mechanism, for example, securities lending scheme (1997), guidelines on members of Indian stock exchanges to open on-line trading terminals abroad and any place in the country (1999), trading through the internet on the stock exchanges (2000), electronic contract notes (2000), straight through processing (voluntary in 2002, mandatory in 2004), margin trading (2004), separate trading window for block deals (2005), reporting platform for corporate bonds (2006), trading platform for corporate bonds (2007), direct market access (2008), market access through authorised persons (2009), smart order routing (2010), call auction in pre-open session (2010) etc. Intermediaries associated with securities market: SEBI introduced regulations for primary and secondary market

Intermediaries providing for eligibility criterion for registration, code of conduct, capital adequacy etc. Earlier, Central Government could exempt an intermediary from the requirement of registration; however this provision was removed by an amendment of SEBI Act in 1995. Further, the same amendment provided that SEBI could make regulations without obtaining the prior approval of the Central Government. In respect of various intermediaries, rules and regulations were framed under SEBI Act, for example, in 1992, for stock brokers, sub brokers and merchant bankers, in 1993, for debenture trustees, portfolio managers, registrar to the issue, share transfer agent and underwriters, in 1994, for bankers to the issue and in 1996, for custodian of securities, depository and depository participants.
In 1999, regulations were made for credit rating agencies and in 2004 for self regulatory organizations. In 2006, the rules related to various intermediaries were rescinded and substantive portion of these rules were incorporated in the corresponding regulations. In the year 2008, Intermediaries Regulations were made to govern common requirements related to various intermediaries; while the intermediaries' specific requirements were continued to be as per the relevant regulations applicable to individual intermediaries.

Some of the major developments in the regulatory framework for intermediaries may be highlighted. For example, in 1993, norms were made on capital adequacy for brokers (base minimum capital and additional capital) and also on regulating transaction between clients
and brokers in particular, segregating client and broker accounts. In 1997, only body corporates were allowed to function as merchant bankers, registered merchant bankers were prohibited from undertaking any activity other than that in the securities market and multiple categories of merchant bankers was abolished. In 1997, registrar and in 2000, debenture trustees were prohibited to act for associate company. In 2002, content of agreement between portfolio manager and its client and model disclosure documents were specified. In 2003, capital adequacy requirements were introduced for debenture trustees. Also, director of astock broker was prohibited from acting as a sub-broker of the same broker. Various other norms were also introduced in respect of market intermediaries, for example, concept of "fit and proper person" was added as a consideration of application for registration (1998), appointment of compliance officer and restriction on investment advice in public media (2001), certification of principal, employee, agent, distributor etc. related to intermediaries (2007) etc. In 2008, portfolio managers were required to keep assets of each client separately and not in a pooled manner.

In 2011, intermediaries that had to apply for renewal of registration were provided permanent registration, requirement of obtaining prior approval from SEBI was restricted to change in control only and guidelines on outsourcing of activities by intermediaries were provided.

Fund Management: Fund management can take various forms like mutual funds, collective
investment schemes, venture capital etc. As far as regulatory framework for mutual funds is concerned, UTI Mutual fund was established as the first mutual fund in India by an Act of Parliament in 1963. Since 1987, Government owned banks and since 1989, Government owned insurance companies started setting mutual funds as Government allowed public sector banks and institutions to set up mutual funds.

SEBI made regulations on mutual funds in 1993 permitting private mutual funds. In 1994, the new schemes launched by UTI were brought under purview of mutual funds regulations. Mutual funds regulations were reframed in 1996 and the earlier regulations were repealed. In 2003, UTI Act was repealed.

The regulatory framework for mutual funds provided for arms length relationship between various constituent of mutual funds viz asset management companies, trustees and custodians. Initially $50 \%$ of the trustees needed to be independent and in 1998 that requirement was increased to $75 \%$. The regulatory framework also provided for advertisement code (1993), norms for valuation of assets and computation of Net Asset Values (1996), accounting policies and standards (1996), code of ethics for asset management companies (1996), limits on investment in associate companies and transaction with associate brokers (1998), standardization of offer documents and abridged offer document (1998), limits on investment in single company (1999), guidelines on provisioning of non-performing assets (2000), guidelines on unclaimed redemption
amount(2000), guidelines on investment / trading in securities by employees of AMCs and mutual fund trustee companies (2001), certification for mutual funds intermediaries (2001), code of conduct for mutual funds intermediaries (2002), guidelines for valuation of unlisted equity shares (2002), minimum number of investors in a mutual fund scheme (2003) etc.

The development of various new products in the mutual funds was also facilitated by providing for the same in regulations, for example, fund of funds schemes (2003), capital protection oriented schemes (2006), gold exchange traded funds (2006), index funds scheme (2007), real estate mutual funds (2008), infrastructure debt fund scheme (2011) etc.

Also, mutual funds were allowed to invest in various securities, for example, ADR/ GDRs issued by Indian companies (1999), derivatives (for the purpose of hedging and portfolio balancing in 1999 and without any restriction of purpose in 2006), mortgage backed securities (2000), foreign debt securities in countries with full convertible currencies (2002), overseas ETFs (2006), IDRs (2009), infrastructure debt instruments and assets (2011), repos in corporate debt securities (2011) etc. Also, they were included in the list of QIBs to get better chances of allotment in IPOs and in 2005, a specific allocation of 5 per cent to mutual funds within the QIB category was mandated. In 2009, transactions in mutual fund schemes through the Stock Exchange Infrastructure were permitted.
In an effort to reduce the cost of mutual fund investors, in 2008 it was mandated not to charge
entry load for investors making applications for investments in mutual fund schemes directly without routing through any distributor/agent/ broker and also initial issue expense in closeended mutual fund schemes and in 2009, not to charge entry load in any case. However, in 2011, in order to help mutual funds penetrate into retail segment in smaller towns, a nominal transaction charge by the distributor has been allowed.
Regulatory framework for other forms of fund management activity also developed gradually. In 1996, regulations were made on venture capital funds. Initially $75 \%$ of the investible fund of venture capital needed to be invested in unlisted instruments; that was reduced to $66.67 \%$ in 2004. In 1999, SEBI Act SCRA was amended as well as regulations were made on collective investment scheme. In 2000 , rules were made specifying requirements of listing of units of collective investment scheme on a stock exchange.
Foreign Investors: The Government allowed foreign institutional investors (FII) to invest in terms of guidelines issued by it in 1992 and the FIIs were required to be registered with SEBI under these guidelines. In 1993, foreign brokers registered with SEBI were allowed to operate in India on behalf of the registered FIIs. In 1995, an amendment in the SEBI Act provided that FIIs be registered with SEBI under regulations made under the Act and regulations were made on FII during the same year. Similarly, in 2000, regulations were made on foreign venture capital investor and the Government of India guidelines for overseas venture capital investment in India
dated September 20, 1995 was repealed.
Regulatory framework related to FII witnessed various developments during the period. For example, FII needed to be broad based, i.e. having minimum 50 investors and single investor holding not more than $10 \%$ stake. That criterion was revised in 1999 as minimum 20 investors and single investor holding not more than $5 \%$ stake ( $49 \%$ in 2007). Further, eligible categories of FIIs was expanded to include university funds, endowments, foundations, charitable trusts and charitable societies (1996); insurance company or reinsurance company, international or multilateral organization or agency thereof, foreign government agency or foreign central bank and investment manager or advisor(2006); sovereign wealth fund (2008) etc. In 2011, foreign investors were allowed to invest in mutual fund schemes without registering as FII or sub-account and they were termed as Qualified Foreign Investor. In 2012 this facility has been extended to other securities also. There was requirement of investment in the proportion of $70 \%$ in equities and $30 \%$ in debt. In $1996,100 \%$ debt FII were permitted and in 2008, the restriction of $70: 30$ ratio of investment in equity and debt was done away. Further, FII were allowed to invest in various securities, for example, unlisted securities (1996), dated-government securities (1997), treasure bills (1998), derivatives (1998), commercial papers (2001), securities receipts (2006), units of CIS (2008), IDRs (2009) etc. Further, FIIs were permitted to directly participate i.e. not required to do transaction through stock broker in government securities
(1997), open offers in takeover (1998), buyback offer of companies (1999), ADR/GDR programs(2003), disinvestment of securities by the Government of India(2004), security receipts (2006) etc. It may be interesting to note that in 2001, FIIs were required to report the issuance/renewal/cancellation/ redemption of the investment through offshore derivatives issued against underlying Indian securities (collectively known as participatory notes). In 2003, code of conduct was specified for FIIs. Further, earlier FII registration needed to be renewed every three years, however, in 2008, it was made permanent.

Penalties and Appellate Procedures: Initially, the orders of SEBI were to be appealed to the Central Government and in 1993, rules were framed on appeal to the Central Government under SEBI Act and in 1998 under Depositories Act. The Securities Appellate Tribunal (SAT) was established in 1995 as appellate authority that initially heard appeals against orders passed by the adjudicating officer under the provisions of SEBI Act. The process of adjudication and levy of monetary penalty also started during the same year and rules were framed on adjudication as well as appeal to SAT. In 1999, SEBI Act was amended to provide that appeal would lie to SAT from any order of SEBI. Also, Depositories Act and SCRA were amended to provide for appeal to SAT. In 2000, regulations on various market intermediaries were amended to provide that orders passed under the respective regulations can be appealed before SAT instead of to Central

Government and also rules were made on appeal to SAT on the above matters. An amendment to SEBI Act in 2002, made SAT a three member body as earlier it being a one member body. Also, SEBI that was a six member body was strengthened as nine member body that included three whole time members. This amendment further provided that order passed by SAT can be directly appealed to Supreme Court as against earlier appeal to the High Courts. Further, cognizance of offence punishable under SEBI Act could now be taken by a court of session as against earlier by a metropolitan magistrate or a judicial magistrate of first class.
Also, the amount of penalty imposed under adjudication proceedings was enhanced significantly, for example penalty for failure to furnish information, return etc. that was earlier a penalty not exceeding one lakh and fifty thousand rupees for each such failure was enhanced to a penalty of one lakh rupees for each day during which such failure continues or one crore rupees, whichever is less. The penalty imposed was now required to be remitted to Consolidated Fund of India.

Further, maximum imprisonment for violations of the provisions of SEBI Act was enhanced form one year to ten years. Amendments in 2004 in SCRA and Depositories Act introduced adjudication proceedings, enhanced penalties, direct appeal to Supreme Court from the order of SAT, cognizance of offence by court of sessions etc. In 2005, rules were made on conduct of Adjudication proceedings under these Acts.

The penalty and appellate mechanism witnessed introduction of various other concepts like SEBI given power of civil court for production of books, enforcing attendance and examination on oath (1995), power to SEBI to issue directions in the interest of securities market (1995), summary proceedings (1999), cease and desist proceedings (2002), presenting officer in Adjudication (2006), consent order scheme (2007) etc.

In this regard, it is pertinent to mention that regulations were made to define and prohibit undesirable market practices like fraudulent trades, insider trading etc. Further, regulations were made on other market practices like takeovers; buy-back of securities etc. and the violations were made liable for penalty. Regulations prohibiting insider trading in securities for the first time were introduced in 1992. An amendment in 2002, provided for norms on disclosures by directors and shareholders, model code of conduct and corporate disclosure practices for prevention of insider trading etc. Regulations on prohibition of fraudulent and unfair trade practices were first introduced in 1995 which was reframed in 2003 by repealing the earlier regulations. Further, in 2002; amendment to SEBI Act provided for adjudication and monetary penalty for fraudulent trades.
In 1998, Companies Act was amended to provide for buyback and regulations were made on the same. In 2004, it was provided that buy back through stock exchange can be affected only on stock exchanges having nationwide trading terminal. Regulations on substantial acquisitions
of shares and takeovers were introduced in 1994 providing norms for disclosure of shareholding, public offer for acquisition etc. The regulations were reframed in 1997 and in 2011 by repealing the earlier regulations. The takeovers regulations witnessed changes like, constitution of takeover panel to grant exemptions from the requirement of open offer (1997), changes in trigger point for open offer $\{10 \%$ (1994), $15 \%$ (1998), $25 \%$ (2011) $\}$, minimum offer size $\{(20 \%$ (1994), $26 \%$ (2011) $\}$, creeping acquisition (1997), changes in limit for creeping acquisition $\{(2 \%$ (1997), $5 \%$ (1998), $10 \%$ (2001), $5 \%$ (2002) $\}$, standardization of format of public announcement and letter of offer (1999) etc.

A brief outline of history of securities laws in India in the preceding paragraphs indicate the dynamic nature of securities laws where new concepts are being introduced on a regular basis. As this trend is likely to continue in future, there is need of consistent effort from the government, regulators and self regulatory organizations in the securities market for the future development of securities law.

## References:

1. Guide to Capital Issues and Listing - K V Shanbhague/ K Ganesan - 1987 - Wadhwa \& Co.
2. Manual of Capital Issues - ICSI-1992
3. Annual Report (SEBI) 1992-93 to 2010-11
4. Guide to SEBI, Capital Issues, Debentures and Listing - K Sekhar - 1993 - Wadhwa \& Co.
5. SEBI Manual, Taxmann
6. Websites: amfiindia.com, bseindia.com, ec.europa.eu, en.wikipedia.org, londonstockexchange.com, sebi.gov.in, thetakeoverpanel.org.uk

## CAPITAL MARKET REVIEW

## 1. Trends in Primary Market

## A. Equity and Debt Issue

During February 2012, ₹ 791.8 crore was mobilised in the primary market through five issues as compared to ₹ $12,126.6$ crore mobilised through four issues in January 2012, showing a decrease of 93.5 percent over the previous month. During February 2012, all the issues were equity issues which came to the market after the gap of four months. Of the five equity issues, two issues
worth ₹ 672.2 crore were mobilised through IPO channel and three issues amounting to ₹ 119.6 crore were rights issues. The cumulative amount mobilised for the financial year 2011-12 so far, stood at $₹ 44,603.8$ crore through 61 issues as against ₹ $61,094.0$ crore raised through 77 issues during the corresponding period in 2010-11.

Table 1: Primary Market Trends

| Items | Feb-12 |  | Jan-12 |  | 2011-12\$ |  | 2010-11\$ |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of Issues | Amount (₹ crore) | No. of Issues | Amount (₹ crore) | No. of Issues | Amount (₹ crore) | No. of Issues | Amount (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| a) Public Issues (i) + (ii) | 2 | 672.2 | 4 | 12,126.6 | 48 | 42,396.6 | 61 | 56,570.4 |
| i) Public issue (Equity) of which | 2 | 672.2 | 0 | 0.0 | 32 | 10,231.2 | 55 | 48,071.4 |
| IPOs | 2 | 672.2 | 0 | 0.0 | 31 | 5,653.0 | 50 | 34,976.3 |
| FPOs | 0 | 0.0 | 0 | 0.0 | 1 | 4,578.2 | 5 | 13,095.1 |
| ii) Public Issue (Debt)* | 0 | 0.0 | 4 | 12,126.6 | 16 | 32,165.4 | 6 | 8,499.0 |
| b) Rights Issues | 3 | 119.6 | 0 | 0.0 | 13 | 2,207.2 | 16 | 4,523.6 |
| Total Equity Issues ( $i+b$ ) | 5 | 791.8 | 0 | 0.0 | 45 | 12,438.4 | 71 | 52,595.0 |
| Total (a + b) | 5 | 791.8 | 4 | 12,126.6 | 61 | 44,603.8 | 77 | 61,094.0 |

IPOs imply Initial Public Offers, FPOs imply Follow on Public Offers.
NCD implies Non Convertible Debenture.

* Indicates the figure for the month of January 2012 is provisional.
\$ As on last trading day of February.
Figure 1: Primary Market (Equity Issues) Trends through Public and Rights Issues (₹ crore)



## B. QIPs Listed at BSE and NSE

During February 2012, one listed company raised capital of ₹ 0.29 crore through two different issues in the Primary Market through QIP channel compared to ₹ 3 crore raised through one issue in January 2012.

The cumulative mobilised amount for the financial year 2011-12, so far, stood at ₹ 1,043 crore through nine issues (of which eight are listed at both BSE and NSE) (Details in Annex- Table 9). C. Preferential Allotments Listed at BSE and NSE

There were 27 preferential allotments ( $₹$ 3,347 crore) listed at BSE and NSE during February 2012 as compared to 34 preferential allotments (₹ 738 crore) in January 2012. The cumulative mobilised amount for the financial year 2011-

## D. Private Placement of Corporate Debt Reported to BSE and NSE

In the corporate debt market, ₹ 27,727 crore was raised through 213 issues by way of private placement listed at BSE and NSE during February 2012 compared to ₹ 25,414 crore raised through 158 issues in January 2012. The cumulative privately placed amount for the financial year E. Resource Mobilisation by Mutual Funds

During February 2012, Mutual Funds mobilised ₹ 1,271 crore ( $₹ 4,565$ crore were mobilised by public sector mutual funds while ₹ 3,294 crore was liquidated from private sector mutual funds) as compared to ₹ 23,553 crore mobilised (of which $₹ 18,075$ crore was mobilised by private sector mutual funds and ₹ 5,478 crore by public sector mutual funds) during January 2012.

## II. Trends in the Secondary Market

BSE Sensex closed at 17,752.7 on February 29, 2012, as against $17,193.6$ on January 31, 2012, registering an increase of 559.1 points ( 3.3 percent). During

2011-12, so far, stood at ₹ $2,41,672$ crore through 1,775 issues (of which 1,046 issues of $₹ 1,74,860$ crore reported to only NSE, 712 issues of ₹ 52,807 crore reported to only BSE and 17 issues of ₹ 14,005 crore reported to both BSE and NSE) (Details in Annex- Table 11).

During the financial year 2011-12, so far, mutual funds mobilised ₹ 61,742 crore as compared to ₹ 78,045 crore mobilised during the corresponding period in 2010-11. The market value of assets under management stood at $₹ 6,75,238$ crore as on February 29, 2012 as compared to ₹ $6,59,153$ crore as on January 31, 2012, indicating an increase of 2.4 percent (Details in Annex-Table 45).

February 2012, Sensex recorded an intraday high of $18,523.8$ on February 22, 2012 and an intraday low of $17,061.6$ on February 1, 2012.

Figure 2: Movement of Sensex and Nifty


S\&P CNX Nifty closed at $5,385.2$ on February 29, 2012 compared to 5,199.3 on January 31, 2012, indicating an increase of 185.9 points ( 3.6 percent).

During February 2012, Nifty recorded an intraday high of $5,630.0$ on February 22, 2012 and an intraday low of 5,159.0 on February 1, 2012.

Table 2: The Basic Indicators in Cash Market

| Particulars | 2009-10 | 2010-11 | 2011-12\$ | Jan-12 | Feb-12 | Percentage change over the previous month |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| A. Indices |  |  |  |  |  |  |
| BSE Sensex S\&P CNX | 17527.8 | 19445.2 | 17752.7 | 17,193.6 | 17,752.7 | 3.3 |
| Nifty | 5249.1 | 5833.8 | 5385.2 | 5,199.3 | 5,385.2 | 3.6 |
| B. Market Capitalisation ( ₹ crore) |  |  |  |  |  |  |
| BSE | 61,65,619 | 68,39,084 | 63,56,697 | 60,59,347 | 63,56,697 | 4.9 |
| NSE | 60,09,173 | 67,02,616 | 62,33,250 | 59,37,039 | 62,33,250 | 5.0 |
| C. Gross Turnover ( ₹ crore) |  |  |  |  |  |  |
| BSE | 13,78,809 | 11,05,027 | 6,04,780 | 52,571 | 69,947 | 33.1 |
| NSE | 41,29,214 | 35,77,410 | 25,38,411 | 2,36,872 | 3,27,808 | 38.4 |
| D. P/E Ratio |  |  |  |  |  |  |
| BSE Sensex S\&P CNX | 21.3 | 21.2 | 18.3 | 17.7 | 18.3 | 3.4 |
| Nifty | 22.3 | 22.1 | 19.1 | 18.5 | 19.1 | 3.0 |

\$ As on last trading day of February 2012
Source: BSE and NSE.

The P/E ratio of BSE Sensex was 18.3 as on February 29, 2012 as against 17.7 on January 31, 2012. The P/E
ratio of S\&P CNX Nifty was 19.1 as on February 29, 2012 as against 18.5 on January 31, 2012.

Figure 3: Monthly Average of BSE Turnover and Sensex


The market capitalisation of BSE increased by 4.9 percent from ₹ $60,59,347$ crore as on January 31, 2012 to ₹ $63,56,697$ crore as on February 29, 2012. Further, the market capitalisation of NSE,
stood at ₹ 62, 33,250 crore on February 29, 2012 compared to ₹ $59,37,039$ crore as on January 31, 2012, indicating an increase of 5 percent.

Figure 4: Monthly Average of NSE Turnover and Nifty


The monthly turnover of BSE (cash segment) increased by 33.1 percent from $₹ 52,571$ crore in January 2012 to ₹ 69,947 crore in February 2012
whereas that of NSE (cash segment) increased by 38.4 percent from ₹ $2,36,872$ crore in January 2012 to ₹ $3,27,808$ crore in February 2012.

Table 3: Performance of Indices at BSE and NSE during February 2012 (Percent)

| BSE |  | NSE |  |  |  |
| :--- | :---: | :---: | :--- | :--- | :---: |
| Index | Change over <br> Previous month | Volatility | Index | Change over <br> Previous month | Volatility |
| 1 | 2 | 3 | 4 | 5 | 6 |
| BSE Sensex | 3.3 | 1.1 | S\&P CNX Nifty | 3.6 | 1.1 |
| BSE 100 | 3.9 | 1.2 | CNX Nifty Junior | 6.4 | 1.7 |
| BSE 200 | 4.4 | 1.2 | S\&P CNX 500 | 4.7 | 1.3 |
| BSE 500 | 4.7 | 1.2 | CNX Mid-cap | 8.5 | 1.7 |
| BSE Small Cap | 6.1 | 1.5 | CNX 100 | 4.0 | 1.2 |
| BSE FMCG | 2.3 | 0.5 | S\&P CNX Defty | 4.3 | 1.3 |
| BSE Consumer Durables | 11.1 | 2.2 | CNX IT | 6.7 | 0.9 |
| BSE Capital Goods | 5.7 | 2.1 | Bank Nifty | 5.0 | 1.9 |
| BSE Bankex | 5.1 | 2.0 | Nifty Mid-cap 50 | 11.3 | 2.2 |
| BSE Teck | 4.2 | 0.9 |  |  |  |
| BSE Oil \& Gas | 2.5 | 1.3 |  |  |  |
| BSE Metal | 4.8 | 2.2 |  |  |  |
| BSE Auto | 8.1 | 1.6 |  |  |  |
| BSE PSU | 5.5 | 1.4 |  |  |  |
| BSE Healthcare | 0.0 | 0.6 |  |  |  |

Source: BSE and NSE.

At the end of February 2012, all BSE indices closed positive compared to the end of the previous month. Among BSE indices, BSE Consumer Durables Index rose highest by 11.1 percent over its previous month's closing value followed by BSE Auto Index (8.1 percent), BSE Small Cap Index (6.1 percent), BSE Capital Goods Index (5.7 percent), BSE PSU Index (5.5 percent), BSE Bankex Index ( 5.1 percent), BSE Metal Index (4.8 percent), BSE 500 Index (4.7 percent), BSE 200 Index (4.4 percent), BSE Teck Index (4.2 percent), BSE 100 Index ( 3.9 percent), BSE Sensex (3.3 percent), BSE Oil \& Gas Index ( 2.5 percent), BSE FMCG Index ( 2.3 percent), BSE Healthcare Index (0 percent).
At NSE too, all NSE indices closed positive in February 2012, compared to the end of the previous month. Among them, Nifty Mid-cap 50 Index rose highest by 11.3 percent over its previous month's closing value followed by CNX Mid-cap Index (8.5 percent), CNX IT Index (6.7 percent), CNX Nifty Junior Index (6.4 percent), Bank Nifty Index (5 percent), S\&P CNX 500

Index (4.7 percent), S\&P CNX Defty Index (4.3 percent), CNX 100 Index (4 percent), S\&P CNX Nifty Index (3.6 percent).
During February 2012, among BSE indices, the daily volatility of BSE Consumer Durables Index and BSE Metal Index were highest at 2.2 percent followed by BSE Capital Goods Index (2.1 percent), BSE Bankex Index (2 percent), BSE Auto Index (1.6 percent), BSE Small Cap Index (1.5 percent), BSE PSU Index (1.4 percent), BSE Oil \& Gas Index (1.3 percent), BSE 500 Index (1.2 percent), BSE 200 Index (1.2 percent), BSE 100 Index (1.2 percent), BSE Sensex (1.1 percent), BSE Teck Index ( 0.9 percent), BSE Healthcare Index ( 0.6 percent), BSE FMCG Index ( 0.5 percent).
At NSE, among all the indices, daily volatility of Nifty Mid-cap 50 Index was highest at 2.2 percent followed by Bank Nifty Index (1.9 percent), CNX Nifty Junior Index (1.7 percent), CNX Mid-cap Index (1.7 percent), S\&P CNX Defty Index (1.3 percent), S\&P CNX 500 Index (1.3 percent), CNX 100 Index (1.2 percent), S\&P CNX Nifty Index (1.1 percent), CNX IT Index ( 0.9 percent).

## III. Trends in Depository Accounts

The total number of investor accounts was 119.8 lakh at NSDL and 79.0 lakh at CDSL at the end of February 2012. The number of investor accounts in February 2012 increased by 0.6 percent at NSDL and 0.4 percent at CDSL over the previous

## IV. Trends in Derivatives Segment

## A. Equity Derivatives at NSE

The monthly total turnover in equity derivative market at NSE increased by 17.3 percent from ₹ $22,51,487$ crore in January 2012 to ₹ $26,41,778$ crore in February 2012. The monthly turnover of index futures also increased by 16.1 percent from ₹ 2,50,738 crore in January 2012 to ₹ $2,91,138$ crore in February 2012. Further, the monthly turnover of stock futures increased by 28.8 percent from ₹ $3,50,848$ crore in January 2012 to ₹ $4,51,869$ crore in February 2012.
The monthly turnover of put options on index increased by 19.4 percent from ₹ $7,83,058$ crore in January 2012 to ₹ $9,34,906$ crore in February 2012. The monthly turnover of call options on index also increased by 10.9 percent from ₹ $7,59,484$ crore in January 2012 to ₹ $8,42,314$ crore in February 2012. The monthly turnover of put options on stock increased by 4.1 percent
month. A comparison with corresponding period of previous year shows, there was an increase in the number of investor accounts to the extent of 4.4 percent at NSDL and 5.4 percent at CDSL (Details in Annex- Table 51).
from ₹ 36,554 crore in January 2012 to ₹ 38,056 crore in February 2012. The monthly turnover of call options on stock also increased by 17.9 percent from ₹ 70,805 crore in January 2012 to ₹ 83,495 crore in February 2012.
The open interest in value terms in equity derivative segment increased by 5.4 percent from ₹ $1,07,672$ crore as on January 31, 2012 to $₹ 1,13,452$ crore as on February 29, 2012. The open interest in value terms in equity derivative segment for Index Futures, Stock Futures, Put Options on Index, Call Options on Index, Put Options on Stock and Call Options on Stock at the end of February 2012 stood at ₹ 17,144 crore, ₹ 31,313 crore, ₹ 34,048 crore, ₹ 26,077 crore, ₹ 1,666 crore and $₹ 3,206$ crore respectively, with a corresponding growth rates of 5.7 percent, 9.2 percent, 3.8 percent, 2.3 percent, -2 percent and 14.5 percent as compared to January 31, 2012.

Figure 5: Trends of Equity Derivatives Segment at NSE (₹ crore)


Table 4: Trends in Equity Derivatives Market

| Particular | Feb-12 | Jan-12 | Percentage Change Over Month |
| :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 |
| A. Turnover (₹ crore) |  |  |  |
| (i) Index Futures | 2,91,138 | 2,50,738 | 16.1 |
| (ii) Options on Index |  |  |  |
| Put | 9,34,906 | 7,83,058 | 19.4 |
| Call | 8,42,314 | 7,59,484 | 10.9 |
| (iii) Stock Futures | 4,51,869 | 3,50,848 | 28.8 |
| (iv) Options on Stock |  |  |  |
| Put | 38,056 | 36,554 | 4.1 |
| Call | 83,495 | 70,805 | 17.9 |
| Total | 26,41,778 | 22,51,487 | 17.3 |
| B. No. of Contracts |  |  |  |
| (i) Index Futures | 1,12,89,436 | 1,08,56,475 | 4.0 |
| (ii) Options on Index |  |  |  |
| Put | 3,53,04,439 | 3,26,19,699 | 8.2 |
| Call | 3,00,11,709 | 2,98,04,342 | 0.7 |
|  | 1,53,06,021 | 1,39,58,030 | 9.7 |
| (iv) Options on Stock |  |  |  |
| Put | $13,54,968$ $26,73,087$ | $14,79,438$ $26,78,358$ | -8.4 |
| Total | 9,59,39,660 | 9,13,96,342 | 5.0 |
| C. Open Interest in terms of Value (₹ crore) |  |  |  |
| (i) Index Futures | 17,144 | 16,220 | 5.7 |
| (ii) Options on Index |  |  |  |
| Put | 34,048 | 32,801 | 3.8 |
| Call | 26,077 | 25,479 | 2.3 |
| (iii) Stock Futures | 31,313 | 28,671 | 9.2 |
| (iv) Options on Stock |  |  |  |
| Put | 1,666 | 1,700 | -2.0 |
| Call | 3,206 | 2,801 | 14.5 |
| Total | 1,13,452 | 1,07,672 | 5.4 |
| D. Open Interest in terms of No of Contracts |  |  |  |
| (i) Index Futures | 6,57,716 | 6,59,119 | -0.2 |
| (ii) Options on Index |  |  |  |
| Put | 12,65,046 | 12,63,181 | 0.1 |
| Call | 9,69,160 | 9,80,757 | -1.2 |
| (iii) Stock Futures | 10,72,341 | 10,54,809 | 1.7 |
| (iv) Options on Stock |  |  |  |
| Put | 57,158 | 62,888 | -9.1 |
| Call | 1,09,152 | 1,03,401 | 5.6 |
| Total | 41,30,573 | 41,24,155 | 0.2 |

Source: NSE.

## B. Currency Derivatives at NSE, MCX-SX and USE

During February 2012, the monthly turnover of currency derivatives at NSE decreased by 17.4 percent to $₹ 2,96,896$ crore as compared to $₹ 3,59,481$ crore in January 2012. Further, at MCX-SX, the monthly turnover of currency futures decreased by 12.2 percent to $₹ 2,15,374$
crore in February 2012 from ₹ 2,45, 250 crore in January 2012. At the end of February 2012, the turnover of currency derivatives at USE stood at ₹ 5,652 crore as compared to ₹ 6,609 crore in January 2012, indicating a decrease of 14.5 percent (Details in Annex- Table 32, 33 and 34).

Figure 6: Trends of Currency Derivatives at NSE, MCX-SX and USE (₹ crore)


## C. Interest Rate Derivatives at NSE

Trading in Interest Rate Futures (IRF) contracts on 91 Day GOI T-Bill was introduced at NSE on July 4, 2011. February 2012, like last four
months, did not see any trading activity in IRFs on currency derivative segment of NSE (Details in Annex-Table 39).

Figure 7: Trends in the Interest Rates Futures at NSE (₹ crore)


## V. Investment in Corporate Debt Market

During February 2012, there were 499 trades with a value of ₹ 4,846 crore reported on BSE as compared to 574 trades with a value of ₹ 3,407 crore in January 2012. At NSE, 1,876 trades were reported in February 2012 with a trading value of ₹ 29,367 crore as compared to 1,600 trades
with a value of ₹ 19,152 crore in January 2012. Further, 2,347 trades with a value of ₹ 33,696 crore were reported to FIMMDA in February 2012 as against 2,780 trades with a value of ₹ 28,936 crore in January 2012 (Details in Annex- Table 31).

Figure 8: Trends of Reported Turnover of Corporate Bonds (₹ crore)


## VI. Trends of Institutional Investors

## A. Trends in Mutual Funds

Mutual Funds made net investment of ₹ 18,541 crore in February 2012 as compared to ₹ 7,582 crore invested in January 2012. During February 2012, Mutual funds sold ₹ 2,171 crore in equity
compared to ₹ 1,858 crore sold in January 2012 while invested ₹ 20,712 crore in debt market in February 2012 compared to ₹ 9,441 crore invested in January 2012 (Details in Annex- Table 48)

Figure 9: Trends in Mutual Funds Investment (₹ crore)


## B. Trends in Foreign Institutional Investors

There was a net inflow of $₹ 35,228$ crore in February 2012 by Foreign Institutional Investors (FIIs) compared to inflow of ₹ 26,329 crore in January 2012. FIIs invested ₹ 25,212 crore in equity in February 2012 as compared to ₹ 10,358 crore invested in January 2012. In addition, FIIs invested ₹ 10,016 crore in debt market in February 2012 as compared to ₹ 15,971 crore
invested in January 2012.
The asset under custody of FIIs at the end of February 2012 stands at ₹ $11,15,648$ crore, out of which the value of participatory notes is ₹ $1,28,606$ crore, constituting 11.5 percent of the total asset under custody of FIIs (Details in Annex- Table 42 \& Table 44)

Figure 10: Trends in FIIs Investment (₹ crore)


## VII. Trends in Portfolio Management Services

Total AUM of Portfolio Management Services industry, excluding the AUM under advisory services, has increased by 2.4 percent from ₹ $3,88,934$ crore in January 2012 to $₹ 3,98,374$ crore in February 2012. Within Asset Under Management of Portfolio Management Services, AUM under discretionary services constitutes the highest share in the AUM with ₹ $3,80,809$ crore in February 2012 compared to ₹ $3,72,220$ crore
in January 2012. AUM under non-discretionary services stands at ₹ 17,564 crore in February 2012 against ₹ 16,714 crore in January 2012.
In terms of number of clients, discretionary services category ranks first with 67,938 clients, out of 82,391 clients in PMS industry, followed by advisory services with 9,261 clients and non-discretionary category with 5,192 clients (Details in Annex- Table 49).

## VIII. Trends in Substantial Acquisition of Shares and Takeovers

In February 2012, seven public offers with total value of ₹ 26 crore were made to public as against five public offers with ₹ 401 crore last month. Out of those seven public offers, five public offers worth ₹ 2 crore were made to take over the control of management, while two others worth ₹ 24 crore were made to consolidate promoters
holding in the company.
During February 2012, total of three issues amounting to ₹ 32 crore received an "Automatic Exemption" from open offer under SEBI takeover regulations, as against seven issues amounting to ₹ 109 crore in January 2012 (Details in AnnexTable 50).

## IX. International Markets Comparison

Table 5: Average Daily Return, Volatility and Month End PE Ratio of International Indices during February 2012

| Country | Index | Return | Volatility | PE Ratio |
| :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 |
| Developed Markets |  |  |  |  |
| Australia | All Ordinaries | 0.1 | 0.8 | 23.1 |
| France | CAC 40 | 0.2 | 0.8 | 10.9 |
| Germany | Dax | 0.3 | 0.9 | 12.0 |
| Hong Kong | Hang Seng | 0.3 | 0.9 | 10.1 |
| Japan | Nikkei 225 | 0.5 | 0.7 | 25.4 |
| Singapore | Straits Times | 0.1 | 0.7 | 10.0 |
| UK | FTSE 100 | 0.2 | 0.7 | 11.1 |
| USA | Dow Jones Indus. Avg. | 0.1 | 0.5 | 13.3 |
| USA | Nasdaq Composite | 0.3 | 0.7 | 23.3 |
| Emerging Markets |  |  |  |  |
| India | Sensex 30 | 0.2 | 1.1 | 18.3 |
| India | S\&P CNX Nifty | 0.2 | 1.1 | 19.1 |
| Argentina | Indice Bolsa General | -0.1 | 1.0 | 14.9 |
| Brazil | Bovespa | 0.2 | 1.2 | 11.7 |
| Chile | Stock Market Select | 0.3 | 0.6 | 22.8 |
| China | Shanghai SE Composite | 0.3 | 0.9 | 12.7 |
| Colombia | IGBC General | 0.4 | 0.8 | 16.8 |
| Egypt | Hermes | 0.6 | 1.6 | 18.6 |
| Hungary | Budapest Stock Exchange | 0.1 | 1.3 | 10.2 |
| Indonesia | Jakatra Composite | 0.1 | 1.0 | 20.5 |
| Malaysia | FTSE Bursa Malaysia KLCI | 0.2 | 0.5 | 16.3 |
| Mexico | Bolsa | 0.1 | 0.6 | 18.7 |
| Pakistan | Karachi 30 | 0.3 | 0.6 | 7.3 |
| Russia | Russian Traded | 0.5 | 1.7 | 5.8 |
| South Korea | Kospi Index | 0.2 | 0.9 | 22.5 |
| South Africa | FTSE/JSE Africa All Share | 0.1 | 0.7 | 13.2 |
| Taiwan | Taiwan Taiex | 0.4 | 1.0 | 19.1 |
| Thailand | Stock Exchange of Thai | 0.3 | 0.7 | 15.6 |
| Turkey | ISE National 100 | 0.3 | 1.4 | 12.4 |

Source: Bloomberg.

During February 2012, the daily volatility for Russia's Russian Traded Index (1.7 percent) was the highest among the countries under review followed by Egypt's Hermes Index (1.6 percent), Turkey's ISE National 100 Index (1.4 percent), Hungary's Budapest Stock Exchange Index (1.3 percent), Brazil’s Bovespa Index (1.2 percent), India's S\&P CNX Nifty Index (1.1 percent), India's Sensex 30 Index (1.1 percent), Indonesia's Jakatra Composite Index (1 percent), Argentina's Indice Bolsa General Index (1 percent), Taiwan's Taiwan Taiex Index (1 percent), China's Shanghai SE Composite Index (0.9 percent), Germany's Dax Index (0.9 percent), Hong Kong's Hang Seng Index (0.9 percent), South Korea's Kospi Index Index ( 0.9 percent), France's CAC 40 Index ( 0.8 percent), Australia's All Ordinaries

Index ( 0.8 percent), Colombia's IGBC General Index ( 0.8 percent), Thailand's Stock Exchange of Thai Index ( 0.7 percent), Japan's Nikkei 225 Index ( 0.7 percent), Singapore's Straits Times Index (0.7 percent), UK's FTSE 100 Index (0.7 percent), USA's Nasdaq Composite Index (0.7 percent), South Africa's FTSE/JSE Africa All Share Index ( 0.7 percent), Mexico's Bolsa Index (0.6 percent), Pakistan's Karachi 30 Index ( 0.6 percent), Chile's Stock Market Select Index (0.6 percent). USA's Dow Jones Indus. Avg. Index and Malaysia's FTSE Bursa Malaysia KLCI Index showed the lowest volatility at 0.5 percent during the same period.
The Average daily return and PE Ratio for February 2012 are given in Table 5.

## PRESS RELEASES

## A. GENERAL

1. Two Day SEBI-OECD International Conference on Investor Education Concludes in Goa; Need for More Research in Investor Education, said Mr. U K Sinha, Chairman, SEBI

The two day SEBI - OECD International Conference on Investor Education concluded in Goa today. The COnference was co-hosted by the Securities and Exchange Board of India (SEBI) and the Organisation for Economic Cooperation and Development (OECD). The theme of the Conference was "Towards a more inclusive and secure financial world".

The Conference was attended by nearly 200 delegates from 45 countries. Worldwide participants in the Conference included highlevel officials and experts from various Securities market regulators, Ministries of Finance and Corporate Affairs, Central Banks, Regulatory and Supervisory Authorities, the Private Sector, media, the Academic and Civil Community as well as Non-Government Organisations.
In his written message to the Conference, Mr. Pranab Mukherjee, Honourable Finance Minister, Government of India said that the current global financial crisis highlighted, inter alia, the risks posed by the complex financial products sold without passing the suitability and appropriateness test. The crisis, thereby,
underscored the importance of investor education and empowerment. He said that Government of India has been following a more inclusive approach to the growth process so as to better tap the domestic sources of savings and to provide a better tomorrow to the citizens of the country. "Recently SEBI has taken a lot of initiatives to spread investor education", Mr. Pranab Mukherjee said.

In his welcome address, Mr. Prashant Saran, Whole Time Member, SEBI said that there is a close relationship between financial education and financial inclusion. He also pointed out that in the present day global financial crisis, financial education has bearing on financial stability.

In his opening remarks, Mr. Richard Boucher, Deputy Secretary General, OECD thanked SEBI for taking the initiative and co-organising the Conference. He said that amidst the global financial crisis, confidence would not come among the investors unless their interests are protected and in this regard, self-protection through financial education is essential. "There are a variety of products in the financial industry and with variety comes complexity. With increasing complexities, investors need financial education", he added. He also said that Investor Education is part of a wider approach including financial education, financial inclusion and financial consumer protection.

He underlined the leadership role of the OECD International Network on Financial Education (INFE) and expected new guidelines on national strategies for financial education and on financial education at school.

Inaugurating the Conference, Mr. U K Sinha, Chairman, SEBI called for more research in the field of investor education. He also said that the various financial regulators in India and the Government of India are working together in the formulation of a National Policy on Financial Education. "A draft has already been prepared", he added.

Emphasizing that investor grievance redressal should be a matter of priority, Mr. Sinha said that an effective grievance redressal mechanism should have features like uniformity, predictability and consistency. Mr. Sinha also highlighted various Investor oriented initiatives taken by SEBI like streamlining and reducing the various processes and procedures required for investing in various segments of the securities market, introduction of the concept of KYC Registration Authorities (KRAs), starting of SEBI helpline and toll free number, investor education through Resource Persons, etc.

Stressing the need for initiating financial education at school level, Mr. Sinha added that the Ministry of Human Resource Development, Government of India is working on the plans along with SEBI and other regulators for inclusion of financial education in school curriculum of Central Board of Secondary Education (CBSE). Mr. Sinha also
expressed his confidence that the conference would pave way for designing strategies for investor protection and education, with the help of OECD and International Organization of Securities Commissions (IOSCO).

The Conference discussed the issues of financial inclusion and investor education through panel discussions, sessions and workshops on the following themes:

- Setting a Policy framework for investor education
- An educated investor is a better protected consumer
- Widening the impact of investor education: the role of various stakeholders and publicprivate partnerships
- The challenges of investor education: what influences investors decisions and behaviours
- Delivering efficient investor education programmes by :
(1) adapting delivery to the needs of various and vulnerable audiences
(2) using Innovative tools and impact of new technologies
- Integrating investor education initiatives in the national financial education agenda

The Conference addressed international issues and global trends relating to investor education, with a particular focus on investor education in Asia. The Conference explored various specificities of investor education in the global
context as rationale and research for investor education globally, main challenges for investor education, good practices and programmes to reach out to targeted groups as well as innovative solutions, and address international issues and analyse global trends, with a special attention to Asia and its investor education needs.

The Conference dwelt on the importance of learning from experience of other jurisdictions. Participants agreed to evolve a mechanism for sharing experience on regular basis.

Delivering the vote of thanks, Mr. Rajeev Kumar Agarwal, Whole Time Member, SEBI expressed his happiness that the very first joint initiative of SEBI and OECD has evoked so much response so as to bring participants from as many as 45 countries. He also pointed out that such efforts by regulators and other international organizations will go a long way in reducing the susceptibility of investors to financial abuse and fraudulent practices in the market.

Ref: PR No.18/2012 dated February 04, 2012.

## B. ORDER

1. Orders in Respect of Mr. Chandresh Mehta and Mr. Harshad M Shah in Respect of their Dealings in the Shares of M/s. Cyberspace Limited

SEBI has passed two orders dated January 25, 2012 in the matter of M/s. Cyberspace Limited restraining Mr. Chandresh Mehta and Mr. Harshad M Shah from buying, selling or dealing
in securities and from associating in securities market in any manner whatsoever for a period of one year.

Ref: PR No.16/2012 dated February 01, 2012.
2. Order in the Matter of $\mathrm{M} / \mathrm{s}$. Datasoft Application Software (India) Limited

SEBI has passed an order dated January 25, 2012, in the matter of $\mathrm{M} / \mathrm{s}$. Datasoft Application Software (India) Limited with following directions:-
a) disposing of the show cause notice dated December 21, 2009 against M/s. Newfin Financial Services Private Limited and its directors Mr. G.S. Sridhar and Mr. P.V. Murlikrishna without any directions and;
b) restraining $\mathrm{M} / \mathrm{s}$. Vivenasri Financial Services Limited and its directors Mr. A. Rajendra Prasad, Mr. P.V. Murlikrishna and Mr. K. Satyajit Ray from buying, selling or dealing in securities market whatsoever or accessing the securities market, directly or indirectly, for a period of six months from the date of the order.

Ref: PR No.17/2012 dated February 01, 2012.
3. Order in Respect of Mr. Shailesh S. Jhaveri and Ms. Harsha M. Shah in the Matter of M/s. Ojas Technochem Products Ltd.

SEBI has passed an order dated January 25, 2012 in the matter of $\mathrm{M} / \mathrm{s}$. Ojas Technochem Products Ltd., directing as under:
(i) Mr. Shailesh S. Jhaveri and Ms. Harsha M. Shah shall disgorge the unlawful gain of Rs.60, 72,000 each. In addition to the above, they shall also pay Rs. $75,31,111$ each, being the simple interest at the rate of $12 \%$ per annum on the unlawful gain of Rs. $60,72,000$, for the period of January, 2000 to May, 2010.
(ii) Thus, they shall pay a total amount of Rs.2,72,06,222 within 45 days from the date of the order by way of crossed demand drawn in favour of "Securities and Exchange Board of India", payable at Mumbai.
(iii) In case the aforesaid amount of Rs.2,72,06,222 is not paid within the specified time, Mr. Shailesh S. Jhaveri and Ms. Harsha M. Shah shall be restrained from buying, selling or dealing in securities market in any manner whatsoever or accessing the securities market, directly or indirectly, without prejudice to the SEBI's right to enforce disgorgement.

In view of the order of Hon'ble High Court of Gujarat dated March 23, 2010 that ". $\qquad$ if any order is passed by the respondent SEBI, the same will not be implemented on condition the petitioner will furnish the bank guarantee in pursuance of the order of the SEBI.", Mr. Shailesh S. Jhaveri and Ms. Harsha M. Shah have been directed to furnish bank guarantees for an amount of Rs.1,36,03, 111 each within the aforesaid period and on doing so the implementation of this order shall be kept in abeyance, till further orders from the Hon'ble High Court of Gujarat.

Ref: PR No.19/2012 dated February 07, 2012.
4. Order in Respect of Shri Mahendra C. Shah and Mrs. Hasu M. Shah in the Matter of M/s. Karuna Cables Limited

SEBI, has passed an order dated February 14, 2012, in the matter of $\mathrm{M} / \mathrm{s}$. Karuna Cables Limited, disposing off the Show Cause Notice issued to Shri Mahendra C. Shah and Mrs. Hasu M. Shah.

Ref: PR No.20/2012 dated February 17, 2012.
5. Order Against Dr. Mukesh Vora, Shri Yogesh Sakharam Ambekar, M/s. Creative World Telefilms Ltd, M/s. Glider Holdings Ltd and Shri Ramesh D Agrawal, With Respect to Trading in the Scrip of M/s. Cupid Ltd., M/s. Garnet Constructions Ltd. and M/s. Ez-Comm Trade Technologies Ltd.

SEBI has passed an order dated February 17, 2012 in the matter of $\mathrm{M} / \mathrm{s}$. Cupid Ltd., M/s. Garnet Constructions Ltd. and M/s. Ez-Comm Trade Technologies Ltd. restraining Dr. Mukesh Vora, Shri Yogesh Sakharam Ambekar, M/s. Creative World Telefilms Ltd., M/s. Glider Holdings Ltd. and Shri Ramesh D Agrawal from buying, selling or dealing in securities market whatsoever or accessing the securities market, directly or indirectly, for a period of one year.

Ref: PR No.21/2012 dated February 21, 2012.
6. Order in Respect of $\mathrm{M} / \mathrm{s}$. Balkrishna Maheshwari Share Brokers Pvt. Ltd. in the Matter of M/s. Doctor's Biotech Ltd.

SEBI has passed an order dated February 22, 2012 in the matter of M/s. Doctor's Biotech Ltd., warning M/s. Balkrishna Maheshwari Share Brokers Pvt. Ltd., a sub broker of M/s. MPSE Securities Ltd. to be more careful and cautious in the conduct of its business in the securities market.

Ref: PR No.22/2012 dated February 24, 2012.
7. Order in Respect of Ms. Bela Kayastha, Mr. Samir P. Shah, Ms. Falguni Shah, Mr. Manoj T. Shah, M/s Rajesh N. Jhaveri, M/s. V \& S Intermediaries, Mr. Mangeram S. Sharma, Mr. Dilip C. Jain and Mr. Tejas Ghelani in the Matter of Adani Exports Limited Mr. Mangeram S. Sharma, Mr. Dilip C. Jain and Mr. Tejas Ghelani in the Matter of Adani Exports Limited

SEBI has passed an order dated February 22, 2012, in the matter of $\mathrm{M} / \mathrm{s}$. Adani Exports Limited, restraining Ms. Bela Kayastha, Mr. Samir P. Shah, Ms. Falguni Shah, Mr. Manoj T. Shah, M/s. Rajesh N. Jhaveri, M/s. V \& S Intermediaries, Mr. Mangeram S. Sharma, Mr. Dilip C. Jain and Mr. Tejas Ghelani from buying, selling or dealing in securities market in any manner whatsoever or accessing the securities market directly or indirectly for a period of two years from the date of the order.

Ref: PR No.23/2012 dated February 28, 2012.

## C. CONSENT ORDER

1. Consent Order on the Application Submitted by M/s. RNR Trading Pvt. Ltd. and M/s. Ruia Industries Pvt. Ltd.
SEBI has passed a consent order dated February 14, 2012 on the application submitted by $\mathrm{M} / \mathrm{s}$. RNR Trading Pvt Ltd. and $\mathrm{M} / \mathrm{s}$. Ruia Industries Pvt. Ltd. for delayed compliance of Regulations 7(1) and 7(1A) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and failure to make open offer under Regulation 11(2) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 in the matter of M/s. Vinaditya Trading Company Ltd. The applicants without admitting or denying guilt have remitted a sum of ₹ $5,00,000$ /- (Rupees Five Lakh only) towards settlement charges, in the matter.

Ref: PR No.24/2012 dated February 28, 2012.
2. Consent Order on the Application Submitted by $M / s$. Vinaya Trading Company Pvt. Ltd. \& Others
SEBI has passed a consent order dated February 14, 2012 on the application submitted by M/s. Vinaya Trading Company Pvt. Ltd. \& Others for delayed compliance of Regulations 6(2), 6(4), 8(3),7(1) and 7(1A) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and failure to make open offer under Regulation 10, 11(1) \& 11(2) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 in the matter of $\mathrm{M} / \mathrm{s}$. Vinaditya Trading Company Ltd. The applicants without admitting or denying guilt have remitted a sum of $₹ 25,00,000 /$ - (Rupees Twenty Five Lakh only) towards settlement charges, in the matter.
Ref: PR No.25/2012 dated February 28, 2012.

## CIRCULAR

I. Offer For Sale of Shares by Promoters through the Stock Exchange Mechanism

In order to facilitate promoters to dilute/offload their holding in listed companies in a transparent manner with wider participation, it has been decided to allow the offer for sale of shares by promoters of such companies through a separate window provided by the stock exchange(s). The guidelines for the same are as under:

## 1. Eligibility

## (a) Exchanges

To begin with, the facility of offer for sale of shares shall be available on Bombay Stock Exchange (BSE) and National Stock Exchange (NSE).
(b) Sellers
(i) All promoter(s)/ promoter group entities of such companies that are eligible for trading and are required to increase public shareholding to meet the minimum public shareholding requirements in terms Rule 19(2) (b) and 19A of Securities Contracts (Regulation) Rules, 1957 (SCRR), read with clause 40A (ii) (c) of Listing Agreement.
(ii) All promoter(s)/ promoter group entities of top 100 companies based on average market capitalization of
the last completed quarter. For (i) and (ii) above, the promoter/ promoter group entities should not have purchased and/or sold the shares of the company in the 12 weeks period prior to the offer and they should undertake not to purchase and/or sell shares of the company in the 12 weeks period after the offer.
(c) Buyers

All investors Registered with the brokers of the aforementioned stock exchanges other than the promoter(s)/ promoter group entities.

## 2. Definitions

(a) "Single Clearing Price" is the price at which the shares are allocated to the successful bidders in a proportionate basis methodology.
(b) "Multiple Clearing Prices" are the prices at which the shares are allocated to the successful bidders in a price priority methodology.
(c) "Indicative Price" is the price at which the quantity offered is exhausted.
(d) "Floor Price" is the minimum price at which the seller intends to sell the shares.

## 3. Size Of Offer For Sale Of Shares

The size of the offer shall be atleast $1 \%$ of the paid-up capital of the company, subject to a minimum of Rs 25 crores. However, in respect of companies, where $1 \%$ of the paidup capital at closing price on the specified date is less than Rs 25 crores, dilution would be atleast $10 \%$ of the paid-up capital or such lesser percentage so as to achieve minimum public shareholding in a single tranche.

Note: Specified date shall be the last trading day of the last completed quarter

## 4. Advertisement and Offer Expenses

(a) Advertisements about the offer for sale of shares through stock exchange(s) shall be made after the announcement/ notice of the offer for sale of shares has been made to the stock exchanges in accordance with Para 5 (b) below;
(b) All expenses relating to offer for sale of shares through stock exchange(s) shall be borne by the seller(s).

## 5. Operational Requirements

(a) Appointment of Broker

The Seller(s) would have to appoint Sellers" broker(s) for this purpose. The Seller"s broker(s) may also undertake transactions on behalf of eligible buyers.
(b) Announcement/ Notice of the Offer

## For Sale Of Shares

Seller(s) shall announce the intention of sale of shares at least one clear trading day prior to the opening of offer, along with the following information:
(i) Name of the seller(s) (promoter/ promoter group) and the name of the company whose shares are proposed to be sold.
(ii) Name of the Exchange(s) where the orders shall be placed. In case orders are to be placed on both BSE and NSE, one of them shall be declared as the Designated Stock Exchange ("DSE").
(iii) Date and time of the opening and closing of the offer.
(iv) Allocation methodology i.e. either on a price priority (multiple clearing prices) basis or on a proportionate basis at a single clearing price.
(v) Number of shares being offered for sale.
(vi) The name of the broker(s) on behalf of the seller(s).
(vii)Floor price, if the seller(s) chooses to announce it to the market or a declaration to the effect that the floor price will be submitted to the stock exchange(s) in a sealed envelope which shall be declared post closure of the offer.
(viii) Conditions, if any, for withdrawal or cancellation of the offer.
(c) Floor Price
(i) Seller(s) may declare a floor price in the announcement/ notice
(ii) In case the seller(s) chooses not to publicly disclose the floor price, the seller(s) shall give the floor price in a sealed envelope to DSE before the opening of the offer.
(iii) The floor price if not declared to the market, shall not be disclosed to anybody, including the selling broker(s).
(iv) Sealed envelope shall be opened by the DSE after the closure of the offer for sale and the floor price suitably disseminated to the market.

## (d) Timelines

(i) The duration of the offer for sale shall not exceed one trading day.
(ii) The placing of orders by trading members shall take place during trading hours.
(e) Order Placement
(i) A separate window for the purpose of offer for sale of shares shall be created by stock exchanges. Modification/ Cancellation of orders/ bids will be allowed during the period of the offer. However, modification/ cancellation of orders/ bids shall not be allowed during the last 30 minutes of the duration of the offer.
(ii) Indicative Price and Cumulative orders/ bid quantity information shall be made available online by the exchanges at specific time intervals.
(iii) No price bands shall be applicable for the orders/ bids placed in the offer for sale. Stock specific tick size as per the extant practice in normal trading session shall be made applicable for this window.
(iv) In case of shares under offer for sale, the trading in the normal market shall also continue. However, in case of market closure due to the incidence of breach of "Market wide index based circuit filter", the offer for sale shall be halted.
(v) Only limit orders/ bids shall be permitted.
(vi) Multiple orders from a single buyer shall be permitted.
(vii) In case floor price is disclosed, orders/ bids below floor price shall not be accepted.

## 6. Risk Management

(a) Stock Exchange shall collect $100 \%$ of the order value in cash, at the order level for every buy order/ bid. Such funds shall neither be utilized against any other obligation of the trading member nor co-mingled with other segments. Such upfront collection shall also be applicable for all institutional orders.
(b) In case of order/bid modification/ cancellation, such funds shall be released/ collected on a real time basis by the stock exchange.
(c) The seller(s) shall deposit the entire quantity of shares offered for sale as payin with the clearing corporation/ clearing house or DSE prior to the commencement of the offer. No other margin shall be charged on the seller(s).

## 7. Allocation

(a) Minimum of $25 \%$ of the shares offered shall be reserved for mutual funds and insurance companies, subject to allocation methodology. Any unsubscribed portion thereof shall be available to the other bidders.
(b) The orders shall be cumulated by the DSE immediately on close of the offer. Based on the methodology for allocation to be followed as disclosed in the notice, the DSE shall draw up the allocation. i.e. either on a price priority (multiple prices) basis or on a proportionate basis at a single clearing price.
(c) No allocation will be made incase of order/ bid is below floor price.
(d) No single bidder other than mutual funds and insurance companies shall be allocated more than $25 \%$ of the size of offer for sale.

## 8. Settlement

(a) The settlement shall take place similar to trade for trade basis.and shall be completed latest by $\mathrm{T}+2$ day (where T is the date of the closure of the offer). The allocation and the obligations resulting thereof shall be intimated to the brokers not later than $\mathrm{T}+1$ day.
(b) There shall be no netting of settlement at broker's end.
(c) The clearing house of DSE shall transfer the shares received as payin to the clearing corporation/clearing house of the other stock exchange, to the extent of their obligations.
(d) Funds collected from the bidders who have not been allocated shares shall be released after the download of the obligation.
(e) The direct credit of shares shall be given to the demat account of the successful bidder provided it is indicated by the broker/bidder.

## 9. Issuance of Contract Notes

The brokers shall be required to issue contract note to the client based on the allotment price and quantity in terms of conditions specified by the exchange.

## 10. Withdrawal of Offer

The offer for sale may be withdrawn prior to its proposed opening. In such a case there will be a cooling off period of 10 trading days from the date of withdrawal before an offer is made once again. The stock exchange(s) shall suitably disseminate details of such withdrawal.

## 11. Cancellation of Offer

Cancellation of offer shall not be permitted during the bidding period. If the seller(s) fails to get sufficient demand at or above the floor price, he may choose to either conclude the offer or cancel it in full.

## 12. Stock Exchanges are advised to:

a. take necessary steps and put in place necessary systems for implementation of the above.
b. make necessary amendments to the relevant bye-laws, rules and regulations for the implementation of the above decision.
c. bring the provisions of this circular to the notice of the member brokers of the stock exchange and also to disseminate the same on the website.
d. Communicate to SEBI, the status of implementation of the provisions of this circular in the Monthly Development Report.

Source: SEBI/MRD/DP/ 05/2012 dated February 1, 2012

## II. Amendments to the Equity Listing Agreement

1. As part of SEBI's endeavour to review the listing conditions, certain amendments are hereby carried out to the Equity Listing Agreement. The full texts of amendments to be effected in the Listing Agreements are given at Annexure-1. The gist of the amendments is as under:-
a. Amendment to Clause 40A

In addition to the existing methods which listed company can adopt to achieve minimum public shareholding, the listed company may also achieve the minimum level of public shareholding through Institutional Placement Programme (IPP) in terms of Chapter VIII-A of SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009, as amended.
Further, sale of shares by promoters through stock exchanges shall be now carried out in terms of SEBI circular CIR/MRD/ DP/05/2012 dated February 1, 2012.
b. Amendment to Clause $43 \& 43 \mathrm{~A}$ In order to enhance disclosure requirements, listed entities have been mandated to disclose utilization of funds raised upon conversion/ exercise of warrants issued along with public or rights issue of specified securities.
2. This circular shall be applicable with immediate effect.
3. All stock exchanges are advised to ensure compliance with this circular and carry out the amendments in their Listing Agreement as per the Annexure to this circular.
Source: SEBI / CFD/DIL/1/2012 dated February 8, 2012
III. Guidelines in Respect of the Disclosures To Be Made in the Letter of Offer in Respect of Buy-Back of Securities in Terms of SEBI (Buy-Back of Securities) Regulations, 1998 and Format of Standard Letter of Offer

1. SEBI (Buyback of Securities) Regulations, 1998 ("the Regulations") were amended vide notification dated February 07, 2012 with an objective of aligning the regulatory provisions with the principle of equitable treatment to all shareholders and enhancing the efficiency in the Buyback process.
2. The amendments to the regulation necessitate certain changes in the format of standard letter of offer issued vide SEBI circular (MIRSD/DPS-2/MB/Cir-02/8859/04) dated May 07, 2004. The revised format of standard letter of offer is given at Annexure-A.
3. This circular shall come into force with immediate effect.
4. This circular is in supersession of the previous circular no. MIRSD/DPS-2/MB/ Cir- 02/8859/04 dated May 07, 2004 issued to Merchant Bankers registered with SEBI.
5. All Merchant Bankers are advised to ensure compliance with this circular.

Source: SEBI / CFD/DCR/2 /2012dated February 9, 2012

## IV. Investor Grievance Redressal Mechanism at Stock Exchanges

1. Please refer to SEBI circular no. CIR/MRD/ DSA/03/2012 dated January 20, 2012 and

SEBI circular no. SMD/Policy/Cir-32/1997 regarding the investor service centres. At present, the stock exchanges having nationwide terminals, such as National Stock Exchange of India Ltd.(NSE) and Bombay Stock Exchange Ltd.(BSE) operating in equity as well as equity derivative segments are providing investor grievance redressal mechanism and arbitration facility (arbitration as well as appellate arbitration) at four regional centers (Delhi, Mumbai, Kolkata and Chennai).
2. With a view to increase investor confidence in the securities market and in order to make it more convenient to the investors to file their grievances and arbitration cases near to their places, SEBI has initiated steps to set-up this facility by stock exchanges at more centers after examining the data on complaints and arbitrations filed by investors from various regions. In consultation with all the major stock exchanges, it has been decided that initially:
i. NSE and BSE shall set up Investor grievance redressal mechanism at Ahmedabad and Hyderabad by March 31, 2012 and at Kanpur and Indore by September 30, 2012.
ii. NSE and BSE shall provide arbitration facility (arbitration as well as appellate arbitration) at all the above mentioned four new centers by September 30, 2012.

They shall abide by all the applicable circulars issued by SEBI in this regard.
iii. NSE and BSE shall have adequate infrastructure and manpower, as considered appropriate, at these new centers to handle investor grievance redressal mechanism and arbitration facility effectively.
3. The Stock Exchanges are directed to:
a. Bring the provisions of this circular to the notice of the Stock Brokers and also disseminate the same on their websites.
b. Make necessary amendments to the relevant bye-laws, rules and regulations for the implementation of the above decision in co-ordination with one another to achieve uniformity in approach.
c. Communicate to SEBI, the status of the implementation of the provisions of this circular in the Monthly Development Report of the following month;

Source: SEBI / MIRSD/2/2012 dated February 15, 2012

## V. Allocation of Corporate Debt Long Term Category to FIIs

1. Based on the assessment of the utilization of the limits to FIIs for investments in corporate debt long term infra category (with one year lock in and one year residual maturity clause), it has been decided to allocate the unutilized limits. The bidding of this limit shall be done
on the NSE from 15:30 hrs to $17: 30 \mathrm{hrs}$, on February 29, 2012, in terms of SEBI circular IMD/FII\&C/37/2009 dated February 06, 2009, subject to the modifications stated below:-
a) In partial amendment to clause 3 (h) of the aforesaid circular IMD/FII \& C/37/2009, no single entity shall be allocated more than INR 1000 crore of the investment limit. Where a single entity bids on behalf of multiple entities, in terms of para 7 of SEBI circular CIR/IMD/FIIC/18 /2010 dated November 26, 2010, then such bid would be limited to INR 1000 crore for every such single entity.
b) In partial amendment to clause 3 (c) and 3(d) of the aforesaid circular IMD/FII \&C/ 37/2009, the minimum amount which can be bid for shall be INR 1 crore.
2. The fees for the bidding process shall be remitted to SEBI by the respective custodians of the entities within 3 working days after the bidding process.

Source: SEBI / IMD/FIIC/5/2012 dated February 17, 2012

## VI. Standardized Lot Size for SME Exchange/ Platform

1. SEBI vide circular dated May 18, 2010 prescribed the framework for setting up of a stock exchange/trading platform by a recognized stock exchange having nationwide
trading terminals for Small and Medium Enterprises (SMEs).
2. In this regard it has been decided to standardize the lot size for Initial Public Offer proposing to list on SME exchange/platform and for the secondary market trading on such exchange/ platform, as given under:

| Price Band (in Rs) | Lot Size <br> (No of shares) |
| :--- | :---: |
| Upto 14 | 10000 |
| more than 14 upto 18 | 8000 |
| more than 18 upto 25 | 6000 |
| more than 25 upto 35 | 4000 |
| more than 35 upto 50 | 3000 |
| more than 50 upto 70 | 2000 |
| more than 70 upto 90 | 1600 |
| more than 90 upto 120 | 1200 |
| more than 120 upto 150 | 1000 |
| more than 150 upto 180 | 800 |
| more than 180 upto 250 | 600 |
| more than 250 upto 350 | 400 |
| more than 350 upto 500 | 300 |
| more than 500 upto 600 | 240 |
| more than 600 upto 750 | 200 |
| More than 750 upto 1000 | 160 |
| above 1000 | 100 |

3. At the Initial Public Offer stage the Registrar to Issue in consultation with Merchant Banker/s, Issuer and the Stock Exchange shall ensure to finalize the basis of allotment in minimum lots and in multiples of minimum lot size, as per the above given table. The secondary market trading lot size shall be the same, as shall be the IPO Lot Size at the application/allotment stage, facilitating secondary market trading.
4. At the Initial Public Offering stage if the price band decided, falls within two different price bands than the minimum application lot size shall be decided based on the price band in which the higher price falls into. For example: if the proposed price band is at $24-$ 28 than the Lot size shall be 4000 shares.
5. The lot size shall not be reduced by the exchange to below the initial lot size if the trading price is below the IPO issue price.
6. The Stock Exchanges can review the lot size once in every 6 months / wherever warranted, by giving an advance notice of at least one month to the market. However, as far as possible the stock exchange shall ensure that odd lots are not created.
7. Further, the stock exchanges shall ensure that the lot size shall be the same for a securities traded across the Exchanges.
8. In case of oversubscription, if the option to retain ten percent of the net offer to public for the purpose of making allotment in minimum lots is exercised, then it shall be ensured by the Issuer/Stock Exchanges/ Merchant Bankers that the post issue paid up capital of the issuer does not go beyond Rs. 25 crore.
9. All the Stock Exchanges are advised to :
i. Make necessary amendments, if any, to the relevant bye laws, rules and regulations for the implementation of the above decision;
ii. disseminate the same on their website for easy ACcess to the issuers and other market participants;
iii. communicate to SEBI, the status of implementation of the provisions of this circular in the Monthly Development Report.

Source: SEBI / MRD/DSA/06/2012dated February 21, 2012
VII. Offer For Sale of Shares by Promoters through the Stock Exchange Mechanism

1. Please refer to SEBI circular No CIR/MRD/ DP/05/2012 dated February 1, 2012 on the captioned subject.
2. It has been decided to modify Para 5 (e) (ii) of the aforesaid circular, pertaining to 'Order placement' as under:
(ii) "Cumulative orders/ bid quantity information shall be made available online by the exchanges at specific time intervals. The indicative price shall be disclosed by the exchanges only during the last half an hour of the duration of the offer for sale."
3. It is further clarified that the indicative price shall reflect the volume weighted average price of all the bids that have exhausted the quantity offered.
4. All other provisions of the aforesaid circular remain unchanged.
5. Stock Exchanges are advised to:
a. take necessary steps and put in place necessary systems for implementation of the above.
b. make necessary amendments to the relevant bye-laws, rules and regulations for the implementation of the above decision.
c. bring the provisions of this circular to the notice of the member brokers of the stock exchange and also to disseminate the same on the website.
d. communicate to SEBI, the status of implementation of the provisions of this circular in the Monthly Development Report.

Source: SEBI/ MRD/DP/ 7/2012dated February 23, 2012
VIII. Offer For Sale of Shares by Promoters through the Stock Exchange Mechanism - Clarification

1. This has reference to SEBI circular No CIR/ MRD/DP/05/2012 dated February 1, 2012 and CIR/MRD/DP/07/2012 dated February 23,2012 on the subject.
2. It is clarified that the contents of the advertisement, if any, to be issued in terms of Para 4 (a) of the aforementioned circular dated February 1, 2012, shall be restricted to the contents of the notice as given to the stock exchange under Para 5 (b) of the said circular.
3. All other provisions of the aforesaid circulars remain unchanged.
4. Stock Exchanges are advised to:
a. Take necessary steps and put in place necessary systems for implementation of the above.
b. Make necessary amendments to the relevant bye-laws, rules and regulations for the implementation of the above decision.
c. Bring the provisions of this circular to the notice of the member brokers of the stock exchange and also to disseminate the same on the website.
d. Communicate to SEBI, the status of implementation of the provisions of this circular in the Monthly Development Report.

Source: SEBI/ MRD/DP/ 8/2012dated February 27, 2012

## IX. Circular on Mutual Funds

A. Amendments to SEBI (Mutual Funds) Regulations, 1996

1. Please find enclosed a copy of the gazette notification No. LAD-NRO/GN/201112/38/4290 dated February 21, 2012 pertaining to Securities and Exchange Board of India (Mutual Funds) (Amendment) Regulations, 2012 for your information and implementation.
B. Valuation of Debt and Money Market Instruments
2. The valuation of money market and debt securities shall be in terms of the Eighth schedule.
3. In clause 2 (I) and 2(II) of the SEBI circular SEBI/IMD/CIR No.16/ 193388/2010 dated February 2, 2010, reference to "91 days" shall be replaced with " 60 days" with effect from 30.09.2012. Consequently, changes shall be carried out in clause $2(\mathrm{~V})$ of the said circular.
4. In order to further enhance transparency, the AMCs shall disclose all details of debt and money market securities transacted (including inter scheme transfers) in its schemes portfolio on AMCs' website and the same shall be forwarded to AMFI for consolidation and dissemination as per format enclosed. These disclosures shall be made settlement date wise on daily basis with a time lag of 30 days.

## C. Advertisement

1. Advertisement shall be in terms of Sixth Schedule.
2. SEBI circulars dated June 05, 2000, June 26, 2003, February 26, 2008, December 15, 2009, January 18, 2010 and February 04, 2010 relating to Advertisement stands withdrawn. However, mutual funds shall continue to comply with the following:

- While advertising pay out of dividends, all advertisements shall disclose the dividends declared or paid in rupees per unit along with the face value of each unit of that scheme and the prevailing NAV at the time of declaration of the dividend.
- Impact of Distribution Taxes: While advertising returns by assuming reinvestment of dividends, if distribution taxes are excluded while calculating the returns, this fact shall also be disclosed.
- Pay out of Dividend/ Bonus: While advertising pay outs, all advertisements shall disclose, immediately below the pay out figure (in percentage or in absolute terms) that the NAV of the scheme, pursuant to pay out would fall to the extent of payout and statutory levy (if applicable).
- In case of Money Market schemes or cash and liquid schemes, wherein investors have very short investment horizon, the performance can be advertised by simple annualisation of yields if a performance figure is available for at least 7 days, 15 days and 30 days provided it does not reflect an unrealistic or misleading picture of the performance or future performance of the scheme.

Source: SEBI/ MRD IMD/DF/6/2012 dated February 28, 2012

## X. Circular for Mutual Funds

## A. Distributor Due Diligence

1. Please refer to SEBI circular no. SEBI/IMD/

DF/13/2011 dated August 22, 2011 regarding the captioned matter.
2. It is hereby clarified that the due diligence of distributors is solely the responsibility of mutualfunds/AMCs. Thisresponsibilityshall not be delegated to any agency. However, mutual funds/AMCs may take assistance of an agency of repute while carrying out due diligence process of distributors.
B. Clarification to Regulation 24 of SEBI (Mutual Funds) Regulations, 1996

1. In order to address the issue of conflict of interest wherein a fund manager manages schemes of Mutual Fund and is engaged in other permissible activities of AMC, SEBI has amended Regulation 24 of the SEBI (Mutual Funds) Regulations, 1996.
2. The amended Regulation mandates that AMCs shall appoint separate fund manager for each separate fund managed by it unless the investment objectives and assets allocations are the same and the portfolio is replicated across all the funds managed by the fund manager.
3. It has been represented to SEBI that the perfect replication of portfolio between the mutual fund scheme and schemes/products under other permissible activities of AMC may not be achieved at all times.
4. On examination of the same, it has been decided that the replication of minimum $70 \%$ of portfolio value shall be considered as
adequate for the purpose of said compliance, provided that AMC has in place a written policy for trade allocation and it ensures at all points of time that the fund manager shall not take directionally opposite positions in the schemes managed by him.
5. In order to bring transparency while addressing the issue of conflict of interest wherein a fund manager is common across mutual fund schemes and schemes/products under other permissible activities of AMC, then the AMC shall:
a. Disclose on their websites, the returns provided by the said manager for all the schemes (mutual fund, pension funds, offshore funds etc) on a monthly basis.
b. in case of any performance advertisement is issued by the AMC for any scheme, then the details of returns of all the schemes (mutual fund, pension funds, offshore funds etc) managed by that fund manager shall be provided.
c. In case the difference between the annual returns provided by the schemes managed by the same fund manager is more than $10 \%$ then the same shall be reported to the trustee and explanation for the same shall be disclosed on the website of the AMC.

Source: SEBI/MRD IMD/DF/7/2012 dated February 28, 2012
Note: Above information are indicative only. For details, please log on to http://www.sebi. gov.in/sebiweb/home/list/1/7/0/0/Circulars

## ORDER PASSED BY ADJUDICATING OFFICER AND CHAIRMAN/MEMBERS

- SEBI imposed a penalty of $₹ 10,00,000 /-$ (Rupees Ten Lakh only) on Shri Suketu Ramanlal Patel in the matter of $\mathrm{M} / \mathrm{s}$ Platinum Corporation Limited in terms of the provisions of Section 15HA of the SEBI Act, 1992 and Rule 5(1) of the Adjudication Rules for violation of provisions of Section 12A (a), (b) and (c) of the Act and Regulations 3 (a),(b),(c),(d), 4(1), 4(2)(e) of PFUTP Regulations,2003.
- SEBI imposed a penalty of ₹ $10,00,000 /-$ (Rupees Ten Lakh only) on Ms. Subhadraben Ramalal Patel in the matter of $\mathrm{M} / \mathrm{s}$ Platinum Corporation Limited in terms of the provisions of Section 15HA of the SEBI Act, 1992 and Rule 5(1) of the Adjudication Rules for violation of provisions of Section 12A (a), (b) and (c) of the Act and Regulations 3 (a),(b),(c),(d), 4(1), 4(2)(e) of PFUTP Regulations,2003.
- SEBI imposed a penalty of $₹ 10,00,000 /-$ (Rupees TenLakh only) onShriSureshHPatel in the matter of $\mathrm{M} / \mathrm{s}$ Platinum Corporation Limited in terms of the provisions of Section 15HA of the SEBI Act, 1992 and Rule 5(1) of the Adjudication Rules for violation of provisions of Section 12A (a), (b) and (c) of the Act and Regulations 3 (a),(b),(c),(d), 4(1), 4(2)(e) of PFUTP Regulations,2003.
- SEBI imposed a penalty of $₹ 10,00,000 /-$ (Rupees Ten Lakh only) on Shri Vasudev Ambaram Patel in the matter of $\mathrm{M} / \mathrm{s}$ Platinum Corporation Limited in terms of the provisions of Section 15HA of the SEBI Act, 1992 and Rule 5(1) of the Adjudication Rules for violation of provisions of Section 12A (a), (b) and (c) of the Act and Regulations 3 (a),(b),(c),(d), 4(1), 4(2)(e) of PFUTP Regulations,2003.
- SEBI imposed a penalty of ₹ 50,000 /- (Rupees Fifty Thousand only) for the violation of Regulation 3 (3) of the SAST Regulations, 1997 and a penalty of $₹ 50,000$ /- (Rupees Fifty Thousand only) for the violation of Regulation 3 (4) of the SAST Regulations, a total penalty of ₹ $1,00,000 /-$ (Rupees One Lakh only) on Mr. Anil Nibber In the matter of $\mathrm{M} / \mathrm{s}$. Syschem India Limited in terms of Section 15A (b) of the SEBI Act,1992.
- SEBI imposed a consolidated penalty of ₹ 1,50,000/- (Rupees One Lakh Fifty Thousand only) on $\mathrm{M} / \mathrm{s}$. Matrix Equitrade Pvt. Ltd. in the matter of $\mathrm{M} / \mathrm{s}$. Edserv Softsystems Ltd. in terms of the provisions of Sections 15 HA and 15 HB of the SEBI Act, 1992 for the violation of Regulations 3 (a), (d), 4 (1), 4 (2) (a) and (g) of the PFUTP Regulations, 2003 and Clauses A(1), A (3),

A(4) and A (5) of the Code of Conduct for Stock Brokers prescribed in Schedule II under Regulation 7 of SEBI (Stock Brokers and Sub-Brokers) Regulations, 1992.

- SEBI imposed a consolidated penalty of ₹ 3,50,000/- (Rupees Three Lakh Fifty Thousand only) on M/s. H.J. Securities Pvt. Ltd. in the matter of $\mathrm{M} / \mathrm{s}$. Edserv Softsystems Ltd. in terms of the provisions of Sections 15 HA and 15 HB of the SEBI Act, 1992 for the violation of Regulations 3 (a), (d), 4 (1), 4 (2) (a) and (g) of the PFUTP Regulations, 2003 and Clauses $\mathrm{A}(1), \mathrm{A}(3), \mathrm{A}(4)$ and $\mathrm{A}(5)$ of the Code of Conduct for Stock Brokers prescribed in Schedule II under Regulation 7 of SEBI (Stock Brokers and Sub-Brokers) Regulations, 1992.
- SEBI imposed a penalty of $₹ 10,00,000 /-$ (Rupees Ten Lakh only) on Shri Vinay R Patel in the matter of $\mathrm{M} / \mathrm{s}$. Platinum Corporation Limited in terms of the provisions of Sections 15HA of the SEBI Act, 1992 and Rule 5(1) of the Adjudication Rules for the violation of provisions of section 12A (a), (b) and (c) of the Act and Regulations 3 (a),(b),(c),(d), 4(1), 4(2)(e) of PFUTP Regulations, 2003.
- SEBI imposed a penalty of $₹ 10,00,000 /-$ (Rupees Ten Lakh only) on Shri Vasantkumar Bababhai Patel in the matter of $\mathrm{M} / \mathrm{s}$. Platinum Corporation Limited in terms of the provisions of Sections 15HA of the SEBI Act,1992 and Rule 5(1) of the Adjudication

Rules for the violation of provisions of section 12A (a), (b) and (c) of the Act and Regulations 3 (a),(b),(c),(d), 4(1), 4(2)(e) of PFUTP Regulations, 2003.

- SEBIimposed a penalty of $₹ 3,00,000 /$-(Rupees Three Lakh only) on $\mathrm{M} / \mathrm{s}$. Link Intime India Pvt. Ltd.in terms of the provisions of 15 C and 15 HB of the SEBI Act, 1992 and Section 19G of the Depositories Act, 1996 for the violation of provisions of SEBI Act, 1992, Depositories Act, 1996, SEBI (Registrars to an Issue and Share Transfer Agents) Regulations, 1993 and SEBI (Depositories and Participants) Regulations, 1996.
- SEBI imposed a penalty of $₹ 10,00,000 /-$ (Rupees Ten Lakh only) on Mr. Dheeraj Kumar Madaan in terms of the provisions of section 15 A (a) of the SEBI Act for being guilty of not complying with the summonses issued to him by the investigating authority of SEBI and for not furnishing the required information /documents, which were sought from him under the provisions of section 11 C (3) of the SEBI Act, 1992.
- SEBI imposed a penalty ₹ $50,000 /$ - (Rupees Fifty Thousand only) on Mr. V. S. N. Raju in the matter of $\mathrm{M} / \mathrm{s}$ Satyam Computer Services Limited in terms of Section 15HB of the SEBI Act, 1992 for violation of Clause 4.2 of the Code given under Schedule I under Regulation 12 (1) of the PIT Regulations, 1992.
- SEBI imposed a penalty ₹ $3,00,000 /$ - (Rupees Three Lakh Only) on Ms. Babita Jain in the matter of $\mathrm{M} / \mathrm{s}$ Zigma Software Limited under Section 15A (a) of the SEBI Act for violation of Section 11C (3) read with Section 11C (2 $\& 5)$ of the SEBI Act, 1992.
- SEBI imposed a penalty ₹ $5,00,000$ /- (Rupees Five Lakh Only) on Shri Prasad Tandel in the matter of M/s Prraneta Industries Ltd. under Section 15HA of the Act, 1992 for violating Regulations 4(1), 4 (2) (a), (b), (g) \& (n) of the PFUTP Regulations, 2003.
- SEBI imposed a penalty ₹ $5,00,000$ /- (Rupees Five Lakh Only) on Shri Girdharbhai Vagadiya in the matter of $\mathrm{M} / \mathrm{s}$ Prraneta Industries Ltd. under Section 15HA of the Act, 1992 for violating Regulations 4(1), 4 (2) (a), (b), (g) \& (n) of the PFUTP Regulations, 2003.
- SEBI imposed a penalty ₹ $5,00,000$ /- (Rupees Five Lakh Only) on Shri Kalpesh Ramniklal Babariya in the matter of $\mathrm{M} / \mathrm{s}$ Prraneta Industries Ltd. under Section 15HA of the Act, 1992 for violating Regulations 4(1), 4 (2) (a), (b), (g) \& (n) of the PFUTP Regulations, 2003.
- SEBI imposed a penalty ₹ $5,00,000$ /- (Rupees Five Lakh Only) on Shri Ramniklal Patel in the matter of M/s Prraneta Industries Ltd. under Section 15HA of the Act, 1992 for violating Regulations 4(1), 4 (2) (a), (b), (g) \& (n) of the PFUTP Regulations, 2003.
- SEBI imposed a penalty ₹ $5,00,000$ /- (Rupees Five Lakh Only) on Shri Navin Patel in the matter of $\mathrm{M} / \mathrm{s}$ Prraneta Industries Ltd. under Section 15HA of the Act, 1992 for violating Regulations 4(1), 4 (2) (a), (b), (g) \& (n) of the PFUTP Regulations, 2003.
- SEBI imposed a penalty ₹ $5,00,000$ /- (Rupees Five Lakh Only) on Shri Jayesh Kumar Shah in the matter of M/s Prraneta Industries Ltd. under Section 15HA of the Act, 1992 for violating Regulations 4(1), 4 (2) (a), (b), (g) \& (n) of the PFUTP Regulations, 2003.
- SEBI imposed a penalty ₹ $5,00,000 /$ (Rupees Five Lakh Only) on Shri Shila Baburao Suryavanshi in the matter of $\mathrm{M} / \mathrm{s}$ Praneta Industries Ltd. under Section 15HA of the Act, 1992 for violating Regulations 4(1), 4 (2) (a), (b), (g) \& (n) of the PFUTP Regulations, 2003.
- SEBI imposed a penalty of $₹ 2,00,000 /-$ (Rupees Two Lakhs only) under section 15HA and Rs. 1,00,000 ./- (Rupees One Lakh only) under section 15 HB of SEBI Act, \{i.e. a total penalty of Rs. 3,00,000/- (Rupees Three Lakhs only) \} on M/s. Dove Securities in the matter of $\mathrm{M} / \mathrm{s}$ Coromandal Fertilizers Limited for violation of provisions of regulations $4(1), 4(2)(\mathrm{a}), 4(2)(\mathrm{b}), 4(2)(\mathrm{g})$ and 4(2)(n) of PFUTP Regulations, 2003.
- SEBI imposed a penalty of ₹ 5,00,000/(Rupees Five Lakhs only) under section 15HA of the SEBI act on M/s. Polar Securities
and Finance Pvt. Ltd. in the matter of $\mathrm{M} / \mathrm{s}$ Coromandal Fertilizers Limited violation of provisions of regulations 4(1), 4(2)(a), 4(2)(b), 4(2)(g) and 4(2)(n) of PFUTP Regulations, 2003.
- SEBI imposed a penalty of $₹ 3,50,000 /-$ (Rupees Three Lakh Fifty Thousand only) under section 15A(a) of the SEBI Act, 1992 on Mr Anand Kalu Marathe in the matter of M/s Indo Pacific Software and Entertainment Ltd. for violation of Section 11C(2),(3) and (5) of the SEBI Act and a penalty of $₹ 25,000 /-$ (Rupees Twenty Five thousand only) under Section 23H for violation of Section 13 and 18 r/w Section 2(i) of the SCR Act, 1956 (a total penalty of ₹ $3,75,000$ /- (Rupees Three lakh seventy five thousand only)).
- SEBI imposed a penalty of $₹ 3,50,000 /-$ (Rupees Three Lakh Fifty Thousand only) under section 15A(a) of the SEBI Act, 1992 on Mr Bharat Shantilal Thakkar in the matter of M/s Indo Pacific Software and Entertainment Ltd. for violation of Section $11 \mathrm{C}(2),(3)$ and (5) of the SEBI Act and a penalty of ₹ $1,50,000 /-$ (Rupees One lakh fifty thousand only) under Section 23 H for violation of Section 13 and 18 r/w Section 2(i) of the SCR Act, 1956 (a total penalty of ₹ $5,00,000 /$ - (Rupees Five Lakh only)).
- SEBI imposed a penalty of $₹ 3,50,000 /-$ (Rupees Three Lakh Fifty Thousand only) under section 15A(a) of the SEBI Act, 1992
on Mr Bhavesh Pabari in the matter of $\mathrm{M} / \mathrm{s}$ Indo Pacific Software and Entertainment Ltd. for violation of Section 11C(2),(3) and (5) of the SEBI Act and a penalty of ₹ $3,00,000 /-$ (Rupees Three lakh only) under Section 23 H for violation of Section 13 and 18 r/w Section 2(i) of the SCR Act, 1956 (a total penalty of ₹ $6,50,000$ /- (Rupees Six lakh fifty thousand only)).
- SEBI imposed a penalty of ₹ 3,50,000/(Rupees Three Lakh Fifty Thousand only) under section 15A(a) of the SEBI Act, 1992 on Mr Hemant Madhusudan Sheth in the matter of $\mathrm{M} / \mathrm{s}$ Indo Pacific Software and Entertainment Ltd. for violation of Section $11 \mathrm{C}(2),(3)$ and (5) of the SEBI Act and a penalty of ₹ $2,00,000$ /- (Rupees Two lakh only) under Section 23 H for violation of Section 13 and 18 r/w Section 2(i) of the SCR Act, 1956 (a total penalty of ₹ $5,50,000$ /(Rupees Five lakh fifty thousand only)).
- SEBI imposed a penalty of $₹ 2,50,000 /-$ (Rupees Two Lakh Fifty Thousand only) under section 15A(a) of the SEBI Act, 1992 on Mr Dilip Sadanand Utekar in the matter of $\mathrm{M} / \mathrm{s}$ Indo Pacific Software and Entertainment Ltd. for violation of Section 11C(2),(3) and (5) of the SEBI Act and a penalty of ₹ $25,000 /-$ (Rupees Twenty Five thousand only) under Section 23 H for violation of Section 13 and 18 r/w Section 2(i) of the SCR Act, 1956 (a total penalty of ₹ $2,75,000 /$ - (Rupees Two lakh seventy five thousand only)).
- SEBI imposed a penalty of ₹ $3,50,000 /-$ (Rupees Three Lakh Fifty Thousand only) under section 15A(a) of the SEBI Act, 1992 on Mr Kishor Balubhai Chauhan in the matter of $\mathrm{M} / \mathrm{s}$ Indo Pacific Software and Entertainment Ltd. for violation of Section $11 \mathrm{C}(2),(3)$ and (5) of the SEBI Act and a penalty of ₹ $1,50,000 /-$ (Rupees One lakh fifty thousand only) under Section 23 H for violation of Section 13 and $18 \mathrm{r} / \mathrm{w}$ Section 2(i) of the SCR Act, 1956 (a total penalty of ₹ $5,00,000$ /- (Rupees Five Lakh only)).
- SEBI imposed a penalty of ₹ $2,50,000 /-$ (Rupees Two Lakh Fifty Thousand only) under section 15A(a) of the SEBI Act, 1992 on Mr Vinayak Maruti Bhanage in the matter of $\mathrm{M} / \mathrm{s}$ Indo Pacific Software and Entertainment Ltd. for violation of Section 11C(2),(3)
and (5) of the SEBI Act and a penalty of ₹ $1,00,000 /$ (Rupees One Lakh only) under Section 23 H for violation of Section 13 and $18 \mathrm{r} / \mathrm{w}$ Section 2(i) of the SCR Act, 1956 (a total penalty of ₹ $3,50,000 /-$ (Rupees Three lakh fifty thousand only)).
- SEBI imposed penalty of $₹ 1,50,000 /$ - (Rupees one lakh and fifty thousand only) on Mr. Jitesh Pranlal Sheth in the matter of $\mathrm{M} / \mathrm{s}$ Sterling Biotech Limited in terms of the provisions of section 15 HA of the SEBI Act, 1992 for the violation of the provisions of Regulations 3(a), 4(1) and 4(2)(a) of PFUTP Regulations, 2003.

Note: Above information are indicative only. For details, please log on to http://www.sebi. gov.in/sebiweb/home/list/2/9/0/1/Orders

## HIGHLIGHTS OF DEVELOPMENTS IN INTERNATIONAL SECURITIES MARKETS

## 1. HMT Publishes Financial Services Bill

HMT published legislation that "sets out a clear, coherent and comprehensive regulatory framework, replacing the uncertainty and inadequacy of the previous structure, and helping to mitigate against future risks to stability." The bill gives the Bank of England responsibility for protecting and enhancing financial stability, bringing together macro and micro prudential regulation; abolishes the Financial Services Authority (FSA) and creates a strengthened regulatory architecture; and a new crisis management regime, providing greater clarity and accountability to protect the taxpayer during times of crisis by providing the Chancellor with new powers over the Bank of England where public money is at risk.

Source:http://www.hm-treasury.gov.uk/d/fin_fs_bill_policy_ document_jan2012.pdf

## 2. ESMA Outlines Future Regulatory Framework for ETFs and Other UCITS Issues

The European Securities and Markets Authority (ESMA) published a consultation paper setting out future guidelines on UCITS Exchange Traded Funds (ETFs) and other UCITS-related issues. The consultation focuses on ESMA's guidelines on UCITS ETFs, index-tracking UCITS, efficient
portfolio management techniques, total return swaps and strategy indices for UCITS. ESMA's proposals therefore go wider than ETFs and cover such areas as the use of total return swaps by any UCITS, for which ESMA envisages additional obligations with respect to the collateral to be provided, or UCITS investing in strategy indices, where the requirements on eligibility of such indices have been tightened. The proposals also include placing an obligation on UCITS ETFs to use an identifier and facilitating the ability of investors to redeem their shares, whether in the secondary market or directly with the ETF provider. The deadline for comment is 30 March.

Source:http://www.esma.europa.eu/news/ESMA-outlines-future-regulatory-framework-ETFs-and-other-UCITSissues? $\mathrm{t}=326 \& 0=$ home
3. CFTC, SEC Issue Joint Report on International Swap Regulation

The Commodity Futures Trading Commission (CFTC) and the Securities and Exchange Commission (SEC) delivered to Congress a report on international swap regulation as required by Section 719(c) of the Dodd-Frank Act that outlines progress made by U.S. and other regulators in implementing measures to reform the derivatives market. The report concludes that it is still too early to determine precisely where there is alignment internationally and
where there may be gaps or inconsistencies. The document notes the U.S. regulators are working at a global level with the Financial Stability Board (FSB) and the International Organization of Securities Commissions (IOSCO) and with the European Commission (EC) and ESMA concerning differences between Title VII and EMIR and Mifid/MiFIR.

Further, the report recommends CFTC and SEC staff continue to monitor developments at the national level across jurisdictions and should communicate with fellow regulators involved in efforts to regulate OTC derivatives, participate in international fora and actively contribute to initiatives that are designed to develop and establish global standards for OTC derivatives regulation; and engage in bilateral dialogues with regulatory staff in the European Union, Japan, Hong Kong, Singapore, and Canada and should consider dialogues with additional jurisdictions, as appropriate.

Source: http://www.cftc.gov/ucm/groups/public/@swaps/ documents/file/dfstudy_isr_013112.pdf

## 4. FSB Publishes Peer Review of Canada

The Financial Stability Board (FSB) published its peer review report of Canada that assess Canada's progress in addressing regulatory and supervisory issues and provides an overview of market and regulatory developments since the last Financial Sector Assessment Program (FSAP) report was published. The report notes that

Canadian resilience during the financial crisis provides valuable lessons for other FSB members, including: the importance of having pro-active and targeted macroeconomic policies supported by adequate fiscal space and a flexible exchange rate to help absorb external shocks; prudent bank risk management; and a comprehensive regulatory and supervisory framework that effectively addresses domestic prudential concerns, including by adopting regulatory policies that go beyond international minimum standards.

Source: http://www.financialstabilityboard.org/press/ pr_120130a.pdf
5. U.S. Treasury/IRS Release Proposed FATCA Regulations

The U.S. Treasury Department and the Internal Revenue Services (IRS) issued comprehensive proposed regulations implementing the information reporting and withholding tax provisions known as the Foreign Account Tax Compliance Act (FATCA). The proposed regulations outline a step-by-step process for U.S. account identification, information reporting, and withholding requirements for foreign financial institutions (FFIs), other foreign entities, and U.S. withholding agents.

According to the release, the proposed regulations will: reduce the administrative burdens associated with identifying U.S. accounts by calibrating due diligence requirements based on the value and risk profile of the account and by permitting

FFIs in many cases to rely on information they already collect, including information received to comply with anti-money laundering/"know your customer" rules; Expand the categories of FFIs that are deemed to comply with FATCA without the need to enter into an agreement with the IRS; and phase-in the reporting and withholding obligations of FATCA over an extended transition period to provide sufficient lead time for financial institutions to develop necessary systems and maximize the number of financial institutions that will be able to comply with FATCA. The deadline for comment is 30 April and a public hearing is scheduled for 15 May.

The Treasury Department also issued a joint statement with France, Germany, Italy, Spain and the United Kingdom that highlights a possible framework for intergovernmental approach.

Source: http://www.irs.gov/pub/newsroom/reg-121647-10.pdf

## 6. Nine European Countries Send Letter Supporting FTT to Danish Presidency

Nine European countries sent a joint letter to the Danish Presidency pledging support for the implementation of an FTT at the European level. The letter said the tax is a "crucial instrument to secure a fair contribution from the financial sector to the costs of the financial crisis and to better regulate European financial markets." The letter also called for an accelerated analysis and negotiation process and suggested a "result in this matter by spring 2012."

Source: http://multimedia.pol.dk/archive/00618/Brev_fra_ EU-lande_618368a.pdf
7. EP, Council Agree on New Rules for Trading in Financial Derivatives

The European Parliament (EP) and the European Council reached an agreement on new rules for trading in financial derivatives that allows all trades to be cleared by central counterparty. The agreement also means that all derivatives trades will now be reported to a "central register" and also creates organisational and capital requirements for central counterparties. The compromise still needs to be confirmed by the Parliament and the Council.

Source: http://www.consilium.europa.eu/uedocs/cms_Data/ docs/pressdata/en/ecofin/127924.pdf

## 8. IOSCO Consults on Revised CIS Valuation Principles

The Technical Committee of the International Organization ofSecuritiesCommissions(IOSCO) published a consultation on the Principles for the Valuation of Collective Investment Schemes (CIS) that outlines principles used to assess the quality of regulation and industry practices concerning the valuation of CIS. The consultation updates IOSCO's principles for CIS valuation that were originally developed in 1999. It also clarifies some concepts put forward by IOSCO in its report Principles for the Valuation of Hedge Fund Portfolios, such as the entity responsible for establishing a policy governing valuation and the independence of the valuation duty. The deadline for comment is 18 May.

[^2]9. Barnier Appoints Members of High-Level Group to Examine Possible Reforms to EU Banking Sector

European Commissioner for Internal Market and Services Michel Barnier announced the appointment of members of a High-level Expert Group on possible reforms to the structure of the EU banking sector. The group, chaired by Erkki Liikanen, Governor of the Bank of Finland and a former member of the European Commission, will now start its work and present its final report to the Commission by the end of summer 2012. It will conduct hearings and organise consultations "as appropriate." The group's mandate will be to determine whether, in addition to ongoing regulatory reforms, structural reforms of EU banks would strengthen financial stability and improve efficiency and consumer protection, and if that is the case it will make proposals as appropriate.

[^3]
## 10. EC Adopts Regulation on Short Selling, Credit Default Swaps

The European Council (EC) adopted a regulation on short selling and certain aspects of credit default swaps that introduces common EU transparency requirements and harmonises the powers that regulators may use in exceptional situations where there is a serious threat to financial stability. The regulation covers all types of financial instruments but provides for a response proportionate to the potential risks posed by the short selling of different instruments. In particular, for shares of companies listed in the EU, it creates a two-tier model for the disclosure of significant net short positions: While at a lower threshold, notification of a position must be made privately to the regulator, at a higher threshold, positions must be disclosed to the market. For sovereign debt, significant net short positions relating to issuers in the EU would always require private disclosure to regulators.

[^4]
## ANNEX

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N.B.:

1. $\mathrm{NA}=\mathrm{Not}$ Applicable /Available
2. 1 crore $=10$ million $=100$ lakh.
3. The total provided in the Annexure and Statistical Tables may not always match with the sum total of the break-ups due to decimal differences.
4. The data for the current month is provisional.

Table 1: SEBI Registered Market Intermediaries/Institutions

| Market Intermediaries | 2008-09 | 2009-10 | 2010-11 | 2011-12\$ |
| :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 |
| Stock Exchanges (Cash Market) | 19 | 19 | 19 | 19 |
| Stock Exchanges (Derivatives Market) | 2 | 2 | 2 | 2 |
| Stock Exchanges (Currency Derivatives) | 3 | 4 | 4 | 4 |
| Brokers (Cash Segment)* | 9,628 | 9,772 | 10,203 | 10,263 |
| Corporate Brokers (Cash Segment) | 4,079 | 4,197 | 4,774 | 4,870 |
| Brokers (Derivative) | 1,587 | 1,705 | 2,111 | 2,329 |
| Brokers (Currency Derivatives) | 1,154 | 1,459 | 2,008 | 2,164 |
| Sub-brokers (Cash Segment) | 62,471 | 75,378 | 83,808 | 77,626 |
| Foreign Institutional Investors | 1,635 | 1,713 | 1,722 | 1,781 |
| Sub-accounts | 4,967 | 5,378 | 5,686 | 6,339 |
| Custodians | 16 | 17 | 17 | 19 |
| Depositories | 2 | 2 | 2 | 2 |
| Depository Participants | 714 | 758 | 805 | 850 |
| Merchant Bankers | 134 | 164 | 192 | 200 |
| Bankers to an Issue | 51 | 48 | 55 | 57 |
| Underwriters | 19 | 5 | 3 | 3 |
| Debenture Trustees | 30 | 30 | 29 | 31 |
| Credit Rating Agencies | 5 | 5 | 6 | 6 |
| Venture Capital Funds | 132 | 158 | 184 | 208 |
| Foreign Venture Capital Investors | 129 | 143 | 153 | 170 |
| Registrars to an Issue \& Share Transfer Agents | 71 | 74 | 73 | 74 |
| Portfolio Managers | 232 | 243 | 267 | 249 |
| Mutual Funds | 44 | 47 | 51 | 49 |
| Collective Investment Schemes | 1 | 1 | 1 | 1 |
| Approved Intermediaries (Stock Lending Schemes) | 2 | 2 | 2 | 2 |
| STP (Centralised Hub) | 1 | 1 | 1 | 1 |
| STP Service Providers | 2 | 2 | 2 | 2 |

[^5]Table 2: Company-Wise Capital Raised through Public and Rights Issues (Equity) during February 2012

| SL. <br> No. | Name of the Issuer/ <br> Company | Date of <br> Opening | Type of <br> Issue | Type of <br> Instrument | No. of <br> Shares/ <br> Bonds <br> Issued | Face <br> Value <br> $(₹)$ | Premium <br> Value <br> $(₹)$ | Issue <br> price <br> $(₹)$ | Size of <br> Issue <br> $(₹$ crore $)$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | $\mathbf{3}$ | 4 | $\mathbf{5}$ | $\mathbf{6}$ | 7 | $\mathbf{8}$ | 9 | 10 |
| 1 | Fame India Ltd | 7-Feb-12 | Rights | Equity | 20290508 | 10 | 34 | 44 | 89 |
| 2 |  <br> Pharmaceutical Ltd | 14-Feb-12 | Rights | Equity | 10000800 | 10 | 15 | 25 | 25 |
| 3 | Arrow Coated <br> Products Ltd | 21-Feb-12 | Rights | Equity | 5350198 | 10 | 0 | 10 | 5 |
| 4 | Multi Commodity <br> Exchange of India Ltd | 22-Feb-12 | IPO | Equity | 6427378 | 10 | 1022 | 1032 | 663 |
| 5 | BCB Finance Ltd <br> (under SME platform) | 23-Feb-12 | IPO | Equity | 3540000 | 10 | 15 | 25 | 9 |

## Note:

All the Issues are compiled from the Prospectus' of Issuer Companies filed with SEBI.
Source: SEBI.

Table 3 : Rating Assigned to IPOs during February 2012

| Sr. No. | Name of the Company | Credit Rating <br> Agencies | Rating <br> Assigned |
| :---: | :--- | :---: | :---: |
| $\mathbf{1}$ | $\mathbf{3}$ | 4 |  |
| 1 | Madhya Bharat Agro Products Ltd | CARE | GRADE 3 |
| 2 | Universal Energies Ltd. | CARE | GRADE 2 |
| 3 | Varahi Ltd | CRISIL | GRADE 3 |
| 4 | Olympic Cards Ltd | CRISIL | GRADE 1 |
| 5 | Tribhovandas Bhimji Zaveri Ltd | CRISIL | GRADE 3 |

Note: a) IPO grading is the grade assigned by a Credit Rating Agency (CRA) registered with SEBI.
b) The IPO grading is assigned on a five point scale from 1 to 5 with an "IPO Grade 5 " indicating,strong fundamentals..and an "IPO Grade 1" indicating poor fundamentals.

## Source: Credit Rating Agencies.

Table 4: Open Offers under SEBI Takeover Code closed during February 2012

| Sl. <br> No. | Target Company | Acquirer | Offer Opening Date | Offer Closing Date | Offer Size |  | Offer Price (₹) per share |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  | No. of Shares | Percent of Equity Capital |  |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1 | INEOS ABS (INDIA) LIMITED | STYROLUTION (JERSEY) <br> LIMITED | 16-Jan-12 | 6-Feb-12 | 2931920 | 16.67 | 606.81 |
| 2 | SHREE RAM URBAN INFRASTRUCTURE LIMITED |  | 25-Jan-12 | 13-Feb-12 | 8226908 | 20 | 154.65 |
| 3 | ANDHRA CEMENTS LIMITED | JAYPEE DEVELOPMENT CORPORATION LIMITED | 25-Jan-12 | 8-Feb-12 | 76315328 | 26 | 12 |
| 4 | M/S. BLOOM DEKOR LIMITED | DR.SUNIL GUPTA , MRS. RUPAL GUPTA | 2-Feb-12 | 21-Feb-12 | 1200000 | 23.33 | 15.75 |

Source : SEBI.
Table 5: Capital Raised from the Primary Market through Public and Rights Issues

| Year/ <br> Month | Total |  | Category-wise |  |  |  | Issuer-type (Equity) |  |  |  | Instrument-wise |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | Public |  | Rights |  | Listed |  | IPOs |  | Equities |  |  |  | CCPS/FCDs |  | Debt |  |
|  |  |  | At Par | At Premium |  |  |  |  |  |  |  |  |  |
|  | $\begin{gathered} \text { No. } \\ \text { of } \\ \text { issue } \end{gathered}$ | Amount (₹ crore) |  |  | No. of issue | Amount (₹ crore) | No. of issue | Amount <br> (₹ crore) | $\begin{aligned} & \text { No. } \\ & \text { of } \\ & \text { issue } \end{aligned}$ | Amount <br> (₹ crore) | $\begin{array}{\|c} \hline \text { No. } \\ \text { of } \\ \text { issue } \end{array}$ | Amount (₹ crore) | No. of issue | Amount <br> (₹ crore) | No. of issue | Amount (₹ crore) | $\begin{gathered} \text { No. } \\ \text { of } \\ \text { issue } \end{gathered}$ | Amount (₹ crore) | No. of issue | Amount (₹ crore) |
| 1 | 2 | 3 | 4 | 5 |  |  | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 |
| 2008-09 | 47 | 16,220 | 22 | 3,582 | 25 | 12,637 | 25 | 12,637 | 21 | 2,082 | 5 | 96 | 40 | 14,176 | 1 | 448 | 1 | 1,500 |
| 2009-10 | 76 | 57,555 | 47 | 49,236 | 29 | 8,319 | 34 | 30,359 | 39 | 24,696 | 1 | 9 | 71 | 54,866 | 1 | 180 | 3 | 2,500 |
| 2010-11 | 91 | 67,609 | 68 | 58,105 | 23 | 9,503 | 28 | 22,599 | 53 | 35,559 | 2 | 50 | 78 | 57,617 | 1 | 490 | 10 | 9,451 |
| 2011-12\$ | 61 | 44,604 | 48 | 42,397 | 13 | 2,207 | 14 | 6,785 | 31 | 5,653 | 4 | 104 | 41 | 12,334 | 0 | 0 | 16 | 32,165 |
| Apr-11 | 6 | 2,023 | 6 | 2,023 | 0 | 0 | 0 | 0 | 6 | 2,023 | 0 | 0 | 6 | 2,023 | 0 | 0 | 0 | 0 |
| May-11 | 5 | 4,781 | 5 | 4,781 | 0 | 0 | 1 | 4,578 | 4 | 203 | 0 | 0 | 5 | 4,781 | 0 | 0 | 0 | 0 |
| Jun-11 | 7 | 1,196 | 4 | 1,141 | 3 | 55 | 3 | 55 | 3 | 141 | 2 | 86 | 4 | 110 | 0 | 0 | 1 | 1,000 |
| Jul-11 | 5 | 1,447 | 3 | 1,382 | 2 | 65 | 2 | 65 | 3 | 1,382 | 1 | 13 | 4 | 1,434 | 0 | 0 | 0 | 0 |
| Aug-11 | 11 | 3,559 | 8 | 3,240 | 3 | 319 | 3 | 319 | 4 | 605 | 0 | 0 | 7 | 924 | 0 | 0 | 4 | 2,635 |
| Sep-11 | 13 | 3,125 | 11 | 1,476 | 2 | 1,649 | 2 | 1,649 | 9 | 627 | 0 | 0 | 11 | 2,275 | 0 | 0 | 2 | 849 |
| Oct-11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| Nov-11 | 2 | 1,062 | 2 | 1,062 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 1,062 |
| Dec-11 | 3 | 14,492 | 3 | 14,492 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 14,492 |
| Jan-12 | 4 | 12,127 | 4 | 12,127 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 12,127 |
| Feb-12 | 5 | 792 | 2 | 672 | 3 | 120 | 3 | 120 | 2 | 672 | 1 | 5 | 4 | 786 | 0 | 0 | 0 | 0 |

[^6]Table 6: Industry-wise Classification of Capital Raised through Public and Rights Issues

| Industry | 2009-10 |  | 2010-11 |  | 2011-12\$ |  | Feb-12 |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| Banking/FIs | 6 | 3,138 | 18 | 17,248 | 16 | 32,165 | 0 | 0 |
| Cement \& Construction | 8 | 2,780 | 3 | 2,841 | 1 | 60 | 0 | 0 |
| Chemical | 1 | 36 | 5 | 247 | 0 | 0 | 0 | 0 |
| Electronics | 1 | 1,156 | 0 | 0 | 1 | 121 | 0 | 0 |
| Engineering | 1 | 50 | 5 | 1,394 | 1 | 217 | 0 | 0 |
| Entertainment | 9 | 2,461 | 4 | 715 | 1 | 89 | 1 | 89 |
| Finance | 2 | 1,826 | 3 | 2,210 | 10 | 7,708 | 1 | 9 |
| Food Processing | 2 | 443 | 1 | 1,245 | 0 | 0 | 0 | 0 |
| Health Care | 3 | 1,059 | 3 | 292 | 1 | 65 | 0 | 0 |
| Information Technology | 6 | 540 | 1 | 170 | 2 | 138 | 0 | 0 |
| Paper \& Pulp | 1 | 35 | 0 | 0 | 2 | 306 | 0 | 0 |
| Plastic | 1 | 39 | 0 | 0 | 1 | 11 | 0 | 0 |
| Power | 6 | 25,293 | 4 | 9,469 | 0 | 0 | 0 | 0 |
| Printing | 0 | 0 | 1 | 52 | 1 | 46 | 0 | 0 |
| Telecommunication | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| Textile | 3 | 237 | 3 | 207 | 0 | 0 | 0 | 0 |
| Others | 26 | 18,461 | 40 | 31,519 | 24 | 3,677 | 3 | 694 |
| Total | 76 | 57,555 | 91 | 67,609 | 61 | 44,604 | 5 | 792 |

\$ indicates as on last trading day of Feb. 2012.
Source : SEBI.
Table 7: Sector-wise and Region-wise Distribution of Capital Mobilised through Public and Rights Issues

| Year/ <br> Month | Total |  | Sector-wise |  |  |  | Region-wise |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | Private |  | Public |  | Northern |  | Eastern |  | Western |  | Southern |  | Foreign |  |
|  | No. of issue | Amount (₹crore) | $\begin{array}{\|c\|} \hline \text { No. } \\ \text { of } \\ \text { issue } \end{array}$ | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 |
| 2008-09 | 47 | 16,220 | 47 | 16,220 | 0 | 0 | 6 | 2,902 | 5 | 315 | 21 | 11,202 | 15 | 1,800 | 0 | 0 |
| 2009-10 | 76 | 57,555 | 70 | 26,438 | 6 | 31,117 | 17 | 24,714 | 10 | 4,175 | 36 | 15,796 | 13 | 12,870 | 0 | 0 |
| 2010-11 | 91 | 67,609 | 77 | 29,385 | 14 | 38,223 | 20 | 16,356 | 8 | 17,190 | 35 | 21,479 | 27 | 10,097 | 1 | 2,487 |
| 2011-12\$ | 61 | 44,604 | 55 | 19,142 | 6 | 25,462 | 18 | 32,450 | 4 | 201 | 23 | 5,536 | 16 | 6,449 | 0 | 0 |
| Apr-11 | 6 | 2,023 | 6 | 2,023 | 0 | 0 | 0 | 0 | 1 | 49 | 3 | 1,013 | 2 | 961 | 0 | 0 |
| May-11 | 5 | 4,781 | 4 | 203 | 1 | 4,578 | 1 | 4,578 | 0 | 0 | 4 | 203 | 0 | 0 | 0 | 0 |
| Jun-11 | 7 | 1,196 | 7 | 1,196 | 0 | 0 | 1 | 21 | 0 | 0 | 4 | 170 | 2 | 1,005 | 0 | 0 |
| Jul-11 | 5 | 1,447 | 5 | 1,447 | 0 | 0 | 1 | 55 | 0 | 0 | 2 | 1,327 | 2 | 65 | 0 | 0 |
| Aug-11 | 11 | 3,559 | 11 | 3,559 | 0 | 0 | 3 | 1,016 | 1 | 11 | 2 | 358 | 5 | 2,173 | 0 | 0 |
| Sep-11 | 13 | 3,125 | 12 | 3,029 | 1 | 96 | 3 | 970 | 2 | 140 | 7 | 1,932 | 1 | 83 | 0 | 0 |
| Oct-11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| Nov-11 | 2 | 1,062 | 2 | 1,062 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 533 | 1 | 529 | 0 | 0 |
| Dec-11 | 3 | 14,492 | 1 | 459 | 2 | 14,033 | 2 | 14,033 | 0 | 0 | 0 | 0 | 1 | 459 | 0 | 0 |
| Jan-12 | 4 | 12,127 | 2 | 5,371 | 2 | 6,755 | 2 | 10,985 | 0 | 0 | 0 | 0 | 2 | 1,173 | 0 | 0 |
| Feb-12 | 5 | 792 | 5 | 792 | 0 | 0 | 5 | 792 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

The total is either a total of Sector-wise classification or Region-wise classification. \$ indicates as on last trading day of Feb. 2012.
Source : SEBI.
Table 8: Size-wise Classification of Capital Raised through Public and Rights Issues

| Year/ <br> Month | Total |  | $<5$ crore |  | $\geq \begin{gathered} \text { crore }-<10 \\ \text { crore } \end{gathered}$ |  | $\begin{gathered} \geq 10 \text { crore }-<50 \\ \text { crore } \end{gathered}$ |  | $\begin{gathered} \geq 50 \text { crore }-<100 \\ \text { crore } \end{gathered}$ |  | $\geq 100$ crore |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) | No. of issue | Amount (₹crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 2008-09 | 47 | 16,220 | 1 | 3 | 1 | 7 | 21 | 509 | 6 | 445 | 18 | 15,255 |
| 2009-10 | 76 | 57,555 | 1 | 2 | 3 | 24 | 18 | 596 | 9 | 636 | 45 | 56,298 |
| 2010-11 | 91 | 67,609 | 1 | 2 | 2 | 11 | 13 | 455 | 20 | 1,406 | 55 | 65,735 |
| 2011-12\$ | 61 | 44,604 | 2 | 9 | 2 | 14 | 15 | 461 | 13 | 919 | 29 | 43,200 |
| Apr-11 | 6 | 2,023 | 0 | 0 | 0 | 0 | 2 | 95 | 1 | 60 | 3 | 1,869 |
| May-11 | 5 | 4,781 | 0 | 0 | 0 | 0 | 3 | 86 | 0 | 0 | 2 | 4,695 |
| Jun-11 | 7 | 1,196 | 1 | 5 | 0 | 0 | 4 | 125 | 1 | 65 | 1 | 1,000 |
| Jul-11 | 5 | 1,447 | 0 | 0 | 0 | 0 | 1 | 13 | 3 | 189 | 1 | 1,245 |
| Aug-11 | 11 | 3,559 | 0 | 0 | 0 | 0 | 1 | 11 | 2 | 125 | 8 | 3,423 |
| Sep-11 | 13 | 3,125 | 1 | 4 | 0 | 0 | 3 | 106 | 5 | 391 | 4 | 2,623 |
| Oct-11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| Nov-11 | 2 | 1,062 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 1,062 |
| Dec-11 | 3 | 14,492 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 14,492 |
| Jan-12 | 4 | 12,127 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 12,127 |
| Feb-12 | 5 | 792 | 0 | 0 | 2 | 14 | 1 | 25 | 1 | 89 | 1 | 663 |

[^7]Table 9 : Capital Raised by Listed Companies from the Primary Market through QIPs

| Year/Month | NSE |  | BSE |  | Total |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of issues | Amount (₹ crore) | No. of issues | Amount <br> (₹ crore) | No. of issues | Amount (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 2008-09 | 2 | 189 | 1 | 75 | 2 | 189 |
| 2009-10 | 61 | 42,484 | 62 | 42,729 | 62 | 42,729 |
| 2010-11 | 46 | 22,987 | 50 | 25,860 | 50 | 25,861 |
| 2011-12\$ | 8 | 1,035 | 9 | 1,043 | 9 | 1,043 |
| Apr-11 | 0 | 0 | 0 | 0 | 0 | 0 |
| May-11 | 1 | 55 | 1 | 55 | 1 | 55 |
| Jun-11 | 1 | 513 | 1 | 513 | 1 | 513 |
| Jul-11 | 2 | 356 | 2 | 356 | 2 | 356 |
| Aug-11 | 0 | 0 | 1 | 8 | 1 | 8 |
| Sep-11 | 0 | 0 | 0 | 0 | 0 | 0 |
| Oct-11 | 1 | 40 | 1 | 40 | 1 | 40 |
| Nov-11 | 0 | 0 | 0 | 0 | 0 | 0 |
| Dec-11 | 1 | 68 | 1 | 68 | 1 | 68 |
| Jan-12 | 1 | 3 | 1 | 3 | 1 | 3 |
| Feb-12 | 1 | 0.29 | 1 | 0.29 | 1 | 0.29 |

\$ indicates as on last trading day of Feb. 2012.
Source : BSE and NSE.

Table 10 : Preferential Allotments Listed at BSE and NSE

| Year/ <br> Month | BSE@ |  | NSE@ |  | Common\# |  | Total |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No.of issues | Amount (₹ crore) | No.of issues | Amount ( ${ }^{2}$ crore) | No.of issues | Amount (₹ crore) | No.of issues | Amount <br> (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 2010-11 | 83 | 1,393 | 156 | 12,072 | 134 | 17,046 | 373 | 30,511 |
| 2011-12\$ | 128 | 2,753 | 78 | 3,698 | 89 | 18,673 | 295 | 25,124 |
| Apr-11 | 11 | 134 | 9 | 748 | 10 | 7,893 | 30 | 8,776 |
| May-11 | 4 | 38 | 6 | 1,134 | 15 | 4,759 | 25 | 5,931 |
| Jun-11 | 9 | 1,164 | 5 | 183 | 9 | 348 | 23 | 1,695 |
| Jul-11 | 15 | 129 | 8 | 168 | 15 | 1,989 | 38 | 2,287 |
| Aug-11 | 12 | 127 | 12 | 496 | 5 | 65 | 29 | 688 |
| Sep-11 | 12 | 180 | 10 | 195 | 3 | 123 | 25 | 499 |
| Oct-11 | 14 | 342 | 6 | 61 | 4 | 75 | 24 | 478 |
| Nov-11 | 15 | 76 | 3 | 35 | 3 | 58 | 21 | 169 |
| Dec-11 | 8 | 264 | 8 | 148 | 3 | 106 | 19 | 517 |
| Jan-12 | 15 | 129 | 7 | 386 | 12 | 224 | 34 | 738 |
| Feb-12 | 13 | 171 | 4 | 145 | 10 | 3,031 | 27 | 3,347 |

\$ indicates as on last trading day of Feb. 2012.
@ The issues are only listed at respective exchange.
\# The issues listed both BSE and NSE.
Source: BSE and NSE.

Table 11: Private Placement of Corporate Debt Reported to BSE and NSE

| Month | NSE@ |  | BSE@ |  | Common\# |  | Total |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of Issues | Amount (₹ crore) | No. of Issues | Amount <br> (₹ crore) | No. of Issues | Amount (₹ crore) | No. of Issues | Amount <br> (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| 2007-08 | 580 | 90,718 | 120 | 11,711 | 44 | 16,056 | 744 | 1,18,485 |
| 2008-09 | 699 | 1,24,810 | 285 | 17,045 | 57 | 31,426 | 1,041 | 1,73,281 |
| 2009-10 | 647 | 1,43,286 | 597 | 49,739 | 34 | 19,610 | 1,278 | 2,12,635 |
| 2010-11 | 774 | 1,53,370 | 591 | 52,591 | 39 | 12,825 | 1,404 | 2,18,785 |
| 2011-12\$ | 1,046 | 1,74,860 | 712 | 52,807 | 17 | 14,005 | 1,775 | 2,41,672 |
| Apr-11 | 88 | 10,322 | 67 | 8,316 | 0 | 0 | 155 | 18,639 |
| May-11 | 51 | 7,405 | 61 | 1,543 | 2 | 4,650 | 114 | 13,598 |
| Jun-11 | 74 | 17,508 | 45 | 1,514 | 0 | 0 | 119 | 19,022 |
| Jul-11 | 84 | 15,127 | 60 | 7,557 | 1 | 100 | 145 | 22,785 |
| Aug-11 | 78 | 16,690 | 47 | 3,779 | 1 | 1,500 | 126 | 21,969 |
| Sep-11 | 106 | 15,725 | 60 | 4,054 | 2 | 584 | 168 | 20,363 |
| Oct-11 | 92 | 12,223 | 57 | 6,992 | 0 | 0 | 149 | 19,215 |
| Nov-11 | 99 | 15,949 | 96 | 5,055 | 1 | 40 | 196 | 21,044 |
| Dec-11 | 137 | 22,639 | 91 | 5,611 | 4 | 3,646 | 232 | 31,896 |
| Jan-12 | 110 | 21,992 | 46 | 2,572 | 2 | 850 | 158 | 25,414 |
| Feb-12 | 127 | 19,278 | 82 | 5,814 | 4 | 2,635 | 213 | 27,727 |

\$ indicates as on last trading day of Feb. 2012.
@ The issues are only listed at respective exchange.
\# The issues listed both BSE and NSE.
Source: BSE and NSE.

Table 12: Distribution of Turnover on Cash Segments of Exchanges (₹ crore)

| Stock Exchanges | 2009-10 | 2010-11 | 2011-12\$ | Feb-12 |
| :---: | :---: | :---: | :---: | :---: |
| 1 | 3 | 4 | 4 | 5 |
| Ahmedabad | Nil | Nil | Nil | Nil |
| Bangalore | Nil | Nil | Nil | Nil |
| Bhubaneshwar | Nil | Nil | Nil | Nil |
| BSE | 13,78,809 | 11,05,027 | 6,04,780 | 69,947 |
| Calcutta | 1,612 | 2,597 | Nil | Nil |
| Cochin | Nil | Nil | Nil | Nil |
| Coimbatore | Nil | Nil | Nil | Nil |
| Delhi | Nil | Nil | Nil | Nil |
| Gauhati | Nil | Nil | Nil | Nil |
| Hyderabad | Nil | Nil | Nil | Nil |
| ISE | Nil | Nil | Nil | Nil |
| Jaipur | Nil | Nil | Nil | Nil |
| Ludhiana | Nil | Nil | Nil | Nil |
| Madhya Pradesh | Nil | Nil | Nil | Nil |
| Madras | Nil | Nil | Nil | Nil |
| Magadh (Patna) | Nil | Nil | Nil | Nil |
| NSE | 41,38,023 | 35,77,410 | 25,38,411 | 3,27,808 |
| OTCEI | Nil | Nil | Nil | Nil |
| Pune | Nil | Nil | Nil | Nil |
| SKSE | Nil | Nil | Nil | Nil |
| Uttar Pradesh | 25 | Nil | Nil | Nil |
| Vadodara | Nil | Nil | Nil | Nil |

\$ indicates as on last trading day of Feb. 2012.
Source: Various Exchanges.
Table 13: Cash Segment of BSE

| Month/ Year | No. of Companies Listed | No. of Companies Permitted | $\begin{gathered} \text { No. of } \\ \text { companies } \\ \text { traded } \end{gathered}$ | No. of Trading Days | No. of Trades (Lakh) | TradedQuantity (Lakh) | Turnover (₹ crore) | Average Daily Turnover (₹ crore) | Average Trade Size (₹) | Demat Securities Traded (Lakh) | Demat <br> Turnover (₹ crore) | Market Capitalisation (₹ crore) | BSE Sensex |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  |  |  |  |  |  |  |  | High | Low | Close |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 |
| 2008-09 | 4,929 | 66 | 3,194 | 243 | 5,408 | 7,39,600 | 11,00,074 | 4,527 | 20,342 | 7,39,287 | 10,99,871 | 30,86,075 | 17735.7 | 7697.4 | 9708.5 |
| 2009-10 | 4,975 | 86 | 3,297 | 244 | 6,056 | 11,36,513 | 13,78,809 | 5,651 | 22,768 | 11,35,750 | 13,78,529 | 61,65,619 | 17793.0 | 9546.3 | 17527.8 |
| 2010-11 | 5,067 | 91 | 2,933 | 255 | 5,285 | 9,90,777 | 11,05,027 | 4,333 | 20,910 | 9,89,999 | 11,03,978 | 68,39,084 | 21108.6 | 15960.2 | 19445.2 |
| 2011-12\$ | 5,122 | 94 | 3,010 | 227 | 3,611 | 5,91,729 | 6,04,780 | 2,664 | 16,750 | 5,91,265 | 6,04,176 | 63,56,697 | 19811.1 | 15135.9 | 17752.7 |
| Apr-11 | 5,069 | 91 | 2,977 | 18 | 327 | 62,262 | 69,336 | 3,852 | 21,206 | 62,217 | 69,284 | 69,08,090 | 19811.1 | 18976.2 | 19136.0 |
| May-11 | 5,078 | 91 | 2,922 | 22 | 336 | 53,874 | 59,494 | 2,704 | 17,692 | 53,853 | 59,459 | 67,31,869 | 19253.9 | 17786.1 | 18503.3 |
| Jun-11 | 5,085 | 92 | 2,968 | 22 | 335 | 57,094 | 59,337 | 2,697 | 17,713 | 57,138 | 59,300 | 67,30,947 | 18873.4 | 17314.4 | 18845.9 |
| Jul-11 | 5,096 | 92 | 2,976 | 21 | 337 | 62,968 | 59,555 | 2,836 | 17,668 | 62,987 | 59,503 | 66,17,273 | 19131.7 | 18131.9 | 18197.2 |
| Aug-11 | 5,086 | 92 | 2,921 | 21 | 331 | 56,342 | 53,301 | 2,538 | 16,090 | 56,282 | 53,261 | 60,61,626 | 18440.1 | 15765.5 | 16676.8 |
| Sep-11 | 5,092 | 92 | 2,851 | 21 | 334 | 51,750 | 54,360 | 2,589 | 16,295 | 51,650 | 54,320 | 59,53,887 | 17211.8 | 15801.0 | 16453.8 |
| Oct-11 | 5,102 | 93 | 2,934 | 19 | 279 | 37,421 | 43,515 | 2,290 | 15,611 | 37,384 | 43,461 | 62,40,155 | 17908.1 | 15745.4 | 17705.0 |
| Nov-11 | 5,105 | 94 | 2,832 | 20 | 295 | 46,388 | 43,872 | 2,194 | 14,861 | 46,371 | 43,828 | 56,72,255 | 17702.3 | 15478.7 | 16123.5 |
| Dec-11 | 5,112 | 94 | 2,896 | 21 | 269 | 40,714 | 39,492 | 1,881 | 14,672 | 40,622 | 39,396 | 53,48,645 | 17703.1 | 15135.9 | 15454.9 |
| Jan-12 | 5,115 | 94 | 2,931 | 22 | 352 | 54,648 | 52,571 | 2,390 | 14,941 | 54,584 | 52,509 | 60,59,347 | 17259.0 | 15358.0 | 17193.6 |
| Feb-12 | 5,122 | 94 | 3,010 | 20 | 415 | 68,270 | 69,947 | 3,497 | 16,837 | 68,177 | 69,854 | 63,56,697 | 18523.8 | 17061.6 | 17752.7 |

[^8]Table 14: Cash Segment of NSE

| Month/ <br> Year | No. of Companies Listed | No. of Companies Permitted | No. of Companies Traded | No. of Trading Days | No. of Trades (Lakh) | Traded Quantity (Lakh) | Turnover (₹crore) | Average Daily Turnover (₹ crore) | Average <br> Trade Size (₹) | DematSecuritiesTraded(Lakh) | Demat Turnover (₹ crore) | Market <br> Capitali- <br> sation <br> (₹ crore) | S\&P CNX Nifty Index |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  |  |  |  |  |  |  |  | High | Low | Close |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 |
| 2008-09 | 1,432 | 37 | 1,291 | 243 | 13,650 | 14,26,355 | 27,52,023 | 11,325 | 20,161 | 14,26,355 | 27,52,023 | 28,96,194 | 5298.9 | 2252.8 | 3021.0 |
| 2009-10 | 1,470 | 37 | 1,359 | 244 | 16,816 | 22,15,530 | 41,38,023 | 16,959 | 24,608 | 22,15,530 | 41,38,023 | 60,09,173 | 5329.6 | 2965.7 | 5249.1 |
| 2010-11 | 1,574 | 61 | 1,450 | 255 | 15,507 | 18,24,515 | 35,77,410 | 14,029 | 23,070 | 18,24,515 | 35,77,410 | 67,02,616 | 6338.5 | 4786.5 | 5833.8 |
| 2011-12\$ | 1,644 | 71 | 1,523 | 227 | 13,048 | 14,52,000 | 25,38,411 | 11,182 | 19,454 | 14,52,000 | 25,38,411 | 62,33,250 | 5944.5 | 4531.2 | 5385.2 |
| Apr-11 | 1,578 | 61 | 1,453 | 18 | 1,073 | 1,29,429 | 2,28,348 | 12,686 | 21,273 | 1,29,429 | 2,28,348 | 67,53,614 | 5944.5 | 5693.3 | 5749.5 |
| May-11 | 1,585 | 61 | 1,463 | 22 | 1,151 | 1,15,857 | 2,33,876 | 10,631 | 20,321 | 1,15,857 | 2,33,876 | 65,69,743 | 5775.3 | 5328.7 | 5560.2 |
| Jun-11 | 1,599 | 61 | 1,474 | 22 | 1,159 | 1,22,299 | 2,22,457 | 10,112 | 19,188 | 1,22,299 | 2,22,457 | 65,74,743 | 5657.9 | 5195.9 | 5647.4 |
| Jul-11 | 1,606 | 60 | 1,478 | 21 | 1,158 | 1,22,590 | 2,30,003 | 10,953 | 19,865 | 1,22,590 | 2,30,003 | 64,62,238 | 5740.4 | 5454.0 | 5482.0 |
| Aug-11 | 1,615 | 60 | 1,489 | 21 | 1,236 | 1,33,110 | 2,35,253 | 11,203 | 19,036 | 1,33,110 | 2,35,253 | 59,21,684 | 5551.9 | 4720.0 | 5001.0 |
| Sep-11 | 1,622 | 60 | 1,495 | 21 | 1,226 | 1,32,298 | 2,35,270 | 11,203 | 19,191 | 1,32,298 | 2,35,270 | 58,20,334 | 5169.3 | 4758.9 | 4943.3 |
| Oct-11 | 1,631 | 66 | 1,510 | 19 | 1,008 | 1,01,205 | 1,93,293 | 10,173 | 19,185 | 1,01,205 | 1,93,293 | 61,01,891 | 5399.7 | 4728.3 | 5326.3 |
| Nov-11 | 1,633 | 66 | 1,512 | 20 | 1,114 | 1,23,804 | 2,06,344 | 10,317 | 18,522 | 1,23,804 | 2,06,344 | 55,47,723 | 5326.5 | 4639.1 | 4832.1 |
| Dec-11 | 1,640 | 71 | 1,520 | 21 | 1,076 | 1,15,115 | 1,88,886 | 8,995 | 17,562 | 1,15,115 | 1,88,886 | 52,32,273 | 5099.3 | 4531.2 | 4624.3 |
| Jan-12 | 1,641 | 71 | 1,520 | 22 | 1,312 | 1,48,303 | 2,36,872 | 10,767 | 18,050 | 1,48,303 | 2,36,872 | 59,37,039 | 5217.0 | 4588.1 | 5199.3 |
| Feb-12 | 1,644 | 71 | 1,523 | 20 | 1,535 | 2,07,991 | 3,27,808 | 16,390 | 21,353 | 2,07,991 | 3,27,808 | 62,33,250 | 5630.0 | 5159.0 | 5385.2 |

[^9]Table 15: Trends in Cash Segment of BSE during February 2012

| Date | $\qquad$ | No. of Trades (Lakh) | Traded Quantity (Lakh) | Turnover (₹ crore) | Average <br> Trade <br> Size (₹) | Demat Securities Traded (Lakh) | Demat Turnover (₹ crore) | Market Capitalisation (₹ crore) | SENSEX |  |  | BSE-100 Index |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  |  |  |  | High | Low | Close | High | Low | Close |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| 1-Feb-12 | 2,941 | 19.64 | 3,290 | 4,846 | 24,672 | 3,289 | 4,841 | 61,02,390 | 17327.2 | 17061.6 | 17300.6 | 9050.3 | 8916.9 | 9039.2 |
| 2-Feb-12 | 2,974 | 22.24 | 3,346 | 3,679 | 16,543 | 3,346 | 3,676 | 61,50,576 | 17504.3 | 17308.3 | 17431.9 | 9141.9 | 9024.7 | 9098.9 |
| 3-Feb-12 | 2,976 | 18.73 | 2,835 | 2,931 | 15,647 | 2,835 | 2,930 | 62,07,685 | 17630.5 | 17382.7 | 17605.0 | 9199.4 | 9079.2 | 9185.4 |
| 6-Feb-12 | 2,994 | 21.02 | 3,410 | 3,194 | 15,193 | 3,411 | 3,192 | 62,72,757 | 17829.7 | 17595.1 | 17707.3 | 9319.7 | 9208.7 | 9267.7 |
| 7-Feb-12 | 2,974 | 21.34 | 3,366 | 3,453 | 16,180 | 3,363 | 3,449 | 62,34,755 | 17832.0 | 17582.5 | 17622.5 | 9325.2 | 9188.4 | 9210.7 |
| 8-Feb-12 | 2,971 | 21.08 | 3,127 | 3,630 | 17,222 | 3,124 | 3,628 | 62,82,890 | 17809.2 | 17579.6 | 17707.3 | 9318.6 | 9200.3 | 9270.8 |
| 9-Feb-12 | 2,996 | 21.14 | 3,313 | 3,326 | 15,735 | 3,306 | 3,322 | 63,36,348 | 17879.5 | 17609.4 | 17830.8 | 9364.5 | 9237.0 | 9346.9 |
| 10-Feb-12 | 3,042 | 21.93 | 3,458 | 3,633 | 16,566 | 3,453 | 3,630 | 63,23,742 | 17890.1 | 17627.1 | 17748.7 | 9395.7 | 9244.3 | 9304.3 |
| 13-Feb-12 | 2,958 | 18.48 | 2,771 | 3,112 | 16,838 | 2,766 | 3,106 | 63,32,307 | 17849.6 | 17665.9 | 17772.8 | 9360.6 | 9259.2 | 9323.0 |
| 14-Feb-12 | 2,987 | 19.34 | 3,371 | 3,557 | 18,391 | 3,366 | 3,550 | 63,57,881 | 17890.3 | 17742.6 | 17848.6 | 9380.1 | 9312.7 | 9366.5 |
| 15-Feb-12 | 3,057 | 24.21 | 4,316 | 4,139 | 17,098 | 4,306 | 4,128 | 64,75,497 | 18231.4 | 18000.3 | 18202.4 | 9584.6 | 9430.7 | 9570.0 |
| 16-Feb-12 | 3,028 | 23.69 | 3,793 | 3,620 | 15,281 | 3,789 | 3,617 | 64,83,317 | 18182.8 | 18043.3 | 18154.0 | 9584.2 | 9504.8 | 9568.0 |
| 17-Feb-12 | 3,076 | 26.36 | 4,674 | 4,432 | 16,814 | 4,666 | 4,425 | 65,18,398 | 18423.1 | 18234.6 | 18289.4 | 9724.9 | 9607.4 | 9641.9 |
| 21-Feb-12 | 3,067 | 20.72 | 3,816 | 3,538 | 17,075 | 3,813 | 3,535 | 65,67,543 | 18470.9 | 18293.8 | 18428.6 | 9730.9 | 9647.3 | 9709.0 |
| 22-Feb-12 | 3,066 | 23.55 | 4,396 | 3,853 | 16,360 | 4,393 | 3,850 | 64,14,362 | 18523.8 | 18095.8 | 18145.3 | 9755.5 | 9472.7 | 9498.5 |
| 23-Feb-12 | 2,970 | 19.83 | 3,234 | 3,223 | 16,254 | 3,227 | 3,217 | 63,87,098 | 18249.5 | 18005.3 | 18078.5 | 9550.7 | 9406.1 | 9464.7 |
| 24-Feb-12 | 3,004 | 17.57 | 2,949 | 2,900 | 16,506 | 2,950 | 2,899 | 63,40,052 | 18198.2 | 17848.9 | 17923.6 | 9538.0 | 9329.5 | 9370.0 |
| 27-Feb-12 | 2,930 | 16.77 | 2,819 | 2,551 | 15,209 | 2,814 | 2,545 | 61,69,831 | 17975.2 | 17381.6 | 17445.8 | 9382.0 | 9086.4 | 9107.9 |
| 28-Feb-12 | 3,001 | 17.43 | 2,837 | 2,817 | 16,159 | 2,835 | 2,816 | 63,11,178 | 17776.8 | 17530.4 | 17731.1 | 9318.8 | 9163.3 | 9300.4 |
| 29-Feb-12 | 3,010 | 20.36 | 3,149 | 3,515 | 17,262 | 3,126 | 3,500 | 63,56,697 | 18001.4 | 17678.0 | 17752.7 | 9448.4 | 9265.6 | 9321.5 |

Table 16: Trends in Cash Segment of NSE during February 2012

| Date | No. of Companies Traded | No. of Trades (Lakh) | Traded Quantity (Lakh) | Turnover (₹ crore) | Average <br> Trade <br> Size (₹) | Demat Securities Traded (Lakh) | Demat Turnover (₹ crore) | Market Capitalisation (₹ crore) | S\&P CNX Nifty Index |  |  | CNX Nifty Junior Index |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  |  |  |  |  | High | Low | Close | High | Low | Close |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| 1-Feb-12 | 1,532 | 76 | 10,317 | 16,815 | 22,155 | 10,317 | 16,815 | 59,77,342 | 5244.60 | 5159.00 | 5235.70 | 9929.00 | 9768.90 | 9918.85 |
| 2-Feb-12 | 1,534 | 88 | 11,366 | 18,566 | 21,192 | 11,366 | 18,566 | 60,27,577 | 5289.95 | 5225.75 | 5269.90 | 10052.25 | 9859.20 | 9995.60 |
| 3-Feb-12 | 1,533 | 73 | 8,141 | 13,650 | 18,741 | 8,141 | 13,650 | 999 | 5334.85 | 5255.55 | 5325.85 | 10053.15 | 9941.70 | 10035.90 |
| 6-Feb-12 | 1,534 | 79 | 9,867 | 15,032 | 18,977 | 9,867 | 15,032 | 61,47,903 | 5390.05 | 5327.25 | 5361.65 | 10293.35 | 10037.65 | 10236.65 |
| 7-Feb-12 | 1,534 | 77 | 9,008 | 14,217 | 18,529 | 9,008 | 14,217 | 61,06,204 | 5413.35 | 5322.95 | 5335.15 | 10308.20 | 10069.25 | 10093.75 |
| 8-Feb-12 | 1,534 | 77 | 9,366 | 17,128 | 22 | 9,3 | 17,128 | 61,56,953 | 5396.90 | 5325.20 | 5368.15 | 10262.50 | 10095.15 | 10221.75 |
| 9-Feb-12 | 1,534 | 77 | 9,886 | 15,684 | 20,333 | 9,886 | 15,684 | 62,10,294 | 5423.40 | 5338.90 | 5412.35 | 10345.55 | 10191.15 | 10331.15 |
| 10-Feb-12 | 1,534 | 75 | 9,686 | 14,908 | 19,773 | 9,686 | 14,908 | 61,98,760 | 5427.75 | 5341.05 | 5381.60 | 10471.65 | 10265.75 | 10357.40 |
| 13-Feb-12 | 1,529 | 66 | 7,527 | 12,802 | 19,363 | 7,527 | 12,802 | 62,03,005 | 5421.05 | 5351.40 | 5390.20 | 10412.60 | 10281.85 | 10376.45 |
| 14-Feb-12 | 1,532 | 70 | 9,287 | 13,285 | 19,056 | 9,287 | 13,285 | 62,29,441 | 5428.05 | 5377.95 | 5416.05 | 10477.60 | 10324.30 | 10448.50 |
| 15-Feb-12 | 1,526 | 87 | 13,139 | 18,737 | 21,639 | 13,139 | 18,737 | 63,47,648 | 5542.10 | 5460.60 | 5531.95 | 10701.75 | 10449.75 | 10689.55 |
| 16-Feb-12 | 1,532 | 85 | 12,043 | 16,904 | 19,846 | 12,043 | 16,904 | 63,54,483 | 5531.40 | 5483.75 | 5521.95 | 10801.20 | 10656.95 | 10785.90 |
| 17-Feb-12 | 1,538 | 94 | 14,409 | 20,704 | 22,041 | 14,409 | 20,704 | 63,89,121 | 5606.70 | 5545.20 | 5564.30 | 10952.75 | 10777.70 | 10828.10 |
| 21-Feb-12 | 1,545 | 75 | 11,205 | 15,880 | 21,286 | 11,205 | 15,880 | 64,41,062 | 5621.50 | 5561.75 | 5607.15 | 10926.15 | 10821.90 | 10883.05 |
| 22-Feb-12 | 1,541 | 83 | 13,003 | 18,502 | 22,243 | 13,003 | 18,502 | 62,88,421 | 5629.95 | 5491.35 | 5505.35 | 10961.35 | 10394.00 | 10425.95 |
| 23-Feb-12 | 1,531 | 79 | 12,307 | 18,316 | 23,239 | 12,307 | 18,316 | 62,57,747 | 5537.40 | 5460.80 | 5483.30 | 10477.60 | 10242.50 | 10411.55 |
| 24-Feb-12 | 1,523 | 64 | 10,350 | 23,570 | 36,746 | 10,350 | 23,570 | 62,12,683 | 5521.40 | 5405.90 | 5429.30 | 10529.50 | 10256.05 | 10332.15 |
| 27-Feb-12 | 1,524 | 65 | 8,700 | 13,367 | 20,579 | 8,700 | 13,367 | 60,47,064 | 5449.80 | 5268.15 | 5281.20 | 10353.65 | 9994.30 | 10035.60 |
| 28-Feb-12 | 1,526 | 68 | 8,633 | 13,991 | 20,633 | 8,633 | 13,991 | 61,83,404 | 5391.10 | 5306.45 | 5375.50 | 10408.95 | 10037.05 | 10393.75 |
| 29-Feb-12 | 1,524 | 79 | 9,753 | 15,748 | 20,037 | 9,753 | 15,748 | 62,33,250 | 5458.80 | 5352.25 | 5385.20 | 10571.70 | 10323.10 | 10438.00 |

Source : NSE.
Table 17: Turnover and Market Capitalisation at BSE and NSE during February 2012

| Date | Turnover |  |  |  |  |  |  |  |  |  | Market Capitalisation |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | BSE |  |  |  |  | NSE |  |  |  |  | BSE |  |  |  |  | NSE |  |  |  |  |
|  | $\begin{array}{\|c} \hline \text { BSE } \\ \text { Sensex } \end{array}$ | $\begin{array}{\|c\|} \hline \text { BSE } \\ 100 \end{array}$ | Total | A\# | B\# | S\&P CNX Nifty | $\begin{array}{\|c} \hline \text { CNX } \\ \text { Nifty } \\ \text { Junior } \end{array}$ | Total | C\# | D\# | $\begin{gathered} \hline \text { BSE } \\ \text { Sensex } \end{gathered}$ | BSE 100 | Total | E\# | F\# | $\begin{aligned} & \hline \text { S\&P } \\ & \text { CNX } \\ & \text { Nifty } \\ & \hline \end{aligned}$ | CNX Nifty Junior | Total | G\# | H\# |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 | 21 |
| 1-Feb-12 | 2,704 | 3,392 | 4845.5 | 55.8 | 70 | 8,067 | 2,079 | 16,815 | 48.0 | 12.4 | 14,32,725 | 20,21,099 | 61,02,390 | 23.5 | 33.1 | 1,591,064 | 294,641 | 5,977,342 | 26.62 | 4.72 |
| 2-Feb-12 | 1,202 | 2,093 | 3679.1 | 32.7 | 57 | 11,126 | 2,558 | 18,566 | 59.9 | 13.8 | 14,43,597 | 20,34,445 | 61,50,576 | 23.5 | 33.1 | 1,601,460 | 296,921 | 6,027,577 | 26.57 | 4.72 |
| 3-Feb-12 | 798 | 1,427 | 2930.8 | 27.2 | 49 | 7,573 | 1,705 | 13,650 | 55.5 | 12.5 | 14,57,933 | 20,53,778 | 62,07,685 | 23.5 | 33.1 | 1,618,454 | 298,119 | 6,084,999 | 26.60 | 4.73 |
| 6-Feb-12 | 820 | 1,564 | 3193.6 | 25.7 | 49 | 7,703 | 2,286 | 15,032 | 51.2 | 15.2 | 14,66,408 | 20,72,188 | 62,72,757 | 23.4 | 33.0 | 1,629,333 | 304,082 | 6,147,903 | 26.50 | 4.74 |
| 7-Feb-12 | 857 | 1,537 | 3452.8 | 24.8 | 45 | 6,797 | 1,884 | 14,217 | 47.8 | 13.3 | 14,59,381 | 20,59,438 | 62,34,755 | 23.4 | 33.0 | 1,621,289 | 299,837 | 6,106,204 | 26.55 | 4.72 |
| 8-Feb-12 | 1,007 | 1,698 | 3630.4 | 27.7 | 47 | 9,360 | 2,182 | 17,128 | 54.6 | 12.7 | 14,66,409 | 20,72,873 | 62,82,890 | 23.3 | 33.0 | 1,631,316 | 303,640 | 6,156,953 | 26.50 | 4.72 |
| 9-Feb-12 | 880 | 1,626 | 3326.4 | 26.4 | 49 | 8,144 | 2,223 | 15,684 | 51.9 | 14.2 | 14,76,631 | 20,89,892 | 63,36,348 | 23.3 | 33.0 | 1,644,742 | 306,889 | 6,210,294 | 26.48 | 4.73 |
| 10-Feb-12 | 878 | 1,762 | 3633.0 | 24.2 | 49 | 7,396 | 2,417 | 14,908 | 49.6 | 16.2 | 14,69,835 | 20,80,377 | 63,23,742 | 23.2 | 32.9 | 1,635,408 | 307,668 | 6,198,760 | 26.38 | 4.75 |
| 13-Feb-12 | 909 | 1,636 | 3111.8 | 29.2 | 53 | 6,738 | 1,943 | 12,802 | 52.6 | 15.2 | 14,71,988 | 20,85,234 | 63,32,307 | 23.2 | 32.9 | 1,637,913 | 308,196 | 6,203,005 | 26.41 | 4.78 |
| 14-Feb-12 | 806 | 1,580 | 3556.8 | 22.7 | 44 | 6,693 | 1,994 | 13,285 | 50.4 | 15.0 | 14,78,260 | 20,94,948 | 63,57,881 | 23.3 | 33.0 | 1,645,760 | 310,336 | 6,229,441 | 26.42 | 4.83 |
| 15-Feb-12 | 1,163 | 2,097 | 4139.4 | 28.1 | 51 | 9,958 | 2,439 | 18,737 | 53.1 | 13.0 | 15,07,566 | 21,40,479 | 64,75,497 | 23.3 | 33.1 | 1,680,983 | 317,495 | 6,347,648 | 26.48 | 4.81 |
| 16-Feb-12 | 965 | 1,782 | 3620.0 | 26.7 | 49 | 9,053 | 2,233 | 16,904 | 53.6 | 13.2 | 15,03,556 | 21,40,014 | 64,83,317 | 23.2 | 33.0 | 1,677,940 | 320,357 | 6,354,483 | 26.41 | 4.83 |
| 17-Feb-12 | 1,280 | 2,306 | 4432.1 | 28.9 | 52 | 11,512 | 2,706 | 20,704 | 55.6 | 13.1 | 15,14,767 | 21,56,561 | 65,18,398 | 23.2 | 33.1 | 1,690,808 | 321,610 | 6,389,121 | 26.46 | 4.81 |
| 21-Feb-12 | 919 | 1,734 | 3537.9 | 26.0 | 49 | 8,169 | 2,328 | 15,880 | 51.4 | 14.7 | 15,26,301 | 21,71,566 | 65,67,543 | 23.2 | 33.1 | 1,703,830 | 323,242 | 6,441,062 | 26.45 | 4.81 |
| 22-Feb-12 | 1,060 | 2,110 | 3852.7 | 27.5 | 55 | 9,694 | 2,973 | 18,502 | 52.4 | 16.1 | 15,02,832 | 21,24,474 | 64,14,362 | 23.4 | 33.1 | 1,672,905 | 309,665 | 6,288,421 | 26.60 | 4.83 |
| 23-Feb-12 | 894 | 1,781 | 3223.2 | 27.7 | 55 | 9,988 | 3,106 | 18,316 | 54.5 | 17.0 | 14,97,304 | 21,16,914 | 63,87,098 | 23.4 | 33.1 | 1,666,194 | 309,239 | 6,257,747 | 26.63 | 4.85 |
| 24-Feb-12 | 921 | 1,567 | 2900.1 | 31.7 | 54 | 17,357 | 2,311 | 23,570 | 73.6 | 9.8 | 14,84,472 | 20,95,726 | 63,40,052 | 23.4 | 33.1 | 1,649,786 | 306,880 | 6,212,683 | 26.56 | 4.85 |
| 27-Feb-12 | 761 | 1,378 | 2550.6 | 29.8 | 54 | 7,707 | 2,213 | 13,367 | 57.7 | 16.6 | 14,44,898 | 20,37,110 | 61,69,831 | 23.4 | 33.0 | 1,604,787 | 298,072 | 6,047,064 | 26.54 | 4.89 |
| 28-Feb-12 | 803 | 1,519 | 2816.5 | 28.5 | 54 | 7,816 | 2,276 | 13,991 | 55.9 | 16.3 | 14,68,533 | 20,80,170 | 63,11,178 | 23.3 | 33.0 | 1,633,441 | 308,709 | 6,183,404 | 26.42 | 4.92 |
| 29-Feb-12 | 900 | 1,726 | 3514.5 | 25.6 | 49 | 8,454 | 2,359 | 15,748 | 53.7 | 15.0 | 14,70,318 | 20,84,888 | 63,56,697 | 23.1 | 32.8 | 1,636,390 | 310,025 | 6,233,250 | 26.25 | 4.90 |

[^10]Table 18: City-wise Distribution of Turnover on Cash Segments of BSE and NSE
(Percentage share in Turnover)

| $\begin{aligned} & \text { Sl. } \\ & \text { No } \end{aligned}$ | City | BSE |  |  |  | NSE |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | 2008-09 | 2009-10 | 2010-11 | Feb-12 | 2008-09 | 2009-10 | 2010-11 | Feb-12 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | Ahmedabad | 7.3 | 9.9 | 9.4 | 8.9 | 5.3 | 5.6 | 6.2 | 5.7 |
| 2 | Bangalore | 0.3 | 0.4 | 0.4 | 0.3 | 0.6 | 0.6 | 0.6 | 0.4 |
| 3 | Baroda | 2.4 | 2.1 | 2.1 | 0.0 | 0.7 | 0.6 | 0.5 | 0.4 |
| 4 | Bhubaneshwar | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 |
| 5 | Chennai | 0.4 | 0.3 | 0.4 | 0.4 | 2.0 | 1.6 | 1.6 | 1.3 |
| 6 | Cochin | 0.0 | 0.0 | 0.0 | 0.0 | 0.8 | 1.7 | 1.7 | 1.6 |
| 7 | Coimbatore | 0.1 | 0.0 | 0.0 | 0.1 | 0.3 | 0.3 | 0.3 | 0.2 |
| 8 | Delhi | 11.4 | 12.8 | 12.8 | 10.6 | 15.0 | 12.9 | 10.8 | 8.3 |
| 9 | Guwahati | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 |
| 10 | Hyderabad | 0.5 | 0.5 | 0.5 | 0.3 | 1.7 | 1.8 | 1.6 | 1.2 |
| 11 | Indore | 0.5 | 0.5 | 0.6 | 0.4 | 0.5 | 0.6 | 0.6 | 0.5 |
| 12 | Jaipur | 1.1 | 1.1 | 1.0 | 1.0 | 0.6 | 0.5 | 0.5 | 0.4 |
| 13 | Kanpur | 0.4 | 0.6 | 0.7 | 0.7 | 0.1 | 0.1 | 0.1 | 0.1 |
| 14 | Kolkata | 1.7 | 1.6 | 2.0 | 6.0 | 9.2 | 7.0 | 7.5 | 8.0 |
| 15 | Ludhiana | 0.2 | 0.3 | 0.2 | 0.1 | 0.2 | 0.1 | 0.1 | 0.1 |
| 16 | Mangalore | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 | 0.0 |
| 17 | Mumbai | 38.6 | 36.0 | 36.3 | 34.9 | 55.9 | 57.5 | 58.6 | 61.6 |
| 18 | Patna | 0.1 | 0.1 | 0.1 | 0.1 | 0.0 | 0.0 | 0.2 | 0.0 |
| 19 | Pune | 0.6 | 0.7 | 0.7 | 0.6 | 0.2 | 0.2 | 0.0 | 0.2 |
| 20 | Rajkot | 4.8 | 5.1 | 4.8 | 5.0 | 1.3 | 1.4 | 1.6 | 1.2 |
| 21 | Others | 29.7 | 27.9 | 28.0 | 30.6 | 5.7 | 7.4 | 7.5 | 8.7 |
|  | Total | 100.0 | 100.0 | 100.0 | 100.0 | 100.0 | 100.0 | 100.0 | 100.0 |

Source: BSE and NSE.

Table 19: Component Stocks: BSE Sensex during February 2012

| Sl. <br> No. | Name of Security | Issued <br> Capital <br> (₹ crore) | Market Capitalisation (₹ crore) | Weightage (Percent) | Beta | $\mathrm{R}^{2}$ | Daily Volatility (Percent) | Monthly <br> Return <br> (Percent) | Impact Cost (Percent) |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | Reliance Industries Ltd. | 3,275 | 2,68,069 | 10.0 | 1.2 | 0.6 | 2.0 | 0.4 | 0.1 |
| 2 | Infosys Ltd. | 287 | 1,65,111 | 9.5 | 1.0 | 0.5 | 1.9 | 4.8 | 0.1 |
| 3 | ITC Ltd. | 780 | 1,62,050 | 7.7 | 0.5 | 0.3 | 1.3 | 2.2 | 0.1 |
| 4 | Icici Bank Ltd. | 1,153 | 1,04,486 | 7.1 | 1.5 | 0.7 | 2.2 | 0.5 | 0.1 |
| 5 | HDFC Bank Ltd. | 468 | 1,21,187 | 6.6 | 0.9 | 0.6 | 1.6 | 5.5 | 0.1 |
| 6 | Housing Development Finance Corp.Lt | 294 | 97,579 | 6.3 | 1.0 | 0.6 | 1.7 | -4.8 | 0.1 |
| 7 | Larsen \& Toubro Ltd. | 122 | 80,035 | 4.9 | 1.2 | 0.5 | 2.2 | -0.2 | 0.1 |
| 8 | Tata Consultancy Services Ltd. | 196 | 2,38,986 | 4.9 | 1.0 | 0.4 | 1.9 | 8.0 | 0.1 |
| 9 | State Bank Of India, | 635 | 1,42,456 | 4.4 | 1.2 | 0.5 | 2.2 | 8.8 | 0.0 |
| 10 | Oil And Natural Gas Corporation Ltd | 4,278 | 2,50,975 | 3.4 | 0.6 | 0.2 | 1.7 | 6.3 | 0.1 |
| 11 | Tata Motors Ltd. | 538 | 72,885 | 3.2 | 1.5 | 0.5 | 2.7 | 11.2 | 0.1 |
| 12 | Bharti Airtel Ltd. | 1,899 | 1,32,629 | 3.2 | 0.8 | 0.3 | 2.0 | -4.3 | 0.1 |
| 13 | Hindustan Unilever Ltd. | 216 | 82,139 | 2.8 | 0.4 | 0.1 | 1.5 | 0.2 | 0.1 |
| 14 | Mahindra \& Mahindra Ltd. | 307 | 43,448 | 2.2 | 1.1 | 0.4 | 2.1 | 5.2 | 0.1 |
| 15 | Tata Steel Ltd. | 959 | 45,251 | 2.2 | 1.3 | 0.6 | 2.3 | 4.6 | 0.1 |
| 16 | NTPC Ltd. | 8,245 | 1,49,119 | 2.0 | 0.8 | 0.4 | 1.6 | 5.2 | 0.3 |
| 17 | Wipro Ltd. | 492 | 1,06,135 | 1.8 | 0.9 | 0.4 | 1.8 | 4.5 | 0.3 |
| 18 | Bharat Heavy Electricals Ltd. | 490 | 75,435 | 1.8 | 1.0 | 0.4 | 2.3 | 23.0 | 0.1 |
| 19 | Bajaj Auto Ltd. | 289 | 52,056 | 1.8 | 0.7 | 0.3 | 1.8 | 12.4 | 0.2 |
| 20 | Jindal Steel \& Power Ltd. | 93 | 54,608 | 1.7 | 1.2 | 0.5 | 2.3 | 7.7 | 0.2 |
| 21 | Sun Pharmaceutical Industries Ltd. | 104 | 56,950 | 1.5 | 0.5 | 0.2 | 1.6 | 0.4 | 0.2 |
| 22 | Coal India Ltd. | 6,316 | 2,10,430 | 1.4 | 0.6 | 0.1 | 2.1 | 2.3 | 0.1 |
| 23 | Hindalco Industries Ltd. | 192 | 28,520 | 1.4 | 1.5 | 0.5 | 2.8 | 1.4 | 0.1 |
| 24 | Hero MotoCORP Ltd. | 40 | 38,948 | 1.3 | 0.5 | 0.1 | 2.0 | 4.6 | 0.2 |
| 25 | Tata Power Co. Ltd. | 237 | 27,255 | 1.3 | 0.9 | 0.3 | 2.1 | 10.6 | 0.3 |
| 26 | Jaiprakash Associates Ltd. | 1,268 | 47,460 | 1.3 | 0.5 | 0.2 | 1.5 | 0.3 | 0.3 |
| 27 | Sterlite Industries (India) Ltd. | 336 | 41,858 | 1.3 | 1.5 | 0.6 | 2.6 | 7.7 | 0.2 |
| 28 | Maruti Suzuki India Ltd. | 144 | 36,294 | 1.2 | 0.8 | 0.2 | 2.0 | 5.8 | 0.2 |
| 29 | Cipla Ltd. | 161 | 25,437 | 1.1 | 0.4 | 0.1 | 1.5 | -9.3 | 0.3 |
| 30 | DLF Ltd. | 340 | 38,440 | 0.7 | 1.5 | 0.5 | 2.9 | 4.8 | 0.1 |

* Beta \& $\mathrm{R}^{2}$ are calculated for the period 1/02/2011 to 29/02/2012. Beta measures the degree to which any portfolio of stocks is affected as compared to the effect on the market as a whole. The coefficient of determination (R2) measures the strength of relationship between two variables the return on a security versus that of the market.
* Volatility is the standard deviation of the daily returns for the period 1/02/2011 to 29/02/2012.
* Impact cost is calculated as the difference between actual buy price and ideal buy price, divided by ideal buy price, multiplied by 100. Hence ideal price is calculated as (best buy + best sell)/2. It is calculated for a month for the portfolio size of Rs. 5 lakh. It is calculated for the period February 01, 2012 to February 29, 2012.
Source: BSE.

Table 20: Component Stocks : S\&P CNX Nifty Index during February 2012

| Sl. <br> No. | Name of Security | Issued Capital (₹ crore) | Market Capitalisation (₹ crore) | Weightage <br> (Percent) | Beta | $\mathrm{R}^{2}$ | Daily Volatility (Percent) | Monthly <br> Return <br> (Percent) | Impact Cost (Percent) |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 1 | Infosys Ltd. | 287.1 | 1,39,021 | 8.5 | 1.0 | 0.4 | 1.1 | 5.0 | 0.1 |
| 2 | Reliance Industries Ltd. | 3,274.7 | 1,38,485 | 8.5 | 1.2 | 0.6 | 1.9 | 0.4 | 0.1 |
| 3 | I T C Ltd. | 780.0 | 1,11,838 | 6.8 | 0.5 | 0.3 | 0.8 | 1.8 | 0.1 |
| 4 | ICICI Bank Ltd. | 1,152.3 | 1,04,437 | 6.4 | 1.5 | 0.7 | 2.0 | 0.5 | 0.1 |
| 5 | HDFC Bank Ltd. | 468.4 | 93,005 | 5.7 | 1.0 | 0.6 | 1.5 | 5.1 | 0.1 |
| 6 | Housing Development Finance Corporation Ltd. | 294.9 | 88,146 | 5.4 | 1.0 | 0.6 | 1.4 | -5.0 | 0.1 |
| 7 | Larsen \& Toubro Ltd. | 122.4 | 70,300 | 4.3 | 1.2 | 0.5 | 2.5 | -0.2 | 0.1 |
| 8 | Tata Consultancy Services Ltd. | 195.7 | 61,996 | 3.8 | 1.0 | 0.4 | 1.2 | 7.9 | 0.1 |
| 9 | State Bank of India | 635.0 | 57,940 | 3.5 | 1.2 | 0.5 | 2.9 | 9.0 | 0.1 |
| 10 | Tata Motors Ltd. | 538.3 | 47,372 | 2.9 | 1.6 | 0.5 | 2.6 | 11.2 | 0.1 |
| 11 | Bharti Airtel Ltd. | 1,898.8 | 41,898 | 2.6 | 0.8 | 0.2 | 2.6 | -4.2 | 0.1 |
| 12 | Oil \& Natural Gas Corporation Ltd. | 4,277.7 | 39,553 | 2.4 | 0.5 | 0.2 | 1.5 | 6.2 | 0.1 |
| 13 | Hindustan Unilever Ltd. | 216.1 | 39,016 | 2.4 | 0.4 | 0.1 | 1.5 | 0.3 | 0.1 |
| 14 | Mahindra \& Mahindra Ltd. | 307.0 | 32,540 | 2.0 | 1.1 | 0.4 | 2.1 | 5.4 | 0.1 |
| 15 | Tata Steel Ltd. | 959.2 | 31,400 | 1.9 | 1.4 | 0.6 | 3.0 | 4.8 | 0.1 |
| 16 | Axis Bank Ltd. | 412.7 | 30,356 | 1.9 | 1.5 | 0.6 | 3.1 | 9.6 | 0.1 |
| 17 | Bajaj Auto Ltd. | 289.4 | 24,177 | 1.5 | 0.7 | 0.3 | 1.7 | 12.5 | 0.1 |
| 18 | Bharat Heavy Electricals Ltd. | 489.5 | 24,282 | 1.5 | 1.1 | 0.4 | 3.1 | 22.6 | 0.1 |
| 19 | NTPC Ltd. | 8,245.5 | 23,140 | 1.4 | 0.8 | 0.4 | 1.2 | 5.1 | 0.1 |
| 20 | Jindal Steel \& Power Ltd. | 93.5 | 22,565 | 1.4 | 1.2 | 0.5 | 2.8 | 7.6 | 0.1 |
| 21 | Wipro Ltd. | 491.7 | 22,088 | 1.4 | 0.9 | 0.4 | 1.7 | 4.5 | 0.1 |
| 22 | Coal India Ltd. | 6,316.4 | 21,128 | 1.3 | 0.6 | 0.1 | 1.9 | 2.2 | 0.1 |
| 23 | Dr. Reddy's Laboratories Ltd. | 84.8 | 20,719 | 1.3 | 0.5 | 0.2 | 1.1 | -2.8 | 0.1 |
| 24 | Sun Pharmaceutical Industries Ltd. | 103.6 | 20,681 | 1.3 | 0.5 | 0.2 | 1.2 | 0.3 | 0.1 |
| 25 | Kotak Mahindra Bank Ltd. | 369.9 | 20,324 | 1.2 | 1.1 | 0.5 | 1.7 | 9.9 | 0.1 |
| 26 | Hindalco Industries Ltd. | 191.5 | 19,151 | 1.2 | 1.6 | 0.5 | 3.3 | 1.6 | 0.1 |
| 27 | Tata Power Co. Ltd. | 237.3 | 18,594 | 1.1 | 0.9 | 0.3 | 3.2 | 10.6 | 0.1 |
| 28 | Hero MotoCorp Ltd. | 39.9 | 18,571 | 1.1 | 0.5 | 0.1 | 2.6 | 4.5 | 0.1 |
| 29 | Grasim Industries Ltd. | 91.7 | 17,436 | 1.1 | 0.6 | 0.3 | 1.3 | 6.1 | 0.1 |
| 30 | Sterlite Industries (India) Ltd. | 336.2 | 17,500 | 1.1 | 1.5 | 0.6 | 3.4 | 7.8 | 0.1 |
| 31 | GAIL (India) Ltd. | 1,268.5 | 16,840 | 1.0 | 0.6 | 0.2 | 1.7 | 0.4 | 0.1 |
| 32 | Infrastructure Development Finance Co. Ltd. | 1,464.1 | 16,722 | 1.0 | 1.5 | 0.5 | 3.4 | 6.2 | 0.1 |
| 33 | Maruti Suzuki India Ltd. | 144.5 | 16,600 | 1.0 | 0.8 | 0.2 | 2.0 | 5.7 | 0.1 |
| 34 | Cipla Ltd. | 160.6 | 16,083 | 1.0 | 0.4 | 0.1 | 1.8 | -9.5 | 0.1 |
| 35 | Power Grid Corporation of India Ltd. | 4,629.7 | 15,997 | 1.0 | 0.6 | 0.3 | 1.3 | 8.5 | 0.1 |
| 36 | Cairn India Ltd. | 1,903.3 | 13,459 | 0.8 | 0.8 | 0.3 | 1.9 | 8.8 | 0.1 |
| 37 | Punjab National Bank | 316.8 | 12,685 | 0.8 | 0.9 | 0.3 | 2.5 | 1.3 | 0.1 |
| 38 | ACC Ltd. | 187.7 | 12,188 | 0.7 | 0.7 | 0.3 | 2.2 | 9.5 | 0.1 |
| 39 | Ambuja Cements Ltd. | 306.9 | 12,122 | 0.7 | 0.8 | 0.2 | 2.1 | -0.1 | 0.1 |
| 40 | HCL Technologies Ltd. | 138.4 | 12,020 | 0.7 | 1.1 | 0.4 | 1.6 | 10.8 | 0.1 |
| 41 | Jaiprakash Associates Ltd. | 425.3 | 8,599 | 0.5 | 1.9 | 0.6 | 4.0 | 8.9 | 0.1 |
| 42 | Bharat Petroleum Corporation Ltd. | 361.5 | 8,557 | 0.5 | 0.5 | 0.1 | 1.8 | 15.7 | 0.1 |
| 43 | Sesa Goa Ltd. | 86.9 | 8,361 | 0.5 | 1.2 | 0.3 | 3.4 | -1.6 | 0.1 |
| 44 | DLF Ltd. | 339.7 | 8,232 | 0.5 | 1.6 | 0.5 | 3.3 | 4.8 | 0.1 |
| 45 | Reliance Infrastructure Ltd. | 263.1 | 8,044 | 0.5 | 1.4 | 0.4 | 4.1 | 10.8 | 0.1 |
| 46 | Siemens Ltd. | 68.1 | 6,774 | 0.4 | 0.8 | 0.4 | 2.1 | 8.9 | 0.1 |
| 47 | Ranbaxy Laboratories Ltd. | 211.0 | 6,574 | 0.4 | 0.6 | 0.1 | 1.4 | -4.6 | 0.1 |
| 48 | Reliance Power Ltd. | 2,805.1 | 6,561 | 0.4 | 1.3 | 0.4 | 4.2 | 18.1 | 0.1 |
| 49 | Reliance Communications Ltd. | 1,032.0 | 6,268 | 0.4 | 1.6 | 0.4 | 3.9 | -4.8 | 0.1 |
| 50 | Steel Authority of India Ltd. | 4,130.5 | 6,043 | 0.4 | 1.4 | 0.5 | 2.8 | 1.5 | 0.1 |

* Beta \& $\mathrm{R}^{2}$ are calculated for the period 1/02/2011 to 29/02/2012. Beta measures the degree to which any portfolio of stocks is affected as compared to the effect on the market as a whole. The coefficient of determination (R2) measures the strength of relationship between two variables the return on a security versus that of the market.
* Volatility is the standard deviation of the daily returns for the period 1/02/2011 to 29/02/2012.
* Impact cost is calculated as the difference between actual buy price and ideal buy price, divided by ideal buy price, multiplied by 100 . Hence ideal price is calculated as (best buy + best sell)/2. It is calculated for a month for the portfolio size of Rs. 5 lakh. It is calculated for the period February 01, 2012 to February $29,2012$.
* Impact Cost for S\&P CNX Nifty is the weightage average impact cost

Source: NSE.

Table 21: Advances/Declines in Cash Segment of BSE and NSE
(No. of Securities)

| Month/Date | BSE |  |  | NSE |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Advances | Declines | Advance / Decline Ratio | Advances | Declines | Advance / Decline Ratio |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Aug-10 | 1,838 | 1,391 | 1.3 | 802 | 593 | 1.4 |
| Sep-10 | 1,918 | 1,314 | 1.5 | 937 | 478 | 2.0 |
| Oct-10 | 1,778 | 1,452 | 1.2 | 846 | 574 | 1.5 |
| Nov-10 | 1,252 | 2,018 | 0.6 | 483 | 962 | 0.5 |
| Dec-10 | 442 | 2,836 | 0.2 | 143 | 1,304 | 0.1 |
| Jan-11 | 946 | 2,323 | 0.4 | 347 | 1,115 | 0.3 |
| Feb-11 | 420 | 2,844 | 0.1 | 96 | 1,371 | 0.1 |
| Mar-11 | 1,168 | 2,097 | 0.6 | 547 | 927 | 0.6 |
| Apr-11 | 2,671 | 613 | 4.4 | 1,355 | 129 | 10.5 |
| May-11 | 811 | 2,475 | 0.3 | 242 | 1,245 | 0.2 |
| Jun-11 | 1,313 | 1,975 | 0.7 | 550 | 946 | 0.6 |
| Jul-11 | 1,775 | 1,524 | 1.2 | 872 | 637 | 1.4 |
| Aug-11 | 610 | 2,699 | 0.2 | 175 | 1,339 | 0.1 |
| Sep-11 | 1,265 | 2,042 | 0.6 | 544 | 980 | 0.6 |
| Oct-11 | 975 | 2,332 | 0.4 | 405 | 1,125 | 0.4 |
| Nov-11 | 937 | 2,385 | 0.4 | 390 | 1,152 | 0.3 |
| Dec-11 | 522 | 2,802 | 0.2 | 140 | 1,405 | 0.1 |
| Jan-12 | 2,301 | 1,021 | 2.3 | 1,195 | 359 | 3.3 |
| Feb-12 | 2,617 | 756 | 3.5 | 1,403 | 151 | 9.3 |

Note: Advance/Decline is calculated based on the average price methodology.
Source: BSE and NSE.

Table 22: Trading Frequency in Cash Segment of BSE and NSE

| Month/ Year | BSE |  |  | NSE |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of Companies Listed | No. of companies Traded | Percent of Traded to Listed | No. of Companies Listed | No. of companies Traded | Percent of Traded to Listed |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| Aug-10 | 4,996 | 3,010 | 60.2 | 1,504 | 1,389 | 92.4 |
| Sep-10 | 4,997 | 3,055 | 61.1 | 1,512 | 1,395 | 92.3 |
| Oct-10 | 5,019 | 3,076 | 61.3 | 1,530 | 1,415 | 92.5 |
| Nov-10 | 5,022 | 2,992 | 59.6 | 1,440 | 1,419 | 98.5 |
| Dec-10 | 5,034 | 3,048 | 60.5 | 1,456 | 1,432 | 98.4 |
| Jan-11 | 5,047 | 2,984 | 59.1 | 1,462 | 1,440 | 98.5 |
| Feb-11 | 5,054 | 2,913 | 57.6 | 1,470 | 1,444 | 98.2 |
| Mar-11 | 5,067 | 2,933 | 57.9 | 1,484 | 1,450 | 97.7 |
| Apr-11 | 5,069 | 2,977 | 58.7 | 1,578 | 1,453 | 92.1 |
| May-11 | 5,078 | 2,924 | 57.6 | 1,585 | 1,463 | 92.3 |
| Jun-11 | 5,085 | 2,968 | 58.4 | 1,599 | 1,474 | 92.2 |
| Jul-11 | 5,096 | 2,976 | 58.4 | 1,606 | 1,478 | 92.0 |
| Aug-11 | 5,086 | 2,921 | 57.4 | 1,615 | 1,489 | 92.2 |
| Sep-11 | 5,092 | 2,851 | 56.0 | 1,622 | 1,495 | 92.2 |
| Oct-11 | 5,102 | 2,934 | 57.5 | 1,631 | 1,510 | 92.6 |
| Nov-11 | 5,105 | 2,832 | 55.5 | 1,633 | 1,512 | 92.6 |
| Dec-11 | 5,112 | 2,896 | 56.7 | 1,557 | 1,520 | 97.6 |
| Jan-12 | 5,115 | 2,931 | 57.3 | 1,557 | 1,520 | 97.6 |
| Feb-12 | 5,122 | 3,010 | 58.8 | 1,560 | 1,523 | 97.6 |

Source: BSE and NSE.

Table 23: Volatility* of Major Indices
(Percent)

| Month/Year | BSE Sensex | BSE 100 Index | BSE 500 | S\&P CNX <br> Nifty | CNX Nifty <br> Junior | S\&P CNX 500 |
| :--- | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| $2007-08$ | 1.9 | 2.0 | 2.0 | 2.0 | 2.4 | 2.0 |
| $2008-09$ | 2.8 | 2.7 | 2.6 | 2.7 | 2.8 | 2.5 |
| $2009-10$ | 1.9 | 1.8 | 1.8 | 1.9 | 2.0 | 1.8 |
| $2010-11$ | 1.1 | 1.1 | 1.1 | 1.1 | 1.1 | 1.0 |
| $2011-12 \$$ | 1.3 | 1.2 | 1.2 | 1.3 | 1.2 | 1.2 |
| Apr-11 | 1.1 | 1.0 | 1.0 | 1.0 | 0.9 | 0.9 |
| May-11 | 1.1 | 1.1 | 1.0 | 1.1 | 1.1 | 1.1 |
| Jun-11 | 1.0 | 0.9 | 0.9 | 1.0 | 0.9 | 0.9 |
| Jul-11 | 1.5 | 0.9 | 0.9 | 1.0 | 1.0 | 0.9 |
| Aug-11 | 1.6 | 1.4 | 1.2 | 1.0 | 1.1 |  |
| Sep-11 | 1.6 | 1.5 | 1.4 | 1.6 | 1.4 | 1.4 |
| Oct-11 | 1.5 | 1.3 | 1.6 | 1.2 | 1.4 |  |
| Nov-11 | 1.3 | 1.3 | 1.2 | 1.3 | 1.2 | 1.2 |
| Dec-11 | 1.5 | 1.5 | 1.4 | 1.5 | 1.3 | 1.4 |
| Jan-12 | 1.1 | 1.1 | 1.1 | 1.1 | 1.2 | 1.1 |
| Feb-12 | 1.1 | 1.2 | 1.2 | 1.1 | 1.7 | 1.3 |

\$ indicates as on last trading day of Feb. 2012.

* Volatility is calculated as the standard deviation of the natural $\log$ of daily returns in indices for the respective period. Source: BSE and NSE.

Table 24: Percentage Share of Top ' $N$ 'Securities/Members in Turnover in Cash Segment
(Percent)

| Month/Year | BSE |  |  |  |  | NSE |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Top | 5 | 10 | 25 | 50 | 100 | 5 | 10 | 25 | 50 | 100 |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| Securities |  |  |  |  |  |  |  |  |  |  |
| 2008-09 | 18.5 | 29.6 | 49.0 | 66.0 | 79.6 | 20.5 | 32.6 | 56.4 | 74.7 | 87.7 |
| 2009-10 | 15.3 | 22.2 | 35.3 | 47.8 | 62.4 | 13.7 | 23.0 | 41.0 | 58.5 | 74.4 |
| 2010-11 | 10.2 | 15.1 | 25.9 | 37.3 | 51.5 | 15.3 | 23.0 | 38.7 | 53.6 | 68.9 |
| 2011-12\$ | 14.7 | 22.9 | 36.9 | 51.3 | 67.1 | 17.9 | 28.0 | 45.5 | 62.1 | 78.5 |
| Apr-11 | 22.5 | 27.9 | 39.9 | 52.2 | 67.0 | 17.4 | 25.6 | 42.5 | 57.6 | 73.2 |
| May-11 | 14.1 | 22.0 | 35.9 | 50.9 | 66.3 | 18.3 | 27.6 | 45.0 | 60.8 | 76.9 |
| Jun-11 | 13.9 | 23.2 | 37.4 | 51.1 | 66.2 | 15.6 | 25.3 | 43.5 | 59.2 | 75.7 |
| Jul-11 | 20.3 | 28.3 | 41.9 | 55.3 | 71.3 | 13.3 | 21.9 | 39.5 | 55.9 | 73.6 |
| Aug-11 | 14.8 | 23.0 | 37.6 | 51.7 | 66.8 | 16.4 | 27.2 | 46.0 | 62.1 | 78.2 |
| Sep-11 | 16.1 | 24.3 | 40.9 | 56.0 | 70.5 | 18.5 | 28.2 | 46.9 | 63.3 | 79.5 |
| Oct-11 | 17.1 | 26.5 | 42.9 | 57.3 | 72.2 | 20.0 | 31.4 | 50.5 | 65.6 | 81.1 |
| Nov-11 | 17.5 | 25.6 | 39.7 | 54.2 | 69.7 | 20.4 | 31.6 | 49.4 | 65.4 | 81.2 |
| Dec-11 | 19.6 | 32.4 | 48.7 | 62.7 | 75.5 | 21.6 | 33.3 | 51.6 | 67.6 | 83.0 |
| Jan-12 | 14.9 | 25.0 | 40.8 | 55.4 | 69.6 | 17.9 | 29.4 | 47.7 | 64.5 | 80.6 |
| Feb-12 | 14.7 | 22.9 | 36.9 | 51.3 | 67.1 | 17.9 | 28.0 | 45.5 | 62.1 | 78.5 |
| Members |  |  |  |  |  |  |  |  |  |  |
| 2008-09 | 14.3 | 21.7 | 38.2 | 55.8 | 73.3 | 13.6 | 23.6 | 43.6 | 61.2 | 75.4 |
| 2009-10 | 13.3 | 21.1 | 37.3 | 53.3 | 71.5 | 14.9 | 24.0 | 41.8 | 57.8 | 72.6 |
| 2010-11 | 13.3 | 21.6 | 36.6 | 51.9 | 70.2 | 14.3 | 23.8 | 42.9 | 58.6 | 73.0 |
| 2011-12\$ | 17.4 | 26.1 | 40.8 | 56.9 | 73.9 | 16.9 | 27.7 | 48.6 | 64.8 | 79.1 |
| Apr-11 | 25.5 | 33.7 | 47.0 | 60.2 | 75.3 | 14.6 | 24.5 | 44.8 | 60.9 | 75.7 |
| May-11 | 15.3 | 24.0 | 39.0 | 54.8 | 72.4 | 13.7 | 24.8 | 45.9 | 61.5 | 76.5 |
| Jun-11 | 16.0 | 24.4 | 40.5 | 55.7 | 72.7 | 14.2 | 24.9 | 45.2 | 61.2 | 76.1 |
| Jul-11 | 16.0 | 23.6 | 39.2 | 54.4 | 72.0 | 14.8 | 24.7 | 44.6 | 60.5 | 75.6 |
| Aug-11 | 15.1 | 22.9 | 38.8 | 54.7 | 72.0 | 15.2 | 26.1 | 46.8 | 63.3 | 77.8 |
| Sep-11 | 15.4 | 25.6 | 40.2 | 55.3 | 72.6 | 14.2 | 24.5 | 45.7 | 62.6 | 77.5 |
| Oct-11 | 16.3 | 24.9 | 39.9 | 55.5 | 72.8 | 14.4 | 25.5 | 46.5 | 62.4 | 77.4 |
| Nov-11 | 16.9 | 25.1 | 40.7 | 56.5 | 72.5 | 15.4 | 26.6 | 48.0 | 63.8 | 78.3 |
| Dec-11 | 17.5 | 26.5 | 42.5 | 57.5 | 73.7 | 16.7 | 27.6 | 48.3 | 64.3 | 78.8 |
| Jan-12 | 18.5 | 27.5 | 42.4 | 57.6 | 74.4 | 15.6 | 26.2 | 46.8 | 63.6 | 78.3 |
| Feb-12 | 17.4 | 26.1 | 40.8 | 56.9 | 73.9 | 16.9 | 27.7 | 48.6 | 64.8 | 79.1 |

\$ indicates as on last trading day of Feb. 2012.
Source: BSE and NSE.
Table 25: Settlement Statistics for Cash Segment of BSE

| Month/ Year | No. of Trades (Lakh) | Traded Quantity (Lakh) | Delivered Quantity (Lakh) | Percent of Delivered Quantity to Traded Quantity | Turnover (₹ crore) | Delivered Value (₹ crore) | Percent of Delivered Value to Total Turnover | Delivered Quantity in Demat Mode (Lakh) | Percent of Demat Delivered Quantity to Total Delivered Quantity | Delivered Value in Demat Mode (F crore) | Percent of Demat Delivered Value to Total Delivered Value | Short Delivery (Auctioned quantity) (Lakh) | Percent of Short Delivery to Delivery Quantity | Unrectified Bad Delivery (Auctioned quantity) (Lakh) | Percent of Unrectified Bad Delivery to Delivery Quantity | Funds Pay-in (F crore) | Securities <br> Pay-in <br> (₹ crore) | Settlement Guarantee Fund (₹ crore) |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 |
| 2008.09 | 5,408 | 7,39,601 | 1,96,630 | 26.6 | 11,00,074 | 2,30,332 | 20.9 | 1,96,096 | 99.7 | 2,30,173 | 99.9 | 740 | 0.4 | 0.1 | 0.0 | 84,841 | 2,30,332 | 3,624 |
| 2009-10 | 6,056 | 11,36,513 | 3,63,578 | 32.0 | 13,78,809 | 3,11,364 | 22.6 | 3,63,500 | 100.0 | 3,11,352 | 100.0 | 1,769 | 0.5 | 0.0 | 0.0 | 99,102 | 3,11,364 | 4,398 |
| 2010-11 | 5,285 | 9,90,776 | 3,76,890 | 38.0 | 11,05,027 | 3,02,126 | 27.3 | 3,74,277 | 99.3 | 3,02,082 | 100.0 | 1,323 | 0.4 | 0.0 | 0.0 | 88,072 | 3,02,126 | 4,138 |
| 2011-12\$ | 3,611 | 5,91,728 | 2,29,233 | 38.7 | 6,04,780 | 1,62,296 | 26.8 | 2,29,227 | 100.0 | 1,62,295 | 100.0 | 809 | 0.4 | 0.0 | 0.0 | 58,174 | 1,62,296 | 3,305 |
| Apr-11 | 327 | 62,262 | 21,225 | 35.2 | 69,336 | 17,952 | 25.9 | 21,924 | 100.0 | 17,952 | 100.0 | 83 | 0.4 | 0.0 | 0.0 | 7,364 | 17,952 | 4,082 |
| May-11 | 336 | 53,874 | 21,466 | 39.8 | 59,494 | 15,828 | 26.6 | 21,465 | 100.0 | 15,828 | 100.0 | 88 | 0.4 | 0.0 | 0.0 | 5,264 | 15,828 | 3,989 |
| Jun-11 | 335 | 57,093 | 21,629 | 37.9 | 59,337 | 15,983 | 26.9 | 21,628 | 100.0 | 15,982 | 100.0 | 87 | 0.4 | 0.0 | 0.0 | 5,772 | 15,983 | 3,963 |
| Jul-11 | 337 | 62,969 | 23,260 | 36.9 | 59,555 | 16,217 | 27.2 | 23,259 | 100.0 | 16,217 | 100.0 | 82 | 0.4 | 0.0 | 0.0 | 5,739 | 16,217 | 3,795 |
| Aug-11 | 331 | 56,341 | 22,368 | 39.7 | 53,301 | 15,049 | 28.2 | 22,368 | 100.0 | 15,049 | 100.0 | 37 | 0.2 | 0.0 | 0.0 | 4,935 | 15,449 | 3,937 |
| Sep-11 | 334 | 51,748 | 20,058 | 38.8 | 54,360 | 14,094 | 25.9 | 20,058 | 100.0 | 14,094 | 100.0 | 124 | 0.6 | 0.0 | 0.0 | 4,411 | 14,094 | 3,747 |
| Oct-11 | 279 | 37,421 | 15,244 | 40.7 | 43,515 | 11,408 | 26.2 | 15,242 | 100.0 | 11,408 | 100.0 | 57 | 0.4 | 0.0 | 0.0 | 4,488 | 11,408 | 3,627 |
| Nov-11 | 295 | 46,388 | 21,069 | 45.4 | 43,872 | 11,684 | 26.6 | 21,069 | 100.0 | 11,684 | 100.0 | 104 | 0.5 | 0.0 | 0.0 | 4,244 | 11,684 | 3,567 |
| Dec-11 | 269 | 40,714 | 17,045 | 41.9 | 39,492 | 11,521 | 29.2 | 17,045 | 100.0 | 11,521 | 100.0 | 43 | 0.3 | 0.0 | 0.0 | 4,526 | 11,521 | 3,472 |
| Jan-12 | 352 | 54,648 | 21,140 | 38.7 | 52,571 | 13,788 | 26.2 | 21,140 | 100.0 | 13,788 | 100.0 | 55 | 0.3 | 0.0 | 0.0 | 4,028 | 13,788 | 3,471 |
| Feb-12 | 415 | 68,270 | 24,030 | 35.2 | 69,947 | 18,772 | 26.8 | 24,030 | 100.0 | 18,72 | 100.0 | 47 | 0.2 | 0.0 | 0.0 | 7,404 | 18,772 | 3,305 |

[^11]Table 26: Settlement Statistics for Cash Segment of NSE

| $\begin{gathered} \text { Month/ } \\ \text { Year } \end{gathered}$ | No. of <br> Trades <br> (Lakh) | Traded (Lakh) | Delivered Quantity (Lakh) | Percent <br> Delivered <br> Quantity <br> to Traded <br> Quantity | Turnover (₹ crore) | Delivered Value (₹ crore) | Percent of <br> Delivered <br> Value <br> to Total <br> Turnover | Delivered Quantity in Demat Mode (Lakh) | Percent <br> of Demat <br> Delivered <br> Quantity <br> to Total <br> Delivered <br> Quantity | Delivered Value in Demat Mode (₹ crore) | Percent <br> of Demat <br> Delivered <br> Value to Total Delivered Value | Short Delivery (Auctioned quantity) (Lakh) | Percent of Short Delivery to Delivery | $\begin{array}{\|c\|} \hline \text { Unrectified } \\ \text { Bad } \\ \text { Delivery } \\ \text { (Auctioned } \\ \text { quantity) } \\ \text { (Lakh) } \end{array}$ | Percent of Unrectified Bad Delivery to Delivery | Funds <br> Pay-in <br> (₹ crore) | Securities <br> Pay-in <br> (₹ crore) | Settlement Guarantee Fund (₹ crore) |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 |
| 2008-09 | 13,639 | 14,18,928 | 3,03,299 | 21.4 | 27,49,450 | 6,10,498 | 22.2 | 3,03,299 | 100.0 | 6,10,498 | 100.0 | 625 | 0.2 | 0.0 | 0.0 | 2,20,704 | 6,10,498 | 4,844 |
| 2009-10 | 16,788 | 22,05,878 | 4,73,952 | 21.5 | 41,29,214 | 9,16,460 | 22.2 | 4,73,952 | 100.0 | 9,16,460 | 100.0 | 862 | 0.2 | 0.0 | 0.0 | 2,78,387 | 9,16,460 | 5,547 |
| 2010-11 | 15,480 | 18,10,910 | 4,97,367 | 27.5 | 35,65,195 | 9,78,015 | 27.4 | 4,97,367 | 100.0 | 9,78,015 | 100.0 | 903 | 0.2 | 0.0 | 0.0 | 2,93,357 | 9,79,269 | 5,100 |
| 2011-12\$ | 13,016 | 14,38,935 | 4,02,395 | 28.0 | 25,30,018 | 7,13,109 | 28.2 | 4,02,395 | 100.0 | 7,13,109 | 100.0 | 665 | 0.2 | 0.0 | 0.0 | 2,30,252 | 7,13,918 | 4,830 |
| Apr-11 | 1,072 | 1,29,530 | 38,194 | 29.5 | 2,30,464 | 65,790 | 28.5 | 38,194 | 100.0 | 65,790 | 100.0 | 109 | 0.3 | 0.0 | 0.0 | 20,358 | 65,874 | 5,186 |
| May-11 | 1,158 | 1,18,678 | 34,845 | 29.4 | 2,37,410 | 68,671 | 28.9 | 34,845 | 100.0 | 68,671 | 100.0 | 113 | 0.3 | - | - | 20,526 | 68,823 | 4,946 |
| Jun-11 | 1,156 | 1,19,392 | 32,856 | 27.5 | 2,20,179 | 62,504 | 28.4 | 32,856 | 100.0 | 62,504 | 100.0 | 43 | 0.1 | - | - | 18,508 | 62,575 | 4,900 |
| Jul-11 | 1,147 | 1,19,103 | 34,827 | 29.2 | 2,26,774 | 66,031 | 29.1 | 34,827 | 100.0 | 66,031 | 100.0 | 47 | 0.1 | - | - | 19,660 | 66,105 | 4,806 |
| Aug-11 | 1,252 | 1,35,926 | 39,968 | 29.4 | 2,41,215 | 69,613 | 28.9 | 39,968 | 100.0 | 69,613 | 100.0 | 48 | 0.1 | - | - | 22,199 | 69,674 | 4,732 |
| Sep-11 | 1,160 | 1,25,396 | 32,847 | 26.2 | 2,20,544 | 58,741 | 26.6 | 32,847 | 100.0 | 58,741 | 100.0 | 44 | 0.1 | - | - | 22,571 | 58,806 | 4,791 |
| Oct-11 | 1,660 | 1,05,178 | 30,600 | 29.1 | 2,02,460 | 56,849 | 28.1 | 30,600 | 100.0 | 56,849 | 100.0 | 52 | 0.2 | - | - | 19,270 | 56,906 | 4,677 |
| Nov-11 | 1,117 | 1,22,468 | 35,989 | 29.4 | 2,04,909 | 58,432 | 28.5 | 35,989 | 100.0 | 58,432 | 100.0 | 55 | 0.2 | - | - | 18,643 | 58,486 | 4,513 |
| Dec-11 | 1,105 | 1,16,298 | 32,488 | 27.9 | 1,98,607 | 54,241 | 27.3 | 32,488 | 100.0 | 54,241 | 100.0 | 39 | 0.1 | - | - | 18,070 | 54,283 | 4,363 |
| Jan-12 | 1,267 | 1,44,164 | 37,757 | 26.2 | 2,26,526 | 60,612 | 26.8 | 37,757 | 100.0 | 60,612 | 100.0 | 63 | 0.2 | - | - | 18,502 | 60,687 | 4,632 |
| Feb-12 | 1,522 | 2,02,802 | 52,023 | 25.7 | 3,20,929 | 91,625 | 28.5 | 52,023 | 100.0 | 91,625 | 100.0 | 53 | 0.1 | $\cdot$ | - | 31,946 | 91,699 | 4,830 |

[^12]Table 27: Equity Derivatives Segment at BSE (Turnover in Notional Value)

| Month/ Year | No. of Trading Days | Index Futures |  | Stock Futures |  | Index Options |  |  |  | Stock Options |  |  |  | Total |  | Open Interest at the end of |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  | Call | Put |  | Call |  | Put |  |  |  |  |  |
|  |  | No. of Contracts | Turnover (₹ crore) |  |  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) |  | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of <br> Contracts | Turnover (₹ crore) | No. of <br> Contracts | Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 |
| 2008-09 | 243 | 4,95,830 | 11,757 | 299 | 9 | 251 | 6 | 122 | 3 | 0 | 0 | 0 | 0 | 4,96,502 | 11,775 | 22 | 0 |
| 2009-10 | 244 | 3,744 | 96 | 6 | 0 | 5,276 | 138 | 0 | 0 | 0 | 0 | 0 | 0 | 9,026 | 234 | 0 | 0 |
| 2010-11 | 254 | 5,613 | 154 | 0 | 0 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 0 | 5,623 | 154 | 4 | 0 |
| 2011-12\$ | 227 | 5,638,736 | 140,771 | 274,310 | 8,727 | 4,298,017 | 122,774 | 13,310,410 | 306,264 | 35,533 | 1,160 | 2,174 | 61 | 23,559,180 | 579,758 | 22,172 | 592 |
| Apr-11 | 18 | 353 | 10 | 82 | 3 | 3,348 | 99 | 0 | 0 | 1,142 | 36 | 0 | 0 | 4,925 | 148 | 1 | 0 |
| May-11 | 22 | 39 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 9,015 | 282 | 0 | 0 | 9,054 | 283 | 1 | 0 |
| Jun-11 | 22 | 487 | 13 | 2 | 0 | 0 | 0 | 0 | 0 | 1,929 | 58 | 0 | 0 | 2,418 | 72 | 38 | 1 |
| Jul-11 | 21 | 706 | 20 | 532 | 16 | 30 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 1,268 | 36 | 18 | 0 |
| Aug-11 | 21 | 428 | 11 | 1,736 | 47 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2,164 | 58 | 3 | 0 |
| Sep-11 | 21 | 19,303 | 474 | 7,759 | 241 | 4,541 | 120 | 86 | 2 | 91 | 2 | 2 | 0 | 31,782 | 840 | 633 | 16 |
| Oct-11 | 19 | 1,07,417 | 2,730 | 46,749 | 1,378 | 13,663 | 356 | 7,907 | 200 | 11,735 | 365 | 1,031 | 32 | 1,88,502 | 5,061 | 2,629 | 71 |
| Nov-11 | 20 | 7,72,190 | 19,253 | 33,048 | 1,222 | 48,197 | 1,161 | 33,136 | 1,026 | 11,157 | 400 | 540 | 12 | 8,98,268 | 23,072 | 21,553 | 521 |
| Dec-11 | 21 | 15,69,569 | 37,545 | 73,314 | 2,152 | 2,17,809 | 5,445 | 63,791 | 1,473 | 2 | 0 | 0 | 0 | 19,24,485 | 46,615 | 45,176 | 1,218 |
| Jan-12 | 22 | 18,99,450 | 46,639 | 64,293 | 1,940 | 5,38,404 | 13,657 | 290,718 | 6,920 | 0 | 0 | 0 | 0 | 27,92,865 | 69,155 | 34,040 | 1,084 |
| Feb-12 | 20 | 12,68,794 | 34,075 | 46,795 | 1,730 | 34,72,025 | 101,937 | 12,914,772 | 296,642 | 462 | 17 | 601 | 18 | 1,77,03,449 | 4,34,419 | 22,172 | 592 |

[^13]Table 28: Equity Derivatives Segment at NSE (Turnover in Notional Value)

| Month/ Year | No. of Trading Days | Index Futures |  | Stock Futures |  | Index Options |  |  |  | Stock Options |  |  |  | Total |  | Open Interest at the end of |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  | Call | Put |  | Call |  | Put |  |  |  |  |  |
|  |  | No. of Contracts | Turnover <br> (₹ crore) |  |  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover <br> (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover ( ${ }^{2}$ crore) | $\left\|\begin{array}{c} \text { No. of } \\ \text { Contracts } \end{array}\right\|$ | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | $s\binom{\text { Value }}{s(₹ \text { crore })}$ |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 |
| 2008-09 | 243 | 21,04,28,103 | 35,70,111 | 22,15,77,980 | 34,79,642 | 11,04,31,974 | 20,02,544 | 10,16,56,470 | 17,28,957 | 97,62,968 | 1,71,843 | 35,33,002 | 57,384 | 65,73,90,497 | 1,10,10,482 | 32,27,759 | 57,705 |
| 2009-10 | 244 | 17,83,06,889 | 39,34,389 | 14,55,91,240 | 51,95,247 | 16,76,83,928 | 40,49,266 | 17,36,95,595 | 39,78,699 | 1,06,14,147 | 3,89,158 | 34,02,123 | 1,16,907 | 67,92,93,922 | 1,76,63,665 | 34,89,790 | 97,978 |
| 2010-11 | 254 | 16,50,23,653 | 43,56,755 | 18,60,41,459 | 54,95,757 | 31,45,33,244 | 90,90,702 | 33,61,05,313 | 92,74,664 | 2,42,73,560 | 7,77,109 | 82,34,833 | 2,53,235 | 103,42,12,062 | 2,92,48,221 | 36,90,373 | 1,01,816 |
| 2011-12\$ | 227 | 13,26,96,678 | 32,40,027 | 14,50,81,828 | 36,90,544 | 38,84,97,002 | 1,04,63,300 | 39,50,48,128 | 1,00,99,895 | 2,23,51,376 | 6,03,170 | 1,08,07,547 | 2,73,565 | 109,44,82,559 | 2,83,70,501 | 41,30,573 | 1,13,452 |
| Apr-11 | 18 | 1,02,71,439 | 2,82,303 | 1,28,80,705 | 3,53,159 | 2,82,12,015 | 8,43,835 | 2,78,19,338 | 8,02,046 | 17,55,056 | 52,785 | 6,01,461 | 17,173 | 8,15,40,014 | 23,51,300 | 40,07,516 | 1,09,326 |
| May-11 | 22 | 1,18,88,838 | 3,05,745 | 1,34,74,455 | 3,36,689 | 3,62,80,374 | 10,27,313 | 3,17,54,162 | 8,65,584 | 18,73,595 | 50,101 | 7,70,401 | 19,707 | 9,60,41,825 | 26,05,138 | 42,40,222 | 1,12,112 |
| Jun-11 | 22 | 1,03,13,33 | 2,65,178 | 1,29,93,351 | 3,22,695 | 3,31,30,753 | 9,28,533 | 3,17,02,572 | 8,56,038 | 18,65,161 | 47,520 | 7,39,167 | 18,214 | 9,07,44,339 | 24,38,177 | 32,77,324 | 91,467 |
| Jul-11 | 21 | 1,00,48,859 | 2,65,641 | 1,22,60,020 | 3,49,891 | 3,33,95,753 | 9,57,647 | 3,28,72,684 | 9,10,079 | 19,51,542 | 57,734 | 8,48,888 | 23,974 | 9,13,77,746 | 25,64,965 | 37,78,040 | 1,02,002 |
| Aug-11 | 21 | 1,45,85,694 | 3,47,177 | 1,33,66,537 | 3,33,791 | 4,19,74,923 | 11,07,825 | 4,41,66,928 | 11,01,698 | 19,42,086 | 51,801 | 8,49,593 | 21,457 | 11,68,85,761 | 29,63,749 | 44,46,681 | 1,09,023 |
| Sep-11 | 21 | 1,47,96,43 | 3,46,826 | 1,33,29,926 | 3,26,290 | 3,93,08,648 | 10,17,491 | 4,38,13,388 | 10,68,239 | 20,17,590 | 51,575 | 10,39,658 | 24,843 | 11,43,05,645 | 28,35,264 | 38,68,965 | 93,359 |
| Oct-11 | 19 | 1,12,89,988 | 2,65,945 | 1,13,58,625 | 2,79,971 | 3,02,05,915 | 7,91,213 | 3,37,44,688 | 8,29,905 | 16,36,032 | 43,372 | 9,05,536 | 22,814 | 8,91,40,784 | 22,33,221 | 43,72,207 | 1,13,207 |
| Nov-11 | 20 | 1,34,69,578 | 3,12,139 | 1,33,98,165 | 3,05,421 | 4,08,98,635 | 10,55,219 | 3,96,44,152 | 9,72,017 | 19,27,405 | 47,176 | 10,24,494 | 24,586 | 11,03,62,429 | 27,16,559 | 44,95,500 | 1,04,196 |
| Dec-11 | 21 | 1,38,86,601 | 3,07,198 | 1,27,55,993 | 2,79,921 | 4,52,73,935 | 11,32,427 | 4,16,06,078 | 9,76,324 | 20,31,464 | 46,806 | 11,93,943 | 26,188 | 11,67,48,014 | 27,68,863 | 35,31,984 | 79,867 |
| Jan-12 | 22 | 1,08,56,475 | 2,50,738 | 1,39,58,030 | 3,50,848 | 2,98,04,342 | 7,59,484 | 3,26,19,699 | 7,83,058 | 26,78,358 | 70,805 | 14,79,438 | 36,554 | 9,13,96,342 | 22,51,487 | 41,24,155 | 1,07,672 |
| Feb-12 | 20 | 1,12,89,436 | 2,91,138 | 1,53,06,021 | 4,51,869 | 3,00,11,709 | 8,42,314 | 3,53,04,439 | 9,34,906 | 26,73,087 | 83,495 | 13,54,968 | 38,056 | 9,59,39,660 | 26,41,778 | 41,30,573 | 1,13,452 |

\$ indicates as on last trading day of Feb. 2012.
Notional Turnover $=($ Strike Price + Premium $)$ * Quantity .
Table 29: Equity Derivatives Trading at NSE during February 2012 (Turnover in Notional Value)

| Date | Index Futures |  | Stock Futures |  | Index Options |  |  |  | Stock Options |  |  |  | Total Turnover |  | Open Interest at the end of the day |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | Calls | Puts |  | Calls |  | Puts |  |  |  |  |  |
|  | No. of Contracts | Turnover (₹ crore) |  |  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of <br> Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of contracts | Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 |
| 1-Feb-12 | 4,65,944 | 11,408 | 6,02,951 | 16,595 | 12,34,229 | 33,436 | 12,07,101 | 30,513 | 1,18,015 | 3,451 | 53,894 | 1,430 | 36,82,134 | 96,832 | 42,91,751 | 1,13,039 |
| 2-Feb-12 | 5,75,372 | 14,206 | 7,71,931 | 21,679 | 13,80,650 | 37,745 | 16,02,573 | 40,910 | 1,43,978 | 4,273 | 72,438 | 1,937 | 45,46,942 | 1,20,751 | 43,87,623 | 1,16,221 |
| 3-Feb-12 | 4,34 | 10,834 | 5,20,450 | 14,960 | 11,74,226 | 32,290 | 12, | 33,056 | 98,525 | 3,040 | 48,701 | 1,311 | 35,71,915 | 95,492 | 45,09,949 | 1,20, |
| 6-Feb-12 | 4,85,305 | 12,232 | 5,80,385 | 16,865 | 14,52,119 | 40,500 | 16,87,48 | 43 | 1,21,036 | 3,763 | 63,040 | 1,755 | 43,89,373 | 1,18,715 | 47,04,085 | 1,27,024 |
| 7-Feb-12 | 5,07 | 12, | 6,2 | 17,952 | 14,25,21 | 39 | 16 | 44,10 | 1,07 | 3,265 | 60,287 | 1,658 | 44,23,158 | 1,19,563 | 48,57,100 | 1,30,438 |
| 8-Feb-12 | 5,69,388 | 14,326 | 6,33,042 | 18, | 14,31,554 | 39,76 | 17,00,2 | 44,337 | 1,24,319 | 3,762 | 67,760 | 1,849 | 45,26,312 | 1,22,041 | 49,66,792 | 1,34,447 |
| 9-Feb-12 | 4,80,034 | 12,145 | 6,21,380 | 17,977 | 12,86,454 | 35,807 | 15,55,717 | 40,441 | 1,28,616 | 4,012 | 65,777 | 1,838 | 41,37,978 | 1,12,219 | 50,58,142 | 1,38,315 |
| 10-Feb-12 | 5,96,964 | 15,199 | 6,52,701 | 18,831 | 16,65,555 | 46,379 | 19,14,919 | 50,331 | 1,41,900 | 4,287 | 75,685 | 2,042 | 50,47,724 | 1,37,069 | 50,95,647 | 1,38,757 |
| 13-Feb-12 | 4,24,352 | 10,809 | 6,1 | 17,775 | 12,78,363 | 35,483 | 16,21,7 | 42,507 | 1,51,839 | 4,526 | 93,107 | 2,471 | 41,89,287 | 1,13,572 | 51,51,212 | 1,40,454 |
| 14-Feb-12 | 3,61,700 | 9,306 | 6,16,051 | 18,497 | 12,00,652 | 33,413 | 13,61,7 | 35,750 | 1,31,998 | 4,213 | 72,082 | 2,076 | 37,44,183 | 1,03,255 | 52,05,857 | 1,42,991 |
| 15-Feb-12 | 5,45,325 | 14,311 | 8,40,598 | 26,136 | 20,17,163 | 56,761 | 24,66,758 | 65,738 | 1,89,528 | 6,237 | 87,449 | 2,676 | 61,46,821 | 1,71,859 | 53,20,287 | 1,49,693 |
| 16-Feb-12 | 4,60,135 | 12,139 | 8,71,622 | 26,774 | 13,16,745 | 37,058 | 18,15,354 | 48,646 | 1,84,932 | 5,881 | 86,813 | 2,525 | 47,35,601 | 1,33,023 | 53,92,249 | 1,51,728 |
| 17-Feb-12 | 5,94,237 | 15,985 | 10,65,405 | 32,905 | 19,76,981 | 56,301 | 24,62,392 | 66,653 | 2,02,377 | 6,519 | 83,976 | 2,490 | 63,85,368 | 1,80,853 | 54,73,593 | 1,55,045 |
| 21-Feb-12 | 7,06,894 | 19,286 | 11,80,500 | 36,056 | 14,44,950 | 41,208 | 18,74,128 | 51,166 | 1,33,943 | 4,215 | 53,799 | 1,549 | 53,94,214 | 1,53,479 | 55,48,120 | 1,58,653 |
| 22-Feb-12 | 9,18,957 | 24,699 | 14,49,197 | 43,918 | 24,17,812 | 68,603 | 28,94,364 | 79,320 | 1,68,692 | 5,347 | 86,989 | 2,526 | 79,36,011 | 2,24,413 | 57,48,994 | 1,60,355 |
| 23-Feb-12 | 9,74,529 | 25,686 | 13,40,534 | 39,264 | 31,73,548 | 88,810 | 35,86,617 | 97,544 | 1,48,882 | 4,639 | 97,790 | 2,827 | 93,21,900 | 2,58,771 | 34,62,598 | 96,380 |
| 24-Feb-12 | 5,27,792 | 13,599 | 5,65,866 | 16,597 | 8,78,337 | 25,476 | 10,28,165 | 27,479 | 82,939 | 2,676 | 39,710 | 1,118 | 31,22,809 | 86,945 | 36,86,119 | 1,01,614 |
| 27-Feb-12 | 5,82,153 | 14,715 | 5,61,941 | 15,819 | 11,66,360 | 33,432 | 12,51,949 | 32,876 | 88,101 | 2,704 | 49,805 | 1,331 | 37,00,309 | 1,00,877 | 38,99,228 | 1,04,241 |
| 28-Feb-12 | 5,05,358 | 12,825 | 5,76,789 | 17,061 | 10,16,793 | 29,137 | 10,95,778 | 28,577 | 97,653 | 3,187 | 44,552 | 1,240 | 33,36,923 | 92,028 | 40,09,878 | 1,09,795 |
| 29-Feb-12 | 5,72,474 | 14,614 | 6,08,021 | 18,204 | 10,73,999 | 30,944 | 11,86,748 | 31,356 | 1,08,142 | 3,498 | 51,314 | 1,408 | 36,00,698 | 1,00,023 | 41,30,573 | 1,13,452 |

Notional Value of Outstanding Contracts for OPTIDX - Open Interest * Close price S\&P CNX Nifty.
Notional Turnover $=($ Strike Price + Premium $) *$ Quantity .
Index Futures, Index Options, Stock Options and Stock Futures were introduced in September 2000, September 2001, September 2001 and November 2001, respectively. Open interest value is computed as Underlying close price*Quantity.
Table 30: Settlement Statistics in Equity Derivatives Segment at BSE and NSE

| Month/ Year | BSE |  |  |  |  |  | NSE |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Index/Stock Futures |  | Index/Stock Options |  | Total | Settlement Gurantee Fund | Index/Stock Futures |  | Index/Stock Options |  | Total | Settlement Gurantee Fund |
|  | MTM <br> Settlement | Final Settlement | Premium Settlement | Exercise Settlement |  |  | MTM <br> Settlement | Final Settlement | Premium Settlement | Exercise Settlement |  |  |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 2008-09 | 110.4 | 2.7 | 0.1 | 0.0 | 113.2 | 81.5 | 75,194 | 1,498 | 10,960 | 4,188 | 91,840 | 23,656 |
| 2009-10 | 0.5 | 0.0 | 0.1 | 0.0 | 0.6 | 72.2 | 60,656 | 1,395 | 11,011 | 3,881 | 76,943 | 31,572 |
| 2010-11 | 1.2 | 0.0 | 0.0 | 0.0 | 1.2 | 70.7 | 67,288 | 1,591 | 12,703 | 2,119 | 83,701 | 29,759 |
| 2011-12\$ | 51.2 | 10.9 | 16.9 | 70.4 | 149.3 | 231.0 | 51,264 | 1,190 | 11,475 | 1,467 | 65,396 | 26,859 |
| Apr-11 | 0.1 | 0.0 | 0.4 | 0.0 | 0.5 | 70.4 | 3,504 | 104 | 873 | 56 | 4,536 | 29,601 |
| May-11 | 0.0 | 0.0 | 0.1 | 0.0 | 0.1 | 69.1 | 5,450 | 126 | 932 | 77 | 6,585 | 28,534 |
| Jun-11 | 0.1 | 0.0 | 0.0 | 0.0 | 0.1 | 66.8 | 3,870 | 70 | 1,010 | 149 | 5,099 | 29,223 |
| Jul-11 | 0.2 | 0.0 | 0.0 | 0.0 | 0.2 | 67.0 | 4,008 | 152 | 882 | 61 | 5,104 | 28,528 |
| Aug-11 | 0.2 | 0.0 | 0.0 | 0.0 | 0.2 | 70.0 | 7,544 | 102 | 1,480 | 234 | 9,359 | 29,264 |
| Sep-11 | 0.6 | 0.0 | 0.1 | 0.0 | 0.7 | 98.3 | 5,536 | 151 | 1,122 | 117 | 6,926 | 28,767 |
| Oct-11 | 5.4 | 10.1 | 0.6 | 0.3 | 16.4 | 130.6 | 4,104 | 101 | 897 | 93 | 5,194 | 28,152 |
| Nov-11 | 30.8 | 0.0 | 6.0 | 0.0 | 36.8 | 195.0 | 4,606 | 108 | 1,096 | 106 | 5,917 | 27,201 |
| Dec-11 | 5.7 | 0.0 | 1.0 | 0.0 | 6.7 | 195.8 | 4,563 | 105 | 1,175 | 257 | 6,100 | 25,234 |
| Jan-12 | 3.4 | 0.6 | 1.8 | 28.6 | 34.4 | 213.1 | 3,695 | 80 | 941 | 164 | 4,880 | 25,373 |
| Feb-12 | 4.8 | 0.2 | 6.7 | 41.5 | 53.2 | 231.0 | 4,385 | 92 | 1,067 | 153 | 5,697 | 26,859 |

\$ indicates as on last trading day of Feb. 2012.

* The figure of Settlement Guarantee Fund for the month of February 2012 has been computed in accordance with the Scheme of Arrangement approved by Honorable High Court, Bombay for transferring the clearing and settlement division of BSE Limited to its wholly owned subsidiary, namely, Indian Clearing Corporation Limited and thus does not include the Trade Guarantee Fund (TGF) of BSE Limited as on 01/04/2011 along with accretion thereon. Source: BSE and NSE.

Table 31: Trading in the Corporate Debt Market

| Month/Year | BSE |  | NSE |  | FIMMDA |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of Trades | Traded Value (₹ crore) | No. of Trades | Traded Value (₹ crore) | No. of Trades | Traded Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 2008-09 | 8,327 | 37,320 | 4,902 | 49,505 | 9,501 | 61,535 |
| 2009-10 | 7,408 | 53,323 | 12,522 | 1,51,920 | 18,300 | 1,95,955 |
| 2010-11 | 4,465 | 39,581 | 8,006 | 1,55,951 | 31,589 | 4,09,742 |
| 2011-12\$ | 5,959 | 46,602 | 9,795 | 1,69,228 | 30,542 | 3,25,719 |
| Apr-11 | 339 | 3,060 | 499 | 11,886 | 2,327 | 22,968 |
| May-11 | 378 | 2,613 | 370 | 8,205 | 2,264 | 19,629 |
| Jun-11 | 714 | 4,645 | 719 | 15,960 | 2,997 | 30,769 |
| Jul-11 | 665 | 4,107 | 915 | 15,852 | 2,959 | 30,776 |
| Aug-11 | 737 | 5,730 | 717 | 13,653 | 3,035 | 33,772 |
| Sep-11 | 535 | 3,601 | 710 | 10,543 | 3,618 | 30,738 |
| Oct-11 | 350 | 3,056 | 913 | 12,699 | 2,444 | 27,510 |
| Nov-11 | 484 | 5,304 | 588 | 14,547 | 2,448 | 27,457 |
| Dec-11 | 684 | 6,233 | 888 | 17,365 | 3,323 | 39,468 |
| Jan-12 | 574 | 3,407 | 1,600 | 19,152 | 2,780 | 28,936 |
| Feb-12 | 499 | 4,846 | 1,876 | 29,367 | 2,347 | 33,696 |

\$ indicates as on last trading day of Feb. 2012. Source: BSE, NSE and FIMMDA.
Table 32 : Trading Statistics of Currency Derivatives Segment at NSE

| Month/ Year | No. of Trading Days | Currency Futures |  | Currency Options |  |  |  | Total |  | Open Interest at the end of |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | No. of Contracts | Turnover (₹ crore) | Call |  | Put |  | No. of Contracts | Turnover (₹crore) |  |  |
|  |  |  |  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) |  |  | No. of Contracts | Traded Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 2008-09 | 139 | 3,27,38,566 | 1,62,563 | N/A | N/A | N/A | N/A | 3,27,38,566 | 1,62,563 | 2,57,554 | 1,313 |
| 2009-10 | 240 | 37,86,06,983 | 17,82,608 | N/A | N/A | N/A | N/A | 37,86,06,983 | 17,82,608 | 4,27,873 | 1,964 |
| 2010-11 | 249 | 71,21,81,928 | 32,79,002 | 2,32,97,306 | 1,06,506 | 1,41,22,841 | 64,280 | 74,96,02,075 | 34,49,788 | 30,20,562 | 13,690 |
| 2011-12\$ | 220 | 65,57,18,187 | 31,45,617 | 14,44,23,817 | 6,87,101 | 11,12,18,062 | 5,26,048 | 91,13,60,066 | 43,58,765 | 30,41,082 | 15,149 |
| Apr-11 | 16 | 5,55,64,072 | 2,51,159 | 1,39,97,224 | 62,850 | 76,92,250 | 34,458 | 7,72,53,546 | 3,48,467 | 32,43,550 | 14,673 |
| May-11 | 21 | 7,18,74,854 | 3,29,792 | 1,28,37,811 | 58,427 | 98,30,047 | 44,283 | 9,45,42,712 | 4,32,502 | 33,74,676 | 15,437 |
| Jun-11 | 22 | 7,16,92,233 | 3,29,896 | 1,55,93,859 | 70,813 | 93,36,323 | 42,169 | 9,66,22,415 | 4,42,877 | 42,98,647 | 19,505 |
| Jul-11 | 21 | 8,53,83,927 | 3,89,734 | 2,36,93,577 | 1,06,481 | 1,31,94,701 | 59,067 | 12,22,72,205 | 5,55,282 | 60,55,316 | 27,081 |
| Aug-11 | 20 | 8,79,40,090 | 4,06,839 | 1,94,11,623 | 88,623 | 1,98,88,142 | 89,661 | 12,72,39,855 | 5,85,123 | 43,68,210 | 20,465 |
| Sep-11 | 20 | 5,94,02,945 | 2,88,848 | 1,20,99,974 | 58,304 | 1,36,39,884 | 64,401 | 8,51,42,803 | 4,11,553 | 36,81,049 | 18,213 |
| Oct-11 | 19 | 4,02,86,286 | 2,01,412 | 83,69,448 | 41,859 | 60,49,710 | 29,844 | 5,47,05,444 | 2,73,114 | 36,95,468 | 18,247 |
| Nov-11 | 20 | 4,37,59,113 | 2,26,398 | 96,39,713 | 49,984 | 88,97,214 | 45,284 | 6,22,96,040 | 3,21,666 | 36,63,965 | 19,339 |
| Dec-11 | 21 | 4,46,66,235 | 2,38,669 | 93,47,785 | 50,100 | 81,44,859 | 43,035 | 6,21,58,879 | 3,31,805 | 23,87,654 | 12,886 |
| Jan-12 | 21 | 5,05,11,361 | 2,60,951 | 1,11,15,582 | 57,962 | 78,29,350 | 40,569 | 6,94,56,293 | 3,59,481 | 30,93,921 | 15,513 |
| Feb-12 | 19 | 4,46,37,071 | 2,21,919 | 83,17,221 | 41,699 | 67,15,582 | 33,278 | 5,96,69,874 | 2,96,896 | 30,41,082 | 15,149 |

Note: Currency Futures trading statred at NSE on August 29, 2008.
Currency Options were introducded at NSE w.e.f October 29, 2010.
Trading Value :- For Futures, Value of contract = Traded Qty*Traded Price.
For Options, Value of contract = Traded Qty*(Strike Price + Traded Premium) \$ indicates as on last trading day of Feb. 2012. N/A : Not Applicable

Table 33: Trading Statistics of Currency Derivatives Segment at MCX-SX

| Month/ Year | No. of Trading Days | Currency Futures |  | Total |  | Open Interest at the end of |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 2009-10 | 240 | 40,81,66,278 | 19,44,654 | 40,81,66,278 | 19,44,654 | 4,23,314 | 1,951 |
| 2010-11 | 249 | 90,31,85,639 | 41,94,017 | 90,31,85,639 | 41,94,017 | 7,94,788 | 3,706 |
| 2011-12\$ | 220 | 71,70,84,292 | 3,459,800 | 71,70,84,292 | 3,459,800 | 11,619,312 | 57,916 |
| Apr-11 | 16 | 5,96,20,093 | 2,70,381 | 5,96,20,093 | 2,70,381 | 8,11,777 | 3,844 |
| May-11 | 21 | 7,76,11,606 | 3,57,484 | 7,76,11,606 | 3,57,484 | 7,20,828 | 3,519 |
| Jun-11 | 22 | 7,91,93,828 | 3,67,456 | 7,91,93,828 | 3,67,456 | 10,61,923 | 5,075 |
| Jul-11 | 21 | 8,83,88,424 | 4,08,314 | 8,83,88,424 | 4,08,314 | 15,71,147 | 7,218 |
| Aug-11 | 20 | 9,67,04,293 | 4,50,762 | 9,67,04,293 | 4,50,762 | 12,19,239 | 5,943 |
| Sep-11 | 20 | 7,60,98,239 | 3,71,558 | 7,60,98,239 | 3,71,558 | 9,58,613 | 4,836 |
| Oct-11 | 19 | 4,65,31,165 | 2,33,541 | 4,65,31,165 | 2,33,541 | 10,86,575 | 5,484 |
| Nov-11 | 20 | 5,32,01,472 | 2,75,674 | 5,32,01,472 | 2,75,674 | 11,78,910 | 6,326 |
| Dec-11 | 21 | 4,93,36,944 | 2,64,005 | 4,93,36,944 | 2,64,005 | 9,61,299 | 5,269 |
| Jan-12 | 21 | 4,72,68,155 | 2,45,250 | 4,72,68,155 | 2,45,250 | 10,10,958 | 5,132 |
| Feb-12 | 19 | 4,31,30,073 | 2,15,374 | 4,31,30,073 | 2,15,374 | 10,38,043 | 5,269 |

Note: Currency Futures trading statred at MCX-SX on October 07, 2008. \$ indicates as on last trading day of Feb. 2012.
NA: Not Applicable.
Source: MCX-SX.
Table 34: Trading Statistics of Currency Derivatives Segment at USE

| Month/ Year | No. ofTradingDays | Currency Futures |  | Currency Options |  |  |  | Total |  | Open Interest at the end of |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  | Call |  | Put |  |  |  |  |  |
|  |  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 2011-12\$ | 220 | 30,48,35,324 | 14,48,944 | 47,24,968 | 21,616 | 26,18,109 | 11,988 | 31,19,80,557 | 14,81,555 | 22,560 | 114 |
| Apr-11 | 16 | 2,17,21,801 | 99,691 | 6,11,531 | 2,731 | 2,25,399 | 1,005 | 2,25,58,731 | 1,03,427 | 48,172 | 219 |
| May-11 | 21 | 4,15,02,468 | 1,94,354 | 18,21,489 | 8,256 | 17,56,668 | 7,902 | 4,50,80,625 | 2,10,512 | 54,896 | 251 |
| Jun-11 | 22 | 4,91,59,434 | 2,25,879 | 5,55,512 | 2,521 | 61,026 | 277 | 4,97,75,972 | 2,28,677 | 1,96,865 | 886 |
| Jul-11 | 21 | 6,06,85,198 | 2,76,907 | 5,59,333 | 2,502 | 66,843 | 301 | 6,13,11,374 | 2,79,711 | 3,27,770 | 1,504 |
| Aug-11 | 20 | 7,00,84,392 | 3,27,128 | 4,98,585 | 2,278 | 38,254 | 176 | 7,06,21,231 | 3,29,582 | 2,21,278 | 1,083 |
| Sep-11 | 20 | 3,65,57,897 | 1,92,533 | 3,27,369 | 1,566 | 1,49,492 | 720 | 3,70,34,758 | 1,94,820 | 1,35,806 | 666 |
| Oct-11 | 19 | 1,34,09,123 | 69,515 | 1,76,712 | 880 | 1,50,483 | 751 | 1,37,36,318 | 71,145 | 1,07,504 | 529 |
| Nov-11 | 20 | 75,29,516 | 38,840 | 94,464 | 476 | 1,03,380 | 518 | 75,29,516 | 38,840 | 59,833 | 313 |
| Dec-11 | 21 | 22,50,700 | 12,559 | 3,901 | 21 | 0 | 0 | 22,54,601 | 12,580 | 31,370 | 168 |
| Jan-12 | 21 | 10,79,480 | 6,335 | 28,384 | 148 | 24,094 | 126 | 11,31,958 | 6,609 | 20,644 | 104 |
| Feb-12 | 19 | 8,55,315 | 5,203 | 47,688 | 237 | 42,470 | 213 | 9,45,473 | 5,652 | 22,560 | 114 |

[^14]Table 35: Daily Trends of Currency Derivatives trading at NSE during February 2012

| Date | Currency Futures |  | Currency Option |  |  |  | Total Turnover |  | Open Interest at the end of |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | Calls |  | Puts |  |  |  |  |  |
|  | No. of Contracts | Traded Value (₹ crore) | No. of Contracts | $\begin{aligned} & \text { Traded } \\ & \text { Value } \\ & \text { (₹ crore) } \end{aligned}$ | No. of Contracts | $\begin{aligned} & \text { Traded } \\ & \text { Value } \\ & (₹ \text { crore }) \end{aligned}$ | No. of Contracts | Traded <br> (₹ crore) | No. of Contracts | $\begin{aligned} & \text { Traded } \\ & \text { Value } \\ & \text { (₹ crore) } \end{aligned}$ |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1-Feb-12 | 24,07,827 | 12,047 | 3,99,127 | 2,022 | 4,00,374 | 1,987 | 32,07,328 | 16,056 | 33,40,616 | 16,686 |
| 2-Feb-12 | 30,16,463 | 14,963 | 5,99,876 | 3,016 | 5,28,457 | 2,633 | 41,44,796 | 20,612 | 35,04,319 | 17,405 |
| 3-Feb-12 | 26,94,622 | 13,298 | 6,13,356 | 3,077 | 4,95,793 | 2,452 | 38,03,771 | 18,828 | 37,61,685 | 18,547 |
| 6-Feb-12 | 28,71,034 | 14,162 | 5,53,770 | 2,776 | 3,75,034 | 1,835 | 37,99,838 | 18,772 | 39,19,801 | 19,350 |
| 7-Feb-12 | 28,30,435 | 13,982 | 5,34,044 | 2,681 | 3,64,202 | 1,798 | 37,28,681 | 18,461 | 40,73,697 | 20,165 |
| 8-Feb-12 | 27,71,091 | 13,751 | 3,32,277 | 1,665 | 3,03,523 | 1,501 | 34,06,891 | 16,918 | 41,75,577 | 20,721 |
| 9-Feb-12 | 23,09,197 | 11,516 | 3,41,832 | 1,719 | 2,75,131 | 1,360 | 29,26,160 | 14,595 | 42,19,058 | 21,055 |
| 10-Feb-12 | 27,32,751 | 13,726 | 4,55,767 | 2,302 | 3,74,189 | 1,853 | 35,62,707 | 17,882 | 44,38,341 | 22,206 |
| 13-Feb-12 | 28,22,990 | 14,030 | 4,94,616 | 2,483 | 3,34,199 | 1,658 | 36,51,805 | 18,171 | 44,61,278 | 22,193 |
| 14-Feb-12 | 18,88,776 | 9,409 | 2,46,624 | 1,236 | 2,27,517 | 1,126 | 23,62,917 | 11,771 | 44,25,920 | 22,049 |
| 15-Feb-12 | 19,04,263 | 9,471 | 4,06,062 | 2,037 | 3,82,067 | 1,897 | 26,92,392 | 13,404 | 44,49,916 | 22,151 |
| 17-Feb-12 | 18,77,655 | 9,336 | 4,34,763 | 2,173 | 4,37,846 | 2,181 | 27,50,264 | 13,689 | 44,51,626 | 22,143 |
| 21-Feb-12 | 22,01,853 | 10,915 | 4,69,930 | 2,347 | 2,90,825 | 1,436 | 29,62,608 | 14,698 | 47,62,320 | 23,659 |
| 22-Feb-12 | 19,18,664 | 9,553 | 4,30,000 | 2,145 | 2,64,558 | 1,309 | 26,13,222 | 13,008 | 46,41,240 | 23,097 |
| 23-Feb-12 | 13,05,292 | 6,509 | 2,25,018 | 1,122 | 1,83,071 | 911 | 17,13,381 | 8,543 | 46,09,930 | 22,928 |
| 24-Feb-12 | 31,67,598 | 15,694 | 6,13,092 | 3,046 | 4,73,839 | 2,344 | 42,54,529 | 21,084 | 47,48,553 | 23,523 |
| 27-Feb-12 | 30,87,337 | 15,400 | 6,25,137 | 3,126 | 6,53,932 | 3,254 | 43,66,406 | 21,780 | 29,18,726 | 14,604 |
| 28-Feb-12 | 10,66,380 | 5,380 | 2,71,274 | 1,365 | 1,48,426 | 738 | 14,86,080 | 7,483 | 29,56,416 | 14,764 |
| 29-Feb-12 | 17,62,843 | 8,777 | 2,70,656 | 1,359 | 2,02,599 | 1,004 | 22,36,098 | 11,141 | 30,41,082 | 15,149 |

Source:NSE.

Table 36: Daily Trends of Currency Derivatives trading at MCX-SX during February 2012

| Date | Currency Futures |  | Total Turnover |  | Open Interest at the end of the day |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of contracts | Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1-Feb-12 | 21,39,721 | 10,789 | 21,39,721 | 10,789 | 9,81,355 | 4,959 |
| 2-Feb-12 | 27,48,097 | 13,692 | 27,48,097 | 13,692 | 9,69,644 | 4,886 |
| 3-Feb-12 | 24,78,358 | 12,281 | 24,78,358 | 12,281 | 9,92,663 | 4,949 |
| 6-Feb-12 | 26,65,301 | 13,199 | 26,65,301 | 13,199 | 10,32,487 | 5,188 |
| 7-Feb-12 | 26,70,591 | 13,254 | 26,70,591 | 13,254 | 10,86,241 | 5,471 |
| 8-Feb-12 | 24,87,904 | 12,403 | 24,87,904 | 12,403 | 11,66,304 | 5,886 |
| 9-Feb-12 | 24,89,096 | 12,483 | 24,89,096 | 12,483 | 11,69,710 | 5,942 |
| 10-Feb-12 | 26,38,959 | 13,291 | 26,38,959 | 13,291 | 10,90,795 | 5,551 |
| 13-Feb-12 | 23,75,823 | 11,856 | 23,75,823 | 11,856 | 10,37,226 | 5,249 |
| 14-Feb-12 | 20,69,188 | 10,344 | 20,69,188 | 10,344 | 10,30,620 | 5,229 |
| 15-Feb-12 | 19,72,571 | 9,839 | 19,72,571 | 9,839 | 11,05,801 | 5,587 |
| 17-Feb-12 | 16,42,034 | 8,213 | 16,42,034 | 8,213 | 12,02,561 | 6,068 |
| 21-Feb-12 | 21,36,155 | 10,662 | 21,36,155 | 10,662 | 11,26,204 | 5,697 |
| 22-Feb-12 | 20,42,835 | 10,201 | 20,42,835 | 10,201 | 11,11,743 | 5,623 |
| 23-Feb-12 | 18,51,621 | 9,225 | 18,51,621 | 9,225 | 11,19,722 | 5,659 |
| 24-Feb-12 | 24,43,421 | 12,170 | 24,43,421 | 12,170 | 12,68,047 | 6,369 |
| 27-Feb-12 | 28,27,061 | 14,183 | 28,27,061 | 14,183 | 13,63,255 | 6,895 |
| 28-Feb-12 | 12,66,199 | 6,378 | 12,66,199 | 6,378 | 9,43,728 | 4,800 |
| 29-Feb-12 | 21,85,138 | 10,910 | 21,85,138 | 10,910 | 10,38,043 | 5,269 |

Source: MCX-SX.
Table 37: Daily Trends of Currency Derivatives trading at USE during February 2012

| Date | Currency Futures |  | Currency Options |  |  |  | Total Turnover |  | Open Interest at the end of the day |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  | Calls |  | Puts |  |  |  |  |  |
|  | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of Contracts | Turnover (₹ crore) | No. of contracts | Value (₹ crore) |
| 1 | 2 | 3 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 1-Feb-12 | 25,072 | 125 | 0 | 0 | 0 | 0 | 25,072 | 125 | 20,791 | 104 |
| 2-Feb-12 | 28,696 | 147 | 0 | 0 | 0 | 0 | 28,696 | 147 | 23,611 | 118 |
| 3-Feb-12 | 28,548 | 168 | 0 | 0 | 0 | 0 | 28,548 | 168 | 23,131 | 114 |
| 6-Feb-12 | 64,490 | 382 | 0 | 0 | 0 | 0 | 64,490 | 382 | 27,079 | 133 |
| 7-Feb-12 | 62,901 | 389 | 0 | 0 | 0 | 0 | 62,901 | 389 | 27,842 | 137 |
| 8-Feb-12 | 52,531 | 319 | 23,344 | 116 | 19,128 | 96 | 95,003 | 531 | 27,375 | 135 |
| 9-Feb-12 | 56,245 | 336 | 0 | 0 | 0 | 0 | 56,245 | 336 | 26,551 | 132 |
| 10-Feb-12 | 70,754 | 459 | 1,700 | 9 | 1,998 | 10 | 74,452 | 478 | 26,028 | 130 |
| 13-Feb-12 | 69,421 | 410 | 0 | 0 | 0 | 0 | 69,421 | 410 | 29,335 | 145 |
| 14-Feb-12 | 58,219 | 353 | 0 | 0 | 0 | 0 | 58,219 | 353 | 26,923 | 134 |
| 15-Feb-12 | 38,926 | 245 | 4,358 | 22 | 800 | 4 | 44,084 | 271 | 27,557 | 137 |
| 17-Feb-12 | 19,686 | 117 | 0 | 0 | 0 | 0 | 19,686 | 117 | 27,563 | 137 |
| 21-Feb-12 | 31,445 | 191 | 0 | 0 | 0 | 0 | 31,445 | 191 | 27,569 | 138 |
| 22-Feb-12 | 38,226 | 238 | 18,286 | 91 | 11,304 | 56 | 67,816 | 385 | 30,866 | 155 |
| 23-Feb-12 | 33,216 | 215 | 0 | 0 | 9,240 | 47 | 42,456 | 261 | 30,468 | 153 |
| 24-Feb-12 | 64,233 | 405 | 0 | 0 | 0 | 0 | 64,233 | 405 | 31,391 | 157 |
| 27-Feb-12 | 41,447 | 263 | 0 | 0 | 0 | 0 | 41,447 | 263 | 24,721 | 125 |
| 28-Feb-12 | 17,536 | 101 | 0 | 0 | 0 | 0 | 17,536 | 101 | 22,409 | 114 |
| 29-Feb-12 | 53,723 | 341 | 0 | 0 | 0 | 0 | 53,723 | 341 | 22,560 | 114 |

[^15]Table 38: Settlement Statistics of Currency Derivatives Segment (₹ crore)

| Month/ Year | NSE |  |  |  | Total | $\begin{gathered} \text { MCX-SX } \\ \hline \text { Currency Futures } \end{gathered}$ |  | Total | USE |  |  |  | Total |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Currency Futures |  | Currency Options |  |  |  |  | Currency | y Futures | Currency | Options |  |
|  | MTM Settlement | Final Settlement | Premium Settlement | Exercise Settlement |  | MTM Settlement | Final Settlement |  | MTM Settlement | Final Settlement | Premium Settlement | Exercise Settlement |  |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |  | 9 | 10 | 11 | 12 | 13 | 14 |
| 2010-11 | 2,411 | 90 | 246 | 64 | 2,811 | 2,030 | 57 | 2,087 |  |  | NA |  |  |
| 2011-12\$ | 4,923 | 141 | 1,227 | 827 | 7,118 | 2,431 | 72 | 2,502 | 388 | 16 | 1 | 1 | 407 |
| Apr-11 | 187 | 8 | 87 | 23 | 306 | 97 | 5 | 102 | 14 | 0 | 0 | 0 | 15 |
| May-11 | 256 | 7 | 84 | 22 | 369 | 120 | 4 | 124 | 16 | 1 | 0 | 0 | 17 |
| Jun-11 | 209 | 2 | 92 | 12 | 315 | 97 | 2 | 99 | 16 | 1 | 0 | 0 | 17 |
| Jul-11 | 372 | 25 | 117 | 68 | 582 | 153 | 13 | 166 | 43 | 5 | 0 | 0 | 48 |
| Aug-11 | 456 | 2 | 152 | 165 | 776 | 268 | 2 | 270 | 70 | 0 | 0 | 0 | 71 |
| Sep-11 | 665 | 28 | 179 | 179 | 1,051 | 391 | 11 | 402 | 99 | 5 | 0 | 1 | 105 |
| Oct-11 | 599 | 14 | 95 | 67 | 776 | 268 | 7 | 275 | 61 | 2 | 0 | 0 | 63 |
| Nov-11 | 685 | 23 | 172 | 102 | 982 | 362 | 9 | 371 | 33 | 1 | 0 | 0 | 35 |
| Dec-11 | 775 | 6 | 120 | 83 | 984 | 406 | 3 | 409 | 25 | 0 | 0 | 0 | 25 |
| Jan-12 | 720 | 26 | 128 | 104 | 978 | 269 | 15 | 284 | 11 | 1 | 0 | 0 | 12 |
| Feb-12 | 387 | 2 | 83 | 21 | 493 | 173 | 1 | 175 | 6 | 0 | 0 | 0 | 6 |

NA: Not Applicable.
\$ indicates as on last trading day of Feb. 2012.
Source: NSE, MCX-SX and USE.

Table 39: Trading Statistics of Interest Rate Futures Segment at NSE

| Month/ Year | No. of Contracts Traded | Trading Value (₹ crore) | Average Daily Trading Value (₹ crore) | Number of Trading Days | Open Interest at the end of |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  |  |  |  | No. of Contracts | Trading Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 2009-10 | 1,60,894 | 2,975 | 21.2 | 140 | 758 | 14.2 |
| 2010-11 | 3,348 | 62 | 0.2 | 249 | 1 | 0.0 |
| 2011-12\$ | 2,15,200 | 3,959 | 18.0 | 220 | 0 | 0.0 |
| Apr-11 | 5 | 0 | 0.0 | 16 | 0 | 0.0 |
| May-11 | 0 | 0 | 0.0 | 21 | 0 | 0.0 |
| Jun-11 | 0 | 0 | 0.0 | 22 | 0 | 0.0 |
| Jul-11 | 1,97,217 | 3,629 | 172.8 | 21 | 2,963 | 58.0 |
| Aug-11 | 16,927 | 311 | 15.6 | 20 | 501 | 9.8 |
| Sep-11 | 1,050 | 19 | 1.0 | 20 | 1 | 0.0 |
| Oct-11 | 1 | 0 | 0.0 | 19 | 2 | 0.0 |
| Nov-11 | 0 | 0 | 0.0 | 20 | 1 | 0.0 |
| Dec-11 | 0 | 0 | 0.0 | 21 | 0 | 0.0 |
| Jan-12 | 0 | 0 | 0.0 | 21 | 0 | 0.0 |
| Feb-12 | 0 | 0 | 0.0 | 19 | 0 | 0.0 |

Note: Interest Rate Futures trading restarted on August 31, 2009.
91 DTB was introduced on 04th of July 2011.
IRF includes both 10 Year GSecs and 91 DTB.
\$ indicates as on last trading day of Feb. 2012.
Source: NSE.

Table 40: Interest Rate Futures trading at NSE during February 2012

| Date | No. of Contracts Traded | Trading Value (₹ crore) | Open Interest |  |
| :---: | :---: | :---: | :---: | :---: |
|  |  |  | No. of contracts | Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 |
| 1-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 2-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 3-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 6-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 7-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 8-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 9-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 10-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 13-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 14-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 15-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 17-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 21-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 22-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 23-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 24-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 27-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 28-Feb-12 | 0 | 0.0 | 0 | 0.0 |
| 29-Feb-12 | 0 | 0.0 | 0 | 0.0 |

Source: NSE.

Table 41: Settlement Statistics in Interest Rate Futures Segment at NSE

| Month/Year | MTM Settlement | (₹ crore) |
| :---: | :---: | :---: |
| 1 | 2 | 3 |
| $2009-10$ | 27.8 | 109.7 |
| $2010-11$ | 2.2 | 12.7 |
| $2011-12 \$$ | 0.4 | 0.1 |
| Apr-11 | 0.0 | 0.0 |
| May-11 | 0.0 | 0.0 |
| Jun-11 | 0.0 | 0.0 |
| Jul-11 | 0.2 | 0.1 |
| Aug-11 | 0.2 | 0.0 |
| Sep-11 | 0.0 | 0.0 |
| Oct-11 | 0.0 | 0.0 |
| Nov-11 | 0.0 | 0.0 |
| Dec-11 | 0.0 | 0.0 |
| Jan-12 | 0.0 | 0.0 |
| Feb-12 | 0.0 | 0.0 |

Note: Interest Rate Futures trading restarted on August 31, 2009.
91 DTB was introduced on $4^{\text {th }}$ of July 2011.
IRF includes both 10 Year GSecs and 91 DTB. \$ indicates as on last trading day of Feb. 2012.
Source: NSE.

Table 42: Trends in Foreign Institutional Investment

| Period | Gross Purchase (₹ crore) | Gross Sales (₹ crore) | Net Investment (₹ crore) | Net Investment (US \$ mn.) | Cumulative <br> Net Investment <br> (US \$ mn.) |
| :---: | :---: | :---: | :---: | :---: | :---: |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 2008-09 | 6,14,579 | 6,60,389 | -45,811 | -9,838 | 58,167 |
| 2009-10 | 8,46,438 | 7,03,780 | 1,42,658 | 30,253 | 89,335 |
| 2010-11 | 9,92,599 | 8,46,161 | 1,46,438 | 32,226 | 1,21,561 |
| 2011-12\$ | 8,44,987 | 7,53,057 | 91,933 | 18,536 | 1,40,095 |
| Apr-11 | 76,732 | 69,536 | 7,196 | 1,616 | 1,23,175 |
| May-11 | 77,046 | 81,322 | -4,276 | -948 | 1,22,227 |
| Jun-11 | 80,624 | 75,741 | 4,883 | 1,083 | 1,23,310 |
| Jul-11 | 77,218 | 66,566 | 10,653 | 2,399 | 1,25,709 |
| Aug-11 | 69,590 | 77,493 | -7,903 | -1,766 | 1,23,943 |
| Sep-11 | 64,868 | 66,735 | -1,866 | -342 | 1,23,600 |
| Oct-11 | 64,411 | 61,332 | 3,079 | 634 | 1,24,235 |
| Nov-11 | 62,296 | 65,559 | -3,263 | -586 | 1,23,649 |
| Dec-11 | 92,020 | 70,147 | 21,873 | 4,195 | 1,27,844 |
| Jan-12 | 76,548 | 50,220 | 26,329 | 5,087 | 1,32,930 |
| Feb-12 | 1,03,634 | 68,406 | 35,228 | 7,164 | 1,40,095 |

The data presented above is compiled on the basis of reports submitted to SEBI by custodians. \$ indicates as on last trading day of Feb. 2012.
Source: SEBI
Table 43: Daily Trends in Foreign Institutional Investment during February 2012

|  | Equity |  |  |  | Debt |  |  |  | Total |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Date | Gross Purchase (₹ crore) | $\begin{gathered} \text { Gross } \\ \text { Sales } \\ \text { (₹ crore) } \end{gathered}$ | Net Investment (₹ crore) | Net Investment (US \$ mn.)* | Gross Purchase (₹ crore) | Gross Sales (₹ crore) | Net Investment (₹ crore) | Net Investment (US \$ mn)* | Gross <br> Purchase <br> (₹ crore) | Gross Sales (₹ crore) | Net Investment (₹ crore) | Net Investment (US \$ mn.)* |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 1-Feb-12 | 3,460 | 2,815 | 645 | 130 | 259 | 150 | 109 | 22 | 3,719 | 2,965 | 754 | 152 |
| 2-Feb-12 | 5,227 | 3,135 | 2,093 | 422 | 320 | 288 | 32 | 7 | 5,547 | 3,422 | 2,125 | 429 |
| 3-Feb-12 | 5,125 | 2,990 | 2,135 | 435 | 1,442 | 991 | 450 | 92 | 6,566 | 3,981 | 2,585 | 526 |
| 6-Feb-12 | 3,192 | 2,218 | 974 | 199 | 663 | 922 | -259 | -53 | 3,855 | 3,140 | 715 | 146 |
| 7-Feb-12 | 3,510 | 2,406 | 1,104 | 227 | 786 | 919 | -133 | -27 | 4,295 | 3,324 | 971 | 199 |
| 8-Feb-12 | 2,893 | 2,201 | 692 | 142 | 411 | 646 | -235 | -48 | 3,304 | 2,847 | 458 | 94 |
| 9-Feb-12 | 4,405 | 3,955 | 451 | 92 | 1,410 | 583 | 827 | 169 | 5,815 | 4,538 | 1,278 | 260 |
| 10-Feb-12 | 3,989 | 2,538 | 1,450 | 294 | 433 | 959 | -526 | -107 | 4,422 | 3,497 | 925 | 188 |
| 13-Feb-12 | 2,666 | 2,323 | 343 | 69 | 2,402 | 677 | 1,726 | 348 | 5,069 | 3,000 | 2,069 | 417 |
| 14-Feb-12 | 2,592 | 1,944 | 648 | 131 | 288 | 480 | -192 | -39 | 2,880 | 2,424 | 456 | 92 |
| 15-Feb-12 | 2,972 | 1,825 | 1,147 | 232 | 332 | 646 | -314 | -64 | 3,304 | 2,471 | 833 | 169 |
| 17-Feb-12 | 7,864 | 5,679 | 2,185 | 444 | 714 | 1,401 | -687 | -140 | 8,578 | 7,080 | 1,498 | 304 |
| 21-Feb-12 | 4,095 | 3,500 | 595 | 121 | 420 | 583 | -163 | -33 | 4,515 | 4,083 | 432 | 88 |
| 22-Feb-12 | 4,094 | 2,599 | 1,495 | 305 | 397 | 338 | 59 | 12 | 4,491 | 2,937 | 1,554 | 317 |
| 23-Feb-12 | 4,024 | 3,057 | 967 | 196 | 805 | 382 | 423 | 86 | 4,829 | 3,439 | 1,390 | 282 |
| 24-Feb-12 | 4,081 | 3,704 | 377 | 77 | 1,199 | 1,007 | 192 | 39 | 5,280 | 4,711 | 569 | 115 |
| 27-Feb-12 | 9,676 | 2,078 | 7,598 | 1,549 | 4,104 | 367 | 3,737 | 762 | 13,780 | 2,445 | 11,335 | 2,310 |
| 28-Feb-12 | 3,079 | 3,622 | -543 | -111 | 3,790 | 1,287 | 2,503 | 510 | 6,869 | 4,908 | 1,961 | 400 |
| 29-Feb-12 | 2,955 | 2,099 | 857 | 174 | 3,561 | 1,096 | 2,466 | 502 | 6,517 | 3,195 | 3,322 | 676 |
| Total | 79,899 | 54,687 | 25,212 | 5,128 | 23,735 | 13,720 | 10,016 | 2,037 | 103,634 | 68,406 | 35,228 | 7,164 |

The data presented above is compiled on the basis of reports submitted to SEBI by custodians on February 29, 2012 and constitutes trades conducted by * Conversion rate: The daily RBI reference rate as on the trading day has been adopted. (If the trading day is a bank holiday, immediately preceding day's reference rate has been used).
"Note: The data pertains to all the activities undertaken by FIIs in Indian Securities Market, including trades done in secondary market, primary market and activities involved in right/bonus issues, private placement, merger \& acquisition, etc."

Table 44: Notional Value of Participatory Notes (PNs) Vs Assets Under Management of FIIs

| Month | Total value of PNs <br> on Equity \& Debt <br> including PNs on <br> derivatives <br> (in ₹ Crores) | Total value of PNs <br> on Equity \& Debt <br> excluding PNs on <br> derivatives <br> (in ₹ Crores) | Assets Under <br> Custody of <br> FIIs <br> (in ₹ Crores) | Total value of PNs <br> on Equity \& Debt <br> including PNs on <br> derivatives as \% <br> of 4 | Total value of PNs <br> on Equity \& Debt <br> excluding PNs on <br> derivatives as \% <br> of 4 |
| :---: | :---: | :---: | :---: | :---: | :---: |
| $\mathbf{1}$ | $\mathbf{2}$ | $\mathbf{3}$ | $\mathbf{4}$ | $\mathbf{5}$ | $\mathbf{6}$ |
| 2011-12\$ | $1,83,151$ | $1,28,606$ | $11,15,648$ | 16.4 | 11.5 |
| Apr-11 | $1,66,444$ | $1,18,230$ | $11,06,718$ | 15.0 | 11.0 |
| May-11 | $2,11,199$ | $1,61,210$ | $10,81,996$ | 20.0 | 15.0 |
| Jun-11 | $1,53,291$ | $1,07,640$ | $10,86,388$ | 14.0 | 10.0 |
| Jul-11 | $1,50,414$ | $1,02,954$ | $10,77,096$ | 14.0 | 10.0 |
| Aug-11 | $1,52,288$ | $1,00,454$ | $9,85,893$ | 15.0 | 10.0 |
| Sep-11 | $1,75,291$ | $1,15,311$ | $9,79,164$ | 18.0 | 12.0 |
| Oct-11 | $1,80,002$ | $1,16,475$ | $10,25,530$ | 18.0 | 11.0 |
| Nov-11 | $1,79,035$ | $1,17,532$ | $9,38,098$ | 19.0 | 13.0 |
| Dec-11 | $1,38,711$ | 93,563 | $9,17,930$ | 15.1 | 10.2 |
| Jan-12 | $1,57,697$ | $1,14,092$ | $10,43,130$ | 15.1 | 10.9 |
| Feb-12 | $1,83,151$ | $1,28,606$ | $11,15,648$ | 16.4 | 11.5 |

\$ indicates as on last trading day of Feb. 2012.
Source: SEBI.
Table 45: Trends in Resource Mobilisation by Mutual Funds
(₹ crore)

| Period | Gross Mobilisation |  |  |  | Redemption |  |  |  | Net Inflow/Outflow |  |  |  | Assets at the End of Period |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Pvt. Sector | UTI | Public Sector | Total | Pvt. <br> Sector | UTI | Public Sector | Total | Pvt. Sector | UTI | Public Sector | Total |  |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 |
| 2008-09 | 42,92,751 | 4,23,131 | 7,10,472 | 54,26,354 | 43,26,768 | 4,26,790 | 7,01,092 | 54,54,650 | -34,018 | -3,658 | 9,380 | -28,296 | 4,17,300 |
| 2009-10 | 76,98,483 | 8,81,851 | 14,38,688 | 1,00,19,023 | 76,43,555 | 8,66,198 | 14,26,189 | 99,35,942 | 54,928 | 15,653 | 12,499 | 83,080 | 6,13,979 |
| 2010-11 | 69,22,924 | 7,83,858 | 11,52,733 | 88,59,515 | 69,42,140 | 8,00,494 | 11,66,288 | 89,08,921 | -19,215 | -16,636 | -13,555 | -49,406 | 5,92,250 |
| 2011-12\$ | 51,30,192 | 4,73,351 | 5,55,641 | 61,59,183 | 50,80,722 | 4,63,896 | 5,52,824 | 60,97,441 | 49,470 | 9,455 | 2,817 | 61,742 | 6,75,238 |
| Apr-11 | 6,28,601 | 73,642 | 72,750 | 7,74,993 | 4,78,539 | 56,228 | 55,895 | 5,90,662 | 1,50,062 | 17,414 | 16,855 | 1,84,331 | 7,85,374 |
| May-11 | 5,05,533 | 51,290 | 51,652 | 6,08,476 | 5,47,245 | 52,807 | 57,273 | 6,57,325 | -41,712 | -1,517 | -16,855 | -48,850 | 7,31,448 |
| Jun-11 | 4,55,425 | 42,276 | 49,331 | 5,47,032 | 4,99,350 | 52,031 | 58,093 | 6,09,474 | -43,925 | -9,755 | 2,472 | -62,442 | 6,73,176 |
| Jul-11 | 4,74,051 | 41,445 | 52,661 | 5,68,157 | 4,36,453 | 34,633 | 46,060 | 5,17,146 | 37,598 | 6,812 | 6,601 | 51,011 | 7,28,187 |
| Aug-11 | 3,92,941 | 32,877 | 47,172 | 4,72,991 | 3,99,426 | 38,920 | 49,242 | 4,87,588 | -6,485 | -6,043 | -2,070 | -14,598 | 6,96,738 |
| Sep-11 | 4,08,892 | 46,256 | 45,997 | 5,01,145 | 4,51,979 | 48,959 | 54,381 | 5,55,318 | -43,087 | -2,702 | -8,384 | -54,173 | 6,41,937 |
| Oct-11 | 4,46,459 | 35,126 | 48,217 | 5,29,802 | 4,10,298 | 33,945 | 44,273 | 4,88,516 | 36,161 | 1,181 | 3,944 | 41,287 | 6,95,437 |
| Nov-11 | 4,62,998 | 36,154 | 45,860 | 5,45,011 | 4,59,630 | 36,220 | 45,390 | 5,41,239 | 3,368 | -66 | 471 | 3,772 | 6,81,655 |
| Dec-11 | 4,50,141 | 35,394 | 49,704 | 5,35,238 | 5,07,432 | 37,593 | 53,633 | 5,98,658 | -57,291 | -2,199 | -3,930 | -63,420 | 6,11,402 |
| Jan-12 | 4,62,669 | 41,103 | 48,136 | 5,51,907 | 4,44,594 | 37,502 | 46,259 | 5,28,354 | 18,075 | 3,601 | 1,877 | 23,553 | 6,59,153 |
| Feb-12 | 4,42,483 | 37,790 | 44,159 | 5,24,431 | 4,45,776 | 35,059 | 42,325 | 5,23,160 | -3,294 | 2,731 | 1,834 | 1,271 | 6,75,238 |

[^16]Table 46: Type-wise Resource Mobilisation by Mutual Funds: Open-ended and Close-ended
(₹ crore)

| Scheme | 2009-10 |  |  | 2010-11 |  |  | 2011-12\$ |  |  | Feb-12 |  |  | Net Assets Under Management \$ |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Sale | Purchase | Net | Sale | Purchase | Net | Sale | Purchase | Net | Sale | Purchase | Net |  |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 |
| Openended | 99,76,363 | 98,69,736 | 1,06,627 | 86,65,727 | 87,88,945 | -123,218 | 60,53,533 | 59,70,491 | 83,042 | 5,09,370 | 5,06,273 | 3,097 | 5,44,815 |
| Closeended | 25,551 | 61,683 | -36,132 | 1,28,874 | 57,216 | 71,658 | 94,075 | 1,03,846 | -9,771 | 14,021 | 15,359 | -1,338 | 1,23,527 |
| Interval | 17,109 | 4,524 | 12,585 | 64,915 | 62,760 | 2,154 | 11,575 | 23,104 | -11,529 | 1,040 | 1,528 | -488 | 6,897 |
| Total | 1,00,19,023 | 99,35,942 | 83,080 | 88,59,515 | 89,08,921 | -49,406 | 61,59,183 | 60,97,441 | 61,742 | 5,24,431 | 5,23,160 | 1,271 | 6,75,238 |

[^17]Table 47: Scheme-wise Resource Mobilisation by Mutual Funds
(₹ crore)

| Scheme | 2009-10 |  |  | 2010-11 |  |  | 2011-12\$ |  |  | Feb-12 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Sale | Purchase | Net | Sale | Purchase | Net | Sale | Purchase | Net | Sale | Purchase | Net |
| 1 | 5 | 6 | 7 | 8 | 9 | 10 | 8 | 9 | 10 | 11 | 12 | 13 |
| $\begin{array}{\|c} \hline \text { A. Income/Debt } \\ \text { Oriented Schemes } \\ (\mathrm{i}+\mathrm{ii}+\mathrm{iii}+\mathrm{iv}) \end{array}$ | 99,44,693 | 98,63,485 | 81,208 | 87,77,034 | 88,17,377 | -40,343 | 60,99,698 | 60,41,214 | 58,484 | 5,19,760 | 5,15,516 | 4,244 |
| i. Liquid/Money Market | 70,44,818 | 70,56,891 | -12,074 | 65,99,724 | 66,03,244 | -3,520 | 53,89,523 | 53,20,090 | 69,432 | 4,66,746 | 4,59,887 | 6,859 |
| ii. Gilt | 3,974 | 7,271 | -3,297 | 4,450 | 4,566 | -116 | 3,335 | 3,408 | -73 | 358 | 446 | -88 |
| iii. Debt (other than assured return) | 28,95,901 | 27,99,323 | 96,578 | 21,72,860 | 22,09,567 | -36,707 | 7,06,841 | 7,17,716 | -10,875 | 52,656 | 55,184 | -2,527 |
| iv. Debt (assured return) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| B. Growth/Equity Oriented Schemes (i+ii) | 64,714 | 62,565 | 2,149 | 66,592 | 79,730 | -13,138 | 45,669 | 45,617 | 52 | 3,879 | 6,688 | -2,809 |
| i. ELSS | 3,600 | 2,047 | 1,554 | 3,450 | 3,184 | 266 | 2,085 | 2,493 | -408 | 274 | 402 | -128 |
| ii. Others | 61,114 | 60,519 | 595 | 63,142 | 76,547 | -13,405 | 43,584 | 43,124 | 460 | 3,606 | 6,286 | -2,681 |
| C. Balanced Schemes | 4,693 | 5,386 | -693 | 7,490 | 6,146 | 1,345 | 4,437 | 4,160 | 277 | 396 | 638 | -243 |
| D. Exchange Traded Fund (i+ii) | 3,555 | 2,752 | 783 | 7,709 | 4,072 | 3,637 | 8,124 | 5,301 | 2,823 | 231 | 186 | 45 |
| i. Gold ETF | 997 | 194 | 803 | 2,842 | 593 | 2,249 | 4,973 | 1,558 | 3,415 | 117 | 33 | 84 |
| ii. Other ETFs | 2,538 | 2,558 | -20 | 4,867 | 3,479 | 1,388 | 3,151 | 3,743 | -591 | 114 | 153 | -39 |
| E. Funds of Funds Investing Overseas | 1387 | 1754 | -367 | 689 | 1596 | -907 | 1,255 | 1,150 | 105 | 165 | 132 | 33 |
| Total ( $\mathrm{A}+\mathrm{B}+\mathrm{C}+\mathrm{D}+\mathrm{E}$ ) | 1,00,19,043 | 99,35,942 | 83,080 | 88,59,515 | 89,08,921 | -49,406 | 61,59,183 | 60,97,441 | 61,742 | 5,24,431 | 5,23,160 | 1,271 |

[^18] Net assets of ₹ 2886.34 crores pertaining to Funds of Funds Schemes for May'11 is not included in the above data. Net assets of ₹ 4261.96 crores pertaining to Funds of Funds Schemes for June'11 is not included in the above data. Net assets of ₹ 4503.37 crores pertaining to Funds of Funds Schemes for July'11 is not included in the above data. Net assets of ₹ 4971.88 crores pertaining to Funds of Funds Schemes for Aug'11 is not included in the above data. Net assets of ₹ 5499.56 crores pertaining to Funds of Funds Schemes for Sep'11 is not included in the above data. Net assets of ₹ $\mathbf{5 8 4 1 . 7 7}$ Crores pertaining to Funds of Funds Schemes for Oct'11 is not included in the above data. Net assets of ₹ 6076.62 crores pertaining to Funds of Funds Schemes for Nov'11 is not included in the above data. Net assets of ₹ 5937.91 crores pertaining to Funds of Funds Schemes for Dec'11 is not included in the above data. Net assets of ₹ 6175.24 crores pertaining to Funds of Funds Schemes for Jan'12 is not included in the above data. Net assets of ₹ 6264.78 crores pertaining to Funds of Funds Schemes for Feb'12 is not included in the above data. \$ indicates as on last trading day of Feb. 2012.
Source: SEBI.
Table 48: Trends in Transactions on Stock Exchanges by Mutual Funds


| Period | Equity |  |  | Debt |  |  | Total |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Gross <br> Purchase | Gross <br> Sales | Net Purchase/ Sales | Gross <br> Purchase | Gross <br> Sales | Net <br> Purchase/ Sales | Gross <br> Purchase | Gross Sales | Net Purchase/ Sales |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 |
| 2008-09 | 1,44,069 | 1,37,085 | 6,985 | 3,27,744 | 2,45,942 | 81,803 | 4,71,814 | 3,83,026 | 88,787 |
| 2009-10 | 1,95,662 | 2,06,173 | -10,512 | 6,24,314 | 4,43,728 | 1,80,588 | 8,19,976 | 6,49,901 | 1,70,076 |
| 2010-11 | 1,54,217 | 1,74,018 | -19,802 | 7,62,644 | 5,13,493 | 2,49,153 | 9,16,861 | 6,87,511 | 2,29,352 |
| 2011-12\$ | 1,21,552 | 1,21,360 | 192 | 9,18,679 | 6,84,433 | 2,34,248 | 10,40,231 | 8,05,792 | 2,34,439 |
| Apr-11 | 9,630 | 10,094 | -464 | 1,01,333 | 38,373 | 62,960 | 1,10,963 | 48,467 | 62,496 |
| May-11 | 12,206 | 11,771 | 435 | 46,961 | 51,133 | -4,172 | 59,167 | 62,904 | -3,737 |
| Jun-11 | 10,517 | 9,693 | 823 | 92,156 | 56,973 | 35,183 | 1,02,672 | 66,666 | 36,006 |
| Jul-11 | 11,643 | 10,991 | 652 | 66,196 | 50,981 | 15,215 | 77,839 | 61,972 | 15,867 |
| Aug-11 | 13,640 | 11,117 | 2,524 | 59,739 | 63,697 | -3,958 | 73,380 | 74,814 | -1,434 |
| Sep-11 | 9,649 | 10,427 | -777 | 86,021 | 62,815 | 23,206 | 95,670 | 73,242 | 22,429 |
| Oct-11 | 9,308 | 9,670 | -362 | 58,012 | 43,148 | 14,864 | 67,320 | 52,818 | 14,502 |
| Nov-11 | 10,789 | 9,980 | 810 | 73,295 | 63,476 | 9,819 | 84,084 | 73,456 | 10,629 |
| Dec-11 | 8,808 | 8,228 | 580 | 151,983 | 101,005 | 50,979 | 1,60,792 | 1,09,233 | 51,559 |
| Jan-12 | 10,421 | 12,280 | -1,858 | 94,404 | 84,963 | 9,441 | 1,04,825 | 97,243 | 7,582 |
| Feb-12 | 14,940 | 17,112 | -2,171 | 88,580 | 67,867 | 20,712 | 1,03,520 | 84,979 | 18,541 |

[^19]Table 49 : Asset Under Management by Portfolio Manager

| Year/Month | 2009-10 |  |  | 2010-11 |  |  | Jan-12 |  |  | Feb-12 |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Particulars | Discretionary | Non-Discretionary | Advisory | Discretionary | Non- <br> Discre- <br> tionary | Advisory | Discretionary | Non-Discretionary | Advi- <br> sory | Discretionary | Non- <br> Discre- <br> tionary | Advisory |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| No. of Clients | 54,520 | 3,771 | 5,734 | 69,691 | 3,748 | 8,770 | 68,543 | 4,910 | 9,255 | 67,938 | 5,192 | 9,261 |
| AUM (₹ in crore) |  |  |  |  |  |  |  |  |  |  |  |  |
| Listed Equity | 16,358 | 1,355 | - | 17,241 | 2,234 | 86,016* | 14,901 | 2,963 | 72,590* | 15,472 | 3,110 | 74,146* |
| Unlisted Equity | - | - |  | 1,286 | 47 |  | 1,713 | 46 |  | 1,742 | 49 |  |
| Plain Debt | 252,636 | 7,761 |  | 255,502 | 5,207 |  | 342,823 | 10,169 |  | 350,993 | 10,740 |  |
| Structured Debt | - | - |  | 1,171 | 888 |  | 1,634 | 783 |  | 1,680 | 798 |  |
| Equity Derivative | - | - |  | 49 |  |  | 12 | 0 |  | 150 | -2 |  |
| Mutual Fund | - | - |  | 5,388 | 1,831 |  | 4,154 | 2,391 |  | 4,009 | 2,521 |  |
| Others | 4,426 | 185 |  | 4,343 | 249 |  | 6,982 | 362 |  | 6,764 | 348 |  |
| Total | 273,420 | 9,301 |  | 284,980 | 10,456 |  | 372,220 | 16,714 |  | 380,809 | 17,564 |  |

*Value of Assets for which Advisory Services are being given.
The above data is based on the monthly reports received from portfolio managers.
Table 50: Substantial Acquisition of Shares and Takeovers

| Year/Month | Open Offers |  |  |  |  |  |  |  | Automatic Exemption |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Objectives |  |  |  |  |  | Total |  |  |  |
|  | Change in Control of Management |  | Consolidation of Holdings |  | Substantial <br> Acquisition |  | No. of issue | Amount (₹ crore) | No. of issue | Amount (₹ crore) |
|  | No. of issue | Amount (₹ crore) | No. of issue | Amount (₹ crore) | No. of issue | Amount (₹ crore) |  |  |  |  |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 2008-09 | 80 | 3,713 | 13 | 598 | 6 | 400 | 99 | 4,711 | 227 | 10,502 |
| 2009-10 | 56 | 3,649 | 14 | 1,761 | 6 | 448 | 76 | 5,858 | 206 | 13,864 |
| 2010-11 | 71 | 10,251 | 17 | 8,902 | 14 | 145 | 103 | 18,748 | 410 | 28,042 |
| 2011-12\$ | 39 | 4,386 | 7 | 285 | 3 | 47 | 49 | 4,718 | 190 | 11,741 |
| Apr-11 | 5 | 1,396 | 0 | 0 | 0 | 0 | 5 | 1,396 | 21 | 4,520 |
| May-11 | 1 | 4 | 0 | 0 | 1 | 33 | 2 | 37 | 2 | 10 |
| Jun-11 | 1 | 3 | 0 | 0 | 1 | 8 | 2 | 11 | 17 | 824 |
| Jul-11 | 4 | 30 | 0 | 0 | 1 | 6 | 5 | 36 | 15 | 5 |
| Aug-11 | 5 | 294 | 1 | 3 | 0 | 0 | 6 | 296 | 11 | 181 |
| Sep-11 | 3 | 468 | 0 | 0 | 0 | 0 | 3 | 468 | 20 | 2,940 |
| Oct-11 | 3 | 933 | 2 | 40 | 0 | 0 | 5 | 973 | 48 | 1,735 |
| Nov-11 | 4 | 1,051 | 0 | 0 | 0 | 0 | 4 | 1,051 | 23 | 1,377 |
| Dec-11 | 5 | 23 | 0 | 0 | 0 | 0 | 5 | 23 | 23 | 9 |
| Jan-12 | 3 | 182 | 2 | 219 | 0 | 0 | 5 | 401 | 7 | 109 |
| Feb-12 | 5 | 2 | 2 | 24 | 0 | 0 | 7 | 26 | 3 | 32 |

[^20]Table 51: Progress Report of NSDL \& CDSL as on February 29, 2012 (Listed companies)

| Parameter | Unit | NSDL |  |  |  |  | CDSL |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Feb-12 | Jan-12 | Feb-11 | Percent Change over Corresponding Previous year | Percent Change during month | Feb-12 | Jan-12 | Feb-11 | Percent Change over Corresponding Previous year | Percent Change during month |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| Number of companies signed up to make their shares available for dematerialization | No | 5,348 | 5,333 | 5,176 | 3.3 | 0.3 | 7,612 | 7,613 | 7,770 | -2.0 | 0.0 |
| Number of Depository Participants (registered) | No | 283 | 283 | 293 | -3.4 | 0.0 | 563 | 563 | 540 | 4.3 | 0.0 |
| Number of Stock Exchanges (connected) * | No | 7 | 8 | 8 | -12.5 | -12.5 | 18 | 18 | 18 | 0.0 | 0.0 |
| Number of Investors Accounts | Lakb | 119.8 | 119.1 | 114.8 | 4.4 | 0.6 | 79.0 | 78.6 | 74.9 | 5.4 | 0.4 |
| Quantity of Shares dematerialized | crore | 31,987 | 31,852 | 26,070 | 22.7 | 0.4 | 13,361 | 13,330 | 10,002 | 33.6 | 0.2 |
| Value of Shares dematerialized | ₹ crore | 52,05,369 | 49,53,221 | 44,26,313 | 17.6 | 5.1 | 10,64,509 | 10,20,435 | 10,12,990 | 5.1 | 4.3 |
| Quantity of shares settled during the month | crore | 791 | 574 | 631 | 25.4 | 37.8 | 423 | 309 | 318 | 33.3 | 36.8 |
| Average Quantity of shares settled daily (quantity of shares settled during the month (divided by 30)) | crore | 40 | 27 | 32 | 25.5 | 44.7 | 14 | 10 | 11 | 33.3 | 36.8 |
| Value of shares settled during the month in dematerialized form | ₹ crore | 1,41,465 | 92,685 | 1,13,560 | 24.6 | 52.6 | 30,572 | 21,270 | 24,864 | 23.0 | 43.7 |
| Average Value of shares settled daily (value of shares settled during the month (divided by 30 )) | ₹ crore | 7,073 | 4,414 | 5,678 | 24.6 | 60.3 | 1,019 | 709 | 829 | 23.0 | 43.7 |
| Training Programmes conducted for representatives of Corporates, DPs and Brokers | no | 1,060 | 1,056 | 929 | 14.1 | 0.4 | 76 | 149 | 853 | -91.1 | -49.0 |
| The ratio of dematerialized equity shares to the total outstanding shares (market value) | percent | 81.1 | 80.9 | 69.4 | 16.9 | 0.2 | 16.3 | 16.5 | 16.0 | 1.8 | -1.4 |

* 18 Stock Exchanges connected to CDSL include 8 Clearing Corporation / Clearing House which are connected to CDSL to handle Clearing House functions, while the remaining exchanges are connected to CDSL in their capacity as Clearing Member DPs. It may be noted that out of 8 Clearing Corporations, BOISL and ICCL have been connected as Clearing Corporations of BSE.
Source: NSDL and CDSL.
Table 52: Progress of Dematerialisation at NSDL and CDSL

|  | NSDL |  |  |  |  | CDSL |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Year/Month | Companies Live | DPs <br> Live | DPsLocations <br> (Nos.) | Demat Quantity (million shares) | Demat Value (₹ crore) | Companies Live | DPs Live | DPs Locations (Nos.) | Demat Quantity (million shares) | Demat Value (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 2008-09 | 7,801 | 275 | 8,777 | 2,82,870 | 31,06,624 | 6,213 | 461 | 6,934 | 70,820 | 4,39,703 |
| 2009-10 | 8,124 | 286 | 11,170 | 3,51,138 | 56,17,842 | 6,801 | 490 | 8,590 | 77,950 | 8,38,928 |
| 2010-11 | 8,842 | 293 | 12,767 | 4,71,304 | 66,07,900 | 8,030 | 544 | 10,052 | 1,05,310 | 10,81,417 |
| 2011-12\$ | 9,655 | 283 | 14,007 | 5,69,508 | 72,00,500 | 9,717 | 563 | 10,667 | 1,33,610 | 10,20,435 |
| Apr-11 | 8,898 | 293 | 12,898 | 4,74,463 | 65,89,100 | 8,265 | 546 | 10,096 | 1,10,400 | 11,52,828 |
| May-11 | 8,987 | 293 | 12,986 | 4,81,244 | 64,57,500 | 8,346 | 550 | 10,149 | 1,15,280 | 10,89,116 |
| Jun-11 | 9,047 | 295 | 13,196 | 4,86,191 | 65,57,900 | 8,468 | 553 | 9,938 | 1,20,640 | 10,96,187 |
| Jul-11 | 9,084 | 296 | 13,195 | 4,96,273 | 64,02,500 | 8,562 | 557 | 9,861 | 1,22,140 | 11,00,650 |
| Aug-11 | 9,154 | 297 | 13,379 | 5,00,186 | 60,58,200 | 8,680 | 556 | 10,522 | 1,22,100 | 10,04,214 |
| Sep-11 | 9,212 | 297 | 13,689 | 5,36,014 | 66,87,800 | 9,000 | 556 | 10,639 | 1,30,910 | 9,79,868 |
| Oct-11 | 9,300 | 298 | 13,752 | 5,43,911 | 69,50,300 | 9,178 | 559 | 10,666 | 1,31,070 | 10,12,558 |
| Nov-11 | 9,366 | 284 | 13,832 | 5,48,674 | 64,91,900 | 9,273 | 561 | 10,665 | 1,31,090 | 9,42,066 |
| Dec-11 | 9,453 | 282 | 13,866 | 5,59,075 | 63,45,000 | 9,412 | 556 | 10,668 | 1,33,330 | 8,80,859 |
| Jan-12 | 9,531 | 283 | 13,916 | 5,64,164 | 68,58,900 | 9,561 | 563 | 10,675 | 1,33,300 | 10,20,435 |
| Feb-12 | 9,655 | 283 | 14,007 | 5,69,508 | 72,00,500 | 9,717 | 563 | 10,667 | 1,33,610 | 10,64,509 |

[^21]Table 53: Assets under the Custody of Custodians

|  | FIIS/SAs |  | Foreign Depositories |  | FDIInvestments |  | Foreign <br> Venture <br> Capital Investments |  | OCBs |  | NRIs |  | Mutual Funds |  | Corporates |  | Banks |  | Insurance Companies |  | Local Pension Funds |  | Financial Institutions |  | Others |  | Total |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Period | No. | Amount (₹ crore) | No. | Amount (₹ crore) | No. | Amount (₹ crore) | No. | Amount <br> (₹ crore) | No. | Amount (₹ crore) | No. | Amount (₹ crore) | No. | Amount (₹ crore) | No. | $\begin{array}{\|c\|} \hline \text { Amount } \\ \left(\begin{array}{l} \text { F crore } \end{array}\right. \\ \hline \end{array}$ | No. | Amount (₹ crore) | No. | Amount (₹ crore) | No. | Amount <br> (₹ crore) | No. | Amount <br> (₹ crore) | No. | Amount (₹ crore) | No. | $\left\|\begin{array}{c\|} \text { Amount } \\ (₹ \text { crore }) \end{array}\right\|$ |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 | 16 | 17 | 18 | 19 | 20 | 21 | 22 | 23 | 24 | 25 | 26 | 27 | 28 | 29 |
| 2008.09 | 3,883 | 3,91,954 | 13 | 71,839 | 621 | 92,694 | 73 | 16,579 | 43 | 569 | 820 | 455 | 1,701 | 3,78,954 | 418 | 19,430 | 72 | 27,859 | 154 | 4,42,117 | 75 | 3,274 | 20 | 32,008 | 5,319 | 99,857 | 13,212 | 15,77,589 |
| 2009-10 | 6,998 | 9,00,869 | 70 | 1,56,616 | 919 | 1,45,555 | 115 | 17,604 | 39 | 1,011 | 1,376 | 1,071 | 1,209 | 5,84,628 | 1,491 | 29,328 | 73 | 42,597 | 189 | 7,80,610 | 98 | 24,266 | 19 | 47,607 | 10,166 | 1,31,199 | 22,76 | ,2,961 |
| 2010-11 | 7,474 | 11,06,550 | 77 | 1,85,931 | 1,048 | 1,46,231 | 144 | 24,002 | 38 | 1,005 | 979 | 910 | 1,491 | (5,91,937 | 547 | 48,723 | 78 | 85,863 | 218 | 9,08,112 | 100 | 34,970 | 36 | 62,600 | 11,023 | 1,54,242 | 23,253 | 33,51,076 |
| 2011-12S | 8,094 | 11,15,648 | 77 | 1,46,025 | 1,140 | 2,25,982 | 149 | 26,398 | 34 | 821 | 878 | 2,527 | 1,770 | 6,48,628 | 512 | 45,558 | 78 | 90,407 | 418 | 8,87,493 | 92 | 30,902 | 35 | 60,937 | 10,891 | 2,20,316 | 24,168 | 35,01,643 |
| Apr-11 | 7,565 | 11,06,718 | 76 | 1,81,380 | 1,043 | 1,50,382 | 145 | 24,559 | 38 | 1,035 | 983 | 937 | 1,495 | 7,26,706 | 549 | 46,752 | 78 | 71,509 | 221 | 9,03,691 | 100 | 35,716 | 35 | 60,044 | 11,007 | 1,54,079 | 23,335 | 34,63,507 |
| May-11 | 7,651 | 10,81,996 | 76 | 1,72,380 | 1,059 | 1,50,268 | 147 | 24,698 | 38 | 976 | 956 | 930 | 1,534 | 6,81,411 | 531 | 46,865 | 78 | 76,614 | 223 | 8,92,417 | 100 | 39,662 | 35 | 60,149 | 10,461 | 1,53,287 | 22,889 | 33,81,653 |
| Jun-11 | 7,730 | 10,86,38 | 76 | 1,69,970 | 1,072 | 1,51,251 | 146 | 24,926 | 38 | 969 | 949 | 928 | 1,572 | 6,37,511 | 528 | 45,627 | 77 | 76,600 | 223 | 9,02,243 | 101 | 41,687 | 36 | 64,432 | 10,674 | 1,53,885 | 23,222 | 33,56,507 |
| Jul-11 | 7,644 | 10,77,097 | 77 | 1,63,053 | 1,075 | 1,54,319 | 149 | 24,917 | 37 | 933 | 943 | 1,833 | 1,592 | 6,95,131 | 537 | 43,439 | 77 | 70,896 | 229 | 8,88,49 | 100 | 42,725 | 36 | 61,047 | 10,714 | 1,55,146 | 23,210 | 33,78,785 |
| Aug-11 | 7,583 | 9,85,993 | 77 | 1,41,123 | 1,082 | 1,65,788 | 150 | 25,092 | 36 | 848 | 944 | 2,507 | 1,592 | 6,57,005 | 544 | 46,412 | 77 | 74,249 | 229 | 8,46,516 | 99 | 44,148 | 36 | 58,024 | 10,736 | 1,54,630 | 23,185 | 32,02,835 |
| Sep-11 | 7,652 | 9,79,164 | 77 | 1,40,367 | 1,109 | 2,07,621 | 150 | 25,590 | 36 | 806 | 941 | 2,456 | 1,638 | 6,18,064 | 507 | 44,803 | 77 | 87,540 | 410 | 8,46,703 | 90 | 47,169 | 34 | 57,890 | 10,801 | 1,71,105 | 23,522 | 32,22,839 |
| Oct-11 | 7,666 | 10,25,530 | 77 | 1,53,248 | 1,116 | 2,14,926 | 147 | 25,76 | 36 | 840 | 940 | 2,503 | 1,662 | 6,67,449 | 506 | 45,555 | 78 | 88,211 | 416 | 8,71,178 | 91 | 46,566 | 35 | 61,558 | 10,889 | 1,96,096 | 23,659 | 33,99,396 |
| Nov-11 | 7,664 | 9,38,098 | 77 | 1,31,885 | 1,090 | 1,31,884 | 132 | 28,963 | 34 | 794 | 920 | 2,458 | 1,677 | 6,56,241 | 505 | 42,622 | 79 | 87,390 | 466 | 8,21,535 | 92 | 21,469 | 36 | 58,418 | 10,929 | 2,49,103 | 23,701 | 32,00,269 |
| Dec-11 | 7,897 | 9,17,930 | 77 | 1,22,056 | 1,146 | 2,10,778 | 147 | 25,895 | 34 | 758 | 919 | 2,329 | 1,712 | 6,00,949 | 512 | 41,072 | 79 | 88,264 | 418 | 8,05,750 | 64 | 24,044 | 35 | 54,988 | 11,125 | 2,07,985 | 24,165 | 31,02,799 |
| Jan-12 | 7,929 | 10,43,130 | 77 | 1,42,278 | 1,148 | 2,28,175 | 149 | 25,90 | 34 | 780 | 893 | 2,474 | 1,745 | 6,37,727 | 503 | 42,752 | 78 | 88,177 | 419 | 8,67,340 | 91 | 70,725 | 35 | 60,318 | 10,895 | 2,17,520 | 23,99 | 34,27,376 |
| Feb-12 | 8,094 | 11,15,648 | 77 | 1,46,025 | 1,140 | 2,25,982 | 149 | 26,398 | 34 | 821 | 878 | 2,527 | 1,770 | 6,48,628 | 512 | 45,558 | 78 | 90,407 | 418 | 8,87,493 | 92 | 30,902 | 35 | 60,937 | 10,891 | 2,20,316 | 24,168 | 35,01,643 |

[^22]Table 54: Ratings Assigned for Long-term Corporate Debt Securities (Maturity $\geq 1$ year)

|  | Investment Grade |  |  |  |  |  |  |  | Non-Investment Grade |  | Total |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Highest Safety (AAA) |  | High Safety (AA) |  | Adequate Safety (A) |  | Moderate Safety (BBB) |  |  |  |  |  |
|  | No. of issue | Amount (₹ crore) | No. of issue | Amount (₹ crore) | No. of issue | Amount <br> (₹ crore) | No. of issue | Amount <br> (₹ crore) | No. of issue | Amount (₹ crore) | No. of issue | Amount (₹ crore) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 |
| 2008-09 | 307 | 5,23,589 | 349 | 1,38,471 | 298 | 53,240 | 526 | 52,372 | 396 | 24,220 | 1,876 | 7,91,892 |
| 2009-10 | 275 | 5,03,347 | 321 | 1,41,089 | 249 | 42,121 | 691 | 29,550 | 1,507 | 45,942 | 3,043 | 7,62,050 |
| 2010-11 | 244 | 5,11,583 | 267 | 1,82,584 | 249 | 90,445 | 579 | 69,283 | 1,843 | 42,704 | 3,199 | 9,07,685 |
| 2011-12\$ | 186 | 491,037 | 300 | 198,449 | 233 | 77,945 | 617 | 49,201 | 2,480 | 50,511 | 3,816 | 7,57,893 |
| Apr-11 | 21 | 1,22,454 | 7 | 2,051 | 14 | 27,404 | 46 | 1,500 | 166 | 3,118 | 254 | 1,56,527 |
| May-11 | 19 | 1,63,228 | 32 | 56,571 | 27 | 16,445 | 34 | 1,977 | 169 | 5,061 | 281 | 1,34,031 |
| Jun-11 | 15 | 34,751 | 22 | 21,154 | 16 | 1,702 | 72 | 1,934 | 202 | 3,110 | 327 | 62,652 |
| Jul-11 | 14 | 8,684 | 25 | 23,866 | 13 | 5,408 | 46 | 1,313 | 226 | 3,336 | 324 | 42,607 |
| Aug-11 | 7 | 31,950 | 19 | 23,729 | 8 | 765 | 38 | 4,949 | 209 | 3,838 | 281 | 65,232 |
| Sep-11 | 23 | 27,038 | 29 | 6,051 | 25 | 1,444 | 54 | 9,070 | 244 | 4,210 | 375 | 47,813 |
| Oct-11 | 11 | 21,393 | 20 | 4,448 | 24 | 3,515 | 60 | 7,627 | 233 | 3,855 | 348 | 40,838 |
| Nov-11 | 7 | 25,200 | 28 | 10,446 | 31 | 5,186 | 58 | 3,986 | 237 | 5,097 | 361 | 49,915 |
| Dec-11 | 21 | 18,030 | 54 | 26,636 | 32 | 5,174 | 74 | 4,982 | 250 | 4,942 | 431 | 59,763 |
| Jan-12 | 20 | 13,556 | 28 | 12,516 | 21 | 2,771 | 68 | 3,354 | 272 | 6,367 | 409 | 38,564 |
| Feb-12 | 28 | 24,753 | 36 | 10,982 | 22 | 8,131 | 67 | 8,510 | 272 | 7,576 | 425 | 59,953 |

\$ indicates as on last trading day of Feb. 2012.
Source: Credit Rating Agencies.
Table 55: Review of Accepted Ratings of Corporate Debt Securities (Maturity $\geq 1$ year)

|  | Upgraded |  | Downgraded |  | Reaffirmed |  | Rating Watch |  | Withdrawn/ <br> Suspended |  | Not Meaningful Category |  | Total |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | $\begin{gathered} \text { No. } \\ \text { of } \\ \text { issue } \end{gathered}$ | Amount (₹ crore) | No. of issue | Amount (₹ crore) | $\begin{gathered} \text { No. } \\ \text { of } \\ \text { issue } \end{gathered}$ | Amount (₹ crore) | No. of issue | Amount (₹ crore) | No. of issue | Amount (₹ crore) | $\begin{gathered} \text { No. } \\ \text { of } \\ \text { issue } \end{gathered}$ | Amount (₹ crore) | $\begin{gathered} \text { No. } \\ \text { of } \\ \text { issue } \end{gathered}$ | Amount (₹ crore) |
|  | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| 2008-09 | 36 | 17,033 | 251 | 1,60,021 | 1,430 | 23,23,424 | 52 | 1,23,303 | 335 | 44,853 | 1 | 90 | 2,105 | 26,68,725 |
| 2009-10 | 197 | 61,052 | 324 | 1,31,668 | 2,766 | 30,80,727 | 70 | 27,726 | 358 | 84,569 | 0 | 0 | 3,715 | 33,85,741 |
| 2010-11 | 743 | 1,57,395 | 310 | 28,203 | 3,605 | 41,99,714 | 100 | 38,662 | 518 | 87,314 | 0 | 0 | 5,341 | 45,11,289 |
| 2011-12\$ | 633 | 94,773 | 553 | 116,051 | 3,559 | 3,684,637 | 30 | 23,675 | 594 | 68,264 | 0 | 0 | 5,384 | 3,974,801 |
| Apr-11 | 51 | 2,576 | 46 | 12,664 | 224 | 3,33,338 | 1 | 1,122 | 31 | 2,193 | 0 | 0 | 354 | 3,51,893 |
| May-11 | 79 | 11,513 | 38 | 4,202 | 251 | 5,00,542 | 1 | 1,122 | 40 | 4,412 | 0 | 0 | 413 | 5,23,951 |
| Jun-11 | 61 | 8,422 | 38 | 9,001 | 249 | 3,20,071 | 1 | 1,122 | 79 | 2,507 | 0 | 0 | 433 | 3,40,641 |
| Jul-11 | 87 | 8,478 | 27 | 3,443 | 288 | 2,05,418 | 1 | 1,122 | 47 | 6,139 | 0 | 0 | 454 | 2,25,283 |
| Aug-11 | 42 | 7,383 | 54 | 13,065 | 239 | 3,14,938 | 1 | 1,122 | 46 | 2,598 | 0 | 0 | 383 | 3,39,229 |
| Sep-11 | 42 | 30,697 | 52 | 9,173 | 452 | 3,57,690 | 1 | 1,122 | 85 | 11,469 | 0 | 0 | 632 | 4,10,151 |
| Oct-11 | 54 | 3,567 | 38 | 2,063 | 251 | 1,71,129 | 1 | 1,122 | 31 | 14,067 | 0 | 0 | 375 | 1,91,947 |
| Nov-11 | 76 | 9,477 | 48 | 6,610 | 403 | 4,12,775 | 1 | 320 | 49 | 4,665 | 0 | 0 | 577 | 4,33,848 |
| Dec-11 | 45 | 3,138 | 90 | 32,868 | 475 | 3,84,908 | 2 | 1,680 | 68 | 6,293 | 0 | 0 | 680 | 4,28,887 |
| Jan-12 | 50 | 5,823 | 64 | 12,703 | 385 | 1,07,713 | 1 | 60 | 64 | 5,365 | 0 | 0 | 564 | 1,16,583 |
| Feb-12 | 46 | 3,699 | 58 | 10,259 | 342 | 5,76,115 | 19 | 13,761 | 54 | 8,555 | 0 | 0 | 519 | 6,12,389 |

[^23]
## Table 56: Macro Economic Indicators

| I. GDP at factor cost for 2010-11 (at 2004-05 prices) (₹ crore)* |  |  |  | 56,27,685 |  |
| :---: | :---: | :---: | :---: | :---: | :---: |
| II. Gross Domestic Saving as a percent of GDP at current market prices in 2010-11 |  |  |  |  | 32.3 |
| III. Gross Domestic Capital Formation as a percent of GDP at current market prices in 2010-11 |  |  |  |  | 35.1 |
| IV. Monetary and Banking Indicators | $\begin{gathered} \text { October } \\ 2011 \\ \hline \end{gathered}$ | $\begin{gathered} \hline \text { November } \\ 2011 \\ \hline \end{gathered}$ | $\begin{gathered} \hline \text { December } \\ 2011 \\ \hline \end{gathered}$ | January 2012 | $\begin{gathered} \text { February } \\ 2012 \\ \hline \end{gathered}$ |
| Cash Reserve Ratio (percent) | 6.0 | 6.0 | 6.0 | 6.0 | 5.5 |
| Bank Rate (percent) | 6.0 | 6.0 | 6.0 | 6.0 | 9.5 |
| Money Supply (M3) (₹ crore) | 69,58,664 | 70,13,674 | 71,98,680 | 71,59,470 | 64,99,490 |
| Aggregate Deposit (₹ crore) | 56,38,721 | 56,58,288 | 58,27,910 | 57,68,100 | 58,15,470 |
| Bank Credit (₹ crore) | 41,58,407 | 41,95,530 | 43,65,440 | 43,51,330 | 44,07,520 |
| V. Interest Rate |  |  |  |  |  |
| Call Money Rate (Weighted Average) | 8.4 | 8.7 | 9.1 | 9.0 | 8.7 |
| 91-Day-Treasury Bill (maximum) | 8.5 | 8.9 | 9.1 | 9.5 | 8.7 |
| Base rate (Maximum) (percent) | 8.5 | 10.8 | 10.8 | 10.8 | 10.8 |
| Deposit Rate(one year maturity) (Maximum) | 10.8 | 9.3 | 9.3 | 9.3 | 9.3 |
| VI. Capital Market Indicators (₹ crore) |  |  |  |  |  |
| Turnover (BSE + NSE) | 2,36,808 | 2,50,216 | 2,28,379 | 2,89,443 | 3,97,755 |
| Market Cap-BSE | 62,40,155 | 56,72,255 | 53,48,645 | 60,59,347 | 63,56,697 |
| Market Cap-NSE | 61,01,891 | 55,47,723 | 52,32,273 | 59,37,039 | 62,33,250 |
| Net FII Investment in Equity | 1,677 | -4,198 | 98 | 10,358 | 25,212 |
| VII. Exchange Rate and Reserves |  |  |  |  |  |
| Forex Reserves (USD million) | 3,20,390 | 3,04,365 | 2,96,688 | 2,93,930 | 2,95,048 |
| Re/ Dollar | 48.9 | 52.2 | 53.3 | 49.7 | 48.9 |
| Re/Euro | 69.4 | 69.5 | 68.9 | 65.5 | 65.9 |
| 6- months Inter Bank Forward Premia of US Dollar (percent per annum) | 4.8 | 4.1 | 6.2 | 7.3 | 7.6 |
| VIII. Public Borrowing and Inflation |  |  |  |  |  |
| Govt. Market Borrowing - Gross (₹ crore) | 2,78,000 | 3,28,000 | 3,79,000 | 417,000 | 468,000 |
| Wholesale Price Index (Base 2004-05) | 157.0 | 157.4 | 157.3 | 157.7 | 158.4 |
| IX. Index of Industrial Production (y-o-y) percent (Base year 2004-05 = 100) |  |  |  |  |  |
| General | 158.7 | 167.4 | 178.8 | 187.9 | NA |
| Mining | 122.4 | 127.6 | 136.2 | 137.2 | NA |
| Manufacturing | 166.4 | 177.8 | 190.7 | 202.4 | NA |
| Electricity | 152.1 | 145.6 | 149.8 | 151.1 | NA |
| X. External Sector Indicators (USD million) |  |  |  |  |  |
| Exports | 19,870 | 22,322 | 25,016 | 25,347 | NA |
| Imports | 39,514 | 35,922 | 37,753 | 40,108 | NA |
| Trade Balance | -19,644 | -13,601 | -12,737 | -14,761 | NA |

* Quick Estimate.

NA indicates Not Avaliable.
Source : RBI, CSO, Ministry of Commerce \& Industry.
Table 57: Daily Return and Volatility: Select World Stock Indices (Percent)

| Calendar <br> Year | $\begin{gathered} \text { USA } \\ \text { DOW JONES } \end{gathered}$ |  | UK FTSE 100 |  | France CAC |  | Australia AS 30 |  | Hong Kong HSI |  | Singapore STI |  | Malaysia KLCI |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 | 15 |
| 2007 | 0.02 | 0.92 | 0.15 | 1.10 | -0.14 | 1.07 | 0.05 | 1.04 | 0.13 | 1.66 | 0.06 | 1.36 | 0.11 | 1.04 |
| 2008 | -0.18 | 2.55 | -0.15 | 2.40 | -0.20 | 2.59 | -0.17 | 1.95 | -0.21 | 3.01 | -0.23 | 2.20 | -0.14 | 1.12 |
| 2009 | 0.06 | 1.52 | 0.07 | 1.47 | 0.06 | 1.66 | 0.11 | 1.28 | 0.15 | 2.04 | 0.18 | 1.63 | 0.14 | 0.80 |
| 2010 | 0.00 | 1.07 | -0.01 | 1.12 | -0.10 | 1.54 | -0.06 | 1.02 | -0.03 | 1.14 | -0.01 | 0.87 | 0.10 | 0.56 |
| 2011 | 0.05 | 1.35 | -0.05 | 1.37 | -0.03 | 1.82 | -0.05 | 1.19 | -0.14 | 1.62 | -0.15 | 1.15 | -0.03 | 0.73 |
| 2012\$ | 0.05 | 1.35 | -0.05 | 1.37 | -0.03 | 1.82 | -0.05 | 1.19 | -0.14 | 1.62 | -0.15 | 1.15 | -0.03 | 0.73 | (Continued)


| (Percent) |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
| Calendar | Brazil IBOV |  | Mexico MEXBOL |  | South Africa <br> JALSH |  | Japan <br> NKY |  | $\begin{gathered} \text { China } \\ \text { SHCOMP } \end{gathered}$ |  | India BSE SENSEX |  | India <br> S\&P CNX NIFTY |  |
|  | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility | Return | Volatility |
| 1 | 16 | 17 | 18 | 19 | 20 | 21 | 22 | 23 | 24 | 25 | 26 | 27 | 28 | 29 |
| 2007 | 0.14 | 1.73 | 0.04 | 1.36 | 0.06 | 1.20 | -0.05 | 1.17 | 0.27 | 2.24 | 0.16 | 1.54 | 0.18 | 1.60 |
| 2008 | -0.16 | 3.35 | -0.18 | 2.35 | -0.15 | 2.32 | -0.18 | 2.94 | -0.43 | 2.85 | -0.20 | 2.79 | -0.18 | 2.66 |
| 2009 | 0.27 | 1.84 | 0.22 | 1.64 | 0.15 | 1.47 | 0.14 | 1.63 | 0.21 | 1.91 | 0.30 | 2.08 | 0.29 | 2.06 |
| 2010 | -0.03 | 1.31 | 0.01 | 0.95 | 0.00 | 1.12 | -0.12 | 1.37 | -0.12 | 1.40 | 0.02 | 0.99 | 0.03 | 1.01 |
| 2011 | -0.15 | 1.58 | -0.07 | 1.26 | 0.01 | 1.21 | -0.07 | 1.53 | -0.03 | 1.16 | -0.23 | 1.31 | -0.23 | 1.31 |
| 2012\$ | -0.15 | 1.58 | -0.07 | 1.26 | 0.01 | 1.21 | -0.07 | 1.53 | -0.03 | 1.16 | -0.23 | 1.31 | -0.23 | 1.31 |

Note : The headings in second table were wrongly printed in SEBI bulletin February 2012. However the values were correct. \$ indicates as on last trading day of Feb 2012.

## PUBLICATIONS

1. Annual Reports : 2010-11
2. Handbook of Statistics on Indian Securities Market, 2010

Interested persons may contact the Department of Economic and Policy Analysis of SEBI to obtain a copy of Annual Report/Handbook of Statistics at the following address:

Department of Economic and Policy Analysis
Securities and Exchange Board of India
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Bandra Kurla Complex,
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[^1]:    * Disclaimer: The opinions/ views expressed are personal in nature and do not necessarily reflect the views of SEBI

[^2]:    Source: http://www.iosco.org/library/pubdocs/pdf/ IOSCOPD370.pdf

[^3]:    Source:http://europa.eu/rapid/pressReleasesAction.do?referen $\mathrm{ce}=\mathrm{MEMO} / 12 / 129$ \&format $=$ HTML\&aged $=$ 0\&language $=$ EN \&guiLanguage $=$ en

[^4]:    Source: http://www.consilium.europa.eu/uedocs/cms_Data/ docs/pressdata/en/ecofin/128081.pdf

[^5]:    \$ indicates as on last trading day of Feb. 2012.
    *including brokers on Mangalore SE (58), HSE (303), Magadh SE (197), SKSE (404). Source : SEBI

[^6]:    \$ indicates as on last trading day of Feb. 2012.
    FCD. Fully Converibe Debenture; CCPS: Cumulative Convertible Preference Share. All the Issues are compiled from the Prospectus' of Issuer Companies filed with SEBI.

[^7]:    \$ indicates as on last trading day of Feb. 2012.

[^8]:    \$ indicates as on last trading day of Feb. 2012.
    Source: BSE.

[^9]:    \$ indicates as on last trading day of Feb. 2012.
    Source: NSE.

[^10]:    Note: BSE Sensex, BSE 100, S\&P CNX Nifty \& CNX Nifty Junior have free float market capitlisation.
    A\# = percentage share of Sensex securities in total BSE turnover.
    B\# = percentage share of BSE-100 Index securities in total BSE turnover.
    C\# = percentage share of S\&P CNX Nifty securities in total NSE turnover.
    D\# = percentage share of CNX Nifty Junior securities in total NSE turnover .
    E\# = percentage share of Sensex securirities in total BSE Market Capitalisation.
    F\# = percentage share of BSE-100 Index securities in total BSE Market Capitalisation.
    $\mathrm{G} \#=$ percentage share of S\&P CNX Nifty securities in total NSE Market Capitalisation. $\mathrm{H} \#$ = percentage share of CNX Nifty Junior securities in total NSE Market Capitalisation. Source: BSE and NSE.

[^11]:    * The figure of Settlement Guarantee Fund for the month of February 2012 has been computed in accordance with the Scheme of Arrangement approved by Honorable High Court, Bombay for transferring the clearing and settlement division of BSE Limited to its wholly owned subsidiary, namely, Indian Clearing Corporation Limited and thus does not include the Trade Guarantee Fund (TGF) of BSE Limited as on 01/04/2011 along with accretion thereon
    Source: BSE.

[^12]:    \$ indicates as on last trading day of Feb. 2012.
    Source: NSE.

[^13]:    \$ indicates as on last trading day of Feb. 2012.
    Notional Turnover $=($ Strike Price + Premium $) *$ Quantity.

[^14]:    Note: Currency Futures trading started at USE on September 20, 2010. Currency Options were introducded at USE w.e.f October 29, 2010. \$ indicates as on last trading day of Feb. 2012.

[^15]:    Source : USE.

[^16]:    Net assets of ₹ 3883.24 crores pertaining to Funds of Funds Schemes for Apr ' 11 is not included in the above data. Net assets of ₹ 2886.34 crores pertaining to Funds of Funds Schemes for May '11 is not included in the above data. Net assets of ₹ 4261.96 crores pertaining to Funds of Funds Schemes for June '11 is not included in the above data Net assets of ₹ 4503.37 crores pertaining to Funds of Funds Schemes for July ' 11 is not included in the above data. Net assets of ₹ 4971.88 crores pertaining to Funds of Funds Schemes for Aug ' 11 is not included in the above data. Net assets of ₹ 5499.56 crores pertaining to Funds of Funds Schemes for Sep ' 11 is not included in the above data. Net assets of ₹ 5841.77 Crores pertaining to Funds of Funds Schemes for Oct '11 is not included in the above data Net assets of ₹ 6076.62 crores pertaining to Funds of Funds Schemes for Nov ' 11 is not included in the above data. Net assets of ₹ 5937.91 crores pertaining to Funds of Funds Schemes for Dec '11 is not included in the above data. Net assets of 6175.24 crores pertaining to Funds of Funds Schemes for Jan 12 is not included in the above data. Net assets of ₹ 6264.78 crores pertaining to Funds of Funds Schemes for Feb'12 is not included in the above data. $\$$ indicates as on last trading day of Feb. 2012.

[^17]:    1. Net assets of ₹ 3883.24 crores pertaining to Funds of Funds Schemes for Apr'11 is not included in the above data. Net assets of ₹ 2886.34 crores pertaining to Funds of Funds Schemes for May'11 is not included in the above data. Net assets of $₹ 4261.96$ crores pertaining to Funds of Funds Schemes for June'11 is not included in the above data. Net assets of ₹ 4503.37 crores pertaining to Funds of Funds Schemes for July'11 is not included in the above data.
    Net assets of $₹ 4971.88$ crores pertaining to Funds of Funds Schemes for Aug'11 is not included in the above data. Net assets of ₹ 4971.88 crores pertaining to Funds of Funds Schemes for Aug'11 is not included in the above data.
    Net assets of $₹ 5499.56$ crores pertaining to Funds of Funds Schemes for Sep'11 is not included in the above data. Net assets of ₹ $\mathbf{5 8 4 1 . 7 7}$ Crores pertaining to Funds of Funds Schemes for Oct'11 is not included in the above data Net assets of ₹ 6076.62 crores pertaining to Funds of Funds Schemes for Nov'11 is not included in the above data. Net assets of ₹ 5937.91 crores pertaining to Funds of Funds Schemes for Dec'11 is not included in the above data. Net assets of ₹ 6175.24 crores pertaining to Funds of Funds Schemes for Jan'12 is not included in the above data. 11. Net assets of ₹ 6264.78 crores pertaining to Funds of Funds Schemes for Feb'12 is not included in the above data. \$ indicates as on last trading day of Feb. 2012.
[^18]:    Net assets of ₹ 3883.24 crores pertaining to Funds of Funds Schemes for Apr'11 is not included in the above data.

[^19]:    \$ indicates as on last trading day of Feb. 2012.

[^20]:    \$ indicates as on last trading day of Feb. 2012.
    Source: SEBI.

[^21]:    Note : The count of DPs includes main DPs as well as Branch DPs.
    DPs Locations' represents the total live (main DPs and branch DPsas well as non-live (back office connected collection centres). \$ indicates as on last trading day of Feb. 2012.

[^22]:    \$ indicates as on last trading day of Feb. 2012.
    Source: SEBI.

[^23]:    \$ indicates as on last trading day of Feb. 2012.

